



सत्यमेव जयते

The High Court of Judicature at Patna

DAILY CAUSE LIST

(Published under the authority of the Hon'ble the Chief Justice)

SUPPLEMENTARY CAUSE LIST OF DEFECT FREE CASES TO BE TAKEN UP

ON 09-04-2015

Thursday the 9th April 2015

CHIEF JUSTICE'S COURT (AT 2.15 P.M.)

The Chief Justice

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR DISMISSAL</u>					
1.	CWJC/2738/2008 POST RETIRE, BANK	26 ANIL KUMAR SINHA vs THE CENTRAL BANK OF INDIA & ORS	Mr. BIRENDRA KANT CHOUDHARY	Mr. AJAY KUMAR SINHA	
2.	CWJC/9976/2008 POST RETIRE, GAZET	23 SMT. SUNDARPATO DEVI & ORS. vs THE STATE OF BIHAR & ORS	Mr. NAND KISHORE SINGH Mr. SANGEETA SINGH Mr. SHAILENDRA KUMAR	Mr. (AAG9) Mr. VIVEK ANAND KUMAR Mr. J.P. KARN	
3.	CWJC/10812/2008 POST RETIRE, BOARD	25 BHARAT NATH MISHRA vs THE STATE OF BIHAR & ORS	Mr. PRAFULL CHANDRA JHA Mr. VIJAY KR. VERMA Mr. SATYAJIT	Mr. (SC5) Smt. SUNITA KUMARI Mr. BINITA SINGH Mr. ABBAS HAIDER (SC16)	Mr. BINOD KUMAR (APP)
4.	CR. MISC./11435/2013 A.BAIL	4 BRAJESH KUMAR CHOPRA vs THE STATE OF BIHAR	Mr. ANIL KUMAR NO.1		
5.	CR. MISC./16322/2013 A.BAIL	7 ASHOK CHAUHAN vs THE STATE OF BIHAR	Mr. MADAN MOHAN PRASAD Mr. MITHILESH KUMAR Mr. MANORANJAN PRASAD		Mr. BINOD KUMAR-2 (APP)
6.	CR. MISC./16759/2013 A.BAIL	8 JAI PRAKASH MANDAL vs THE STATE OF BIHAR	Mr. DHANANJAYA NATH TIWARI		Mr. /SMT. RITA VERMA (APP)
7.	CR. MISC./18522/2013 A.BAIL	5 BHARAT KUMAR @ BHARAT KUMAR JHA @ PALTU JHA & ANR vs THE STATE OF BIHAR	Mr. MUKUND MOHAN JHA		Mr. PREM KR. JHA (APP)
8.	CR. MISC./20360/2013 A.BAIL	16 RAJEEV RANJAN vs THE STATE OF BIHAR	Mr. MANISH CHANDRA GANDHI		Mr. SHAILENDRA KUMAR 2(APP)
9.	CR. MISC./28621/2013 BAIL IPC 302,307,3 R.BAIL-1	14 JAAN MOHAMMAD MIAN vs THE STATE OF BIHAR	Mr. NARENDRA KUMAR		Mr. B.P. SINGH (APP)
<u>FOR JUDGMENT</u>					
1.	CWJC/11980/2008 POST RETIRE, UNIV.	23 NAGENDRA NATH TIWARY vs THE STATE OF BIHAR & ORS	Mr. ARUN KUMAR PANDEY Mr. BIJOY KUMAR SINHA Mr. SHAKTI SUMAN KUMAR	Mr. (SC19) Mr. MRIGANK MAULI Mr. MAHESH PRASAD Mr. HARENDRA KUMAR TIWARY Mr. AJAY BEHARI SINHA Mr. BIJOY KUMAR SINHA Mr. KUMAR MANISH (SC-21) Mr. K.K. SINHA	
<u>FOR ADMISSION</u>					
1.	CR. MISC./26630/2013 A.BAIL	9 SANTOSH KUMAR @ SANTOSH KUMAR YADAV vs THE STATE OF BIHAR	Mr. SAMEER RANJAN		Mr. RAJENDRA PD. NAT (APP)
2.	CR. MISC./31131/2013 A.BAIL	7 PAPPU SAH vs STATE OF BIHAR & ANR	Mr. TRIBHUWAN NARAYAN		Mr. HIRDAYA PD. SINGH (APP)
3.	CR. MISC./31232/2013 A.BAIL	6 SHESHNATH YADAV vs THE STATE OF BIHAR	Mr. RANJAN KUMAR DUBEY Mr. RAKESH CHANDRA		Mr. SANJAY KR. PANDEY (APP) Mr. PRABHAKAR SINGH
4.	CR. MISC./31358/2013 A.BAIL	6 BIMLA RUKHIAYAR vs THE STATE OF BIHAR	Smt. BINITA SINGH Mr. MUKUND MOHAN JHA		Mr. RAMESH CHANDRA (APP)
5.	CR. MISC./32624/2013 A.BAIL	6 LAKSHMI ROY & ANR vs THE STATE OF BIHAR	Mr. ABHAY SHANKAR SINGH Mr. AMIT KUMAR MISHRA		Mr. AJAY KUMAR 1 (APP)
6.	CR. MISC./32759/2013 A.BAIL	9 MUKESH KUMAR vs THE STATE OF BIHAR	Mr. BHOLA KUMAR		Mr. SATYENDRA NARAYAN SINGH (APP)
7.	CR. MISC./32961/2013 A.BAIL	7 DINANATH SINGH & ORS. vs THE STATE OF BIHAR	Mr. SANJAY KUMAR		Mr. B.M.P. SINHA (APP)
8.	CR. MISC./34426/2013 A.BAIL	5 JAG NARAYAN vs THE STATE OF BIHAR	Mr. SURENDRA KUMAR MISHRA Mr. CHETANAND PASWAN		Mr. G.S. GUPTA (APP)
9.	CR. MISC./35063/2013 A.BAIL	7 SANJAY KUMAR JHA vs THE STATE OF BIHAR	Mr. RAJ KUMAR		Mr. RAJIV NAYAN (APP)
10.	CR. MISC./35758/2013 A.BAIL	8 RAMDEO YADAV & ORS vs STATE OF BIHAR & ANR	Mr. BINOD KUMAR SINHA Mr. ASHOK KUMAR		Mr. MURLIDHAR (APP) Mr. SHARDA NAND MISHRA Mr. DHANANJAY KUMAR GUPTA

11.	CR. MISC./36463/2013 A.BAIL	5	ARJUN MAHTO vs STATE OF BIHAR & ANR	Mr.SADA NAND RAY	Mr.RAM CHANDRA SINGH(APP)
12.	CR. MISC./36665/2013 A.BAIL	5	MD. NASHAR @ MD. NASAR vs THE STATE OF BIHAR	Mr.SYED. RIZWANUL HAQUE	Mr.ASHA KUMARI (APP)
13.	CR. MISC./36958/2013 A.BAIL	8	BALMIKI MAHTO vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINGH Mr.PRABHAT KUMAR SINGH	Mr.KHURSHID ANWAR (APP)
14.	CR. MISC./37432/2013 A.BAIL	8	MAHBOOB ALAM vs STATE OF BIHAR & ANR	Mr.SATYENDRA RAI Mr.ALOK KUMAR TIWARI	Mr.AJAY KUMAR-I(APP)
15.	CR. MISC./37961/2013 A.BAIL	16	LADDU PASWAN & ORS. vs THE STATE OF BIHAR	Mr.MUKESH KUMAR NO-1	Mr.NITYANAND TIWARI(APP)
16.	CR. MISC./38063/2013 A.BAIL	5	SUNIL PASWAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.S.D.SINGH YADAV (APP)
17.	CR. MISC./38461/2013 A.BAIL	6	KUMUD RANJAN vs STATE OF BIHAR & ANR	Mr.AMARENDRA KUMAR SINGH	Mr.C.SEN PD. SINGH (APP)
18.	CR. MISC./38565/2013 A.BAIL	12	SANJAY GUPTA @ SANJAY KUMAR GUPTA vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINHA Mr.SHAKIB AYAZ	Mr.M.DAYAL (APP) Mr.NAGADEO CHOUBEY Mr.AMARESH KUMAR SINHA
19.	CR. MISC./38757/2013 A.BAIL	7	BHUPENDRA SINGH KAMARIYA @ BHUPENDRA SINGH YADAV vs STATE OF BIHAR & ANR	Mr.SHEO KUMAR PRASAD	Mr.SUMAN KUMARI SINGH(APP)
20.	CR. MISC./38923/2013 A.BAIL	5	RAJESH YADAV @ RAJESH KUMAR YADAV vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA Mr.BIRENDRA KUMAR SINGH Mr.PRAVIN KUMAR Mr.DR. RAJESH KUMAR SINGH	Mr.BHARAT BHUSHAN (APP) Mr.BAUYE JEE JHA (B.J. JHA)
21.	CR. MISC./40323/2013 A.BAIL	8	UMESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.KAILASH NATH DIWAKAR	Mr.SURESH PD.SINGH(APP)
22.	CR. MISC./40369/2013 A.BAIL	7	RANJIT PASWAN @ RANJEET PASWAN vs THE STATE OF BIHAR	Mr.BIRENDRA SHARMA Mr.RAJ BANSH DUBEY	Mr.M.RAB(APP)
23.	CR. MISC./40664/2013 A.BAIL	5	RAM BABU CHOUDHARY vs THE STATE OF BIHAR	Mr.NAGENDRA RAI Mr.NAVIN NIKUNJ	Mr.DILIP KUMAR (APP)
24.	CR. MISC./41427/2013 A.BAIL	4	PRADEEP CHANDRA MISHRA & ANR. vs THE STATE OF BIHAR	Mr.DIGAMBER KR. SINGH	Mr.ANANT KUMAR(APP)
25.	CR. MISC./41864/2013 A.BAIL	4	BAJRANGI SAHANI @ BAJRANGI SAHNI vs STATE OF BIHAR & ANR	Mr.HANS LAL KUMAR	Mr.SMT.INDUBALA PANDEY (APP)
26.	CR. MISC./45306/2013 A.BAIL	5	AMAR NATH MAHTO vs STATE OF BIHAR & ANR	Mr.SHYAMESHWAR KUMAR SINGH Mr.CHAITANYA SUAROOP	Mr.MEENA SINGH(APP)
27.	CR. MISC./46027/2013 A.BAIL	3	INTAKHAB ANWAR vs STATE OF BIHAR & ANR	Mr.MANAGER SAH Mr.RAKESH KUMAR SAMRENDRA	Mr.KR.PRIYA RANJAN(APP)
28.	CR. MISC./46472/2013 A.BAIL	6	MUKESH RAM vs STATE OF BIHAR & ANR	Smt.SMT. ANURADHA SINGH	Mr.NAZIR ANSARI(APP)
29.	CR. MISC./47028/2013 A.BAIL	4	VEER BHUWAN NARAYAN SINGH vs THE STATE OF BIHAR	Mr.ARUN KUMAR ARUN Mr.SIYARAM PANDEY	Mr.DILIP KUMAR(APP)
30.	CR. MISC./47129/2013 A.BAIL	3	NIRANJAN RAJBANSHI vs THE STATE OF BIHAR	Mr.SYED ASGHER NAJMI	Mr.SUMAN KUMARI SINGH(APP)
31.	CR. MISC./47932/2013 A.BAIL	14	VIVEK THAKUR vs STATE OF BIHAR & ANR	Mr.BIPIN KUMAR	Mr.NASIM YAHIA(APP) Mr.SATYA PRAKASH PARASAR
32.	CR. MISC./52433/2013 A.BAIL	8	KAUSHAL KISHORE PANDEY @ PAPPU PANDEY vs THE STATE OF BIHAR	Mr.PATHAK DHANANJAY KUMAR	Mr.T.N. THAKUR (APP)
33.	CR. MISC./52618/2013 A.BAIL	12	HUKUM YADAV vs THE STATE OF BIHAR	Mr.GAJENDRA PRASAD YADAV	Mr.SANJAY KUMAR PANDEY(APP)
34.	CR. MISC./53265/2013 A.BAIL	5	MANOJ SAH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.YOGENDRA KUMAR SINGH(APP)
35.	CR. MISC./53829/2013 A.BAIL	8	MD. RIZWAN vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR SINGH	Mr.A.M.P.MEHTA (APP)
36.	CR. MISC./54124/2013 A.BAIL	14	RAM PRAVESH YADAV & ORS. vs THE STATE OF BIHAR	Mr.NAGENDRA UPADHYAY Mr.MAHENDRA PATHAK Mr.ASHWANI KUMAR TIWARY	Mr.ASHOK KUMAR SINGH- I(APP) Mr.BIMLESH KUMAR JHA Mr.JITENDRA KR. SINGH (APP)
37.	CR. MISC./33324/2013 BAIL IPC 304(B),20 R.BAIL-1	4	RAKESH KUMAR vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR	Mr.GANESH PD. SINGH(APP)
38.	CR. MISC./33922/2013 BAIL IPC 376 R.BAIL-1	5	SANTOSH RAM vs THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY	Mr.T.N.THAKUR(APP)
39.	CR. MISC./34982/2013 BAIL 20,22,23 N.D. R.BAIL-1	5	FIROZ KHAN vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.BINOD KUMAR 2 (APP)
40.	CR. MISC./36533/2013 BAIL IPC 302,307,3 R.BAIL-1	14	RAJ KUMAR ISHWAR vs THE STATE OF BIHAR	Mr.SARVESH KUMAR SINGH	Mr.M.DAYAL(APP)
41.	CR. MISC./37965/2013 BAIL IPC 498A,306, R.BAIL-1	10	NAULAKH SAH vs THE STATE OF BIHAR	Mr.RAS BIHARI THAKUR	Mr.J.N.THAKUR(APP)
42.	CR. MISC./38971/2013 BAIL IPC 304B,34,3 R.BAIL-1	7	PANKAJ KUMAR @ PANKAJ KUMAR GUPTA @ PANKAJ SAO vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR VERMA	Mr.ANIL KUMAR SINGH-I(APP)
43.	CR. MISC./40670/2013 BAIL IPC 302,201,3 R.BAIL-1	4	RAMASHISH YADAV vs THE STATE OF BIHAR	Mr.MUKUL PRASAD	Mr.S.D.SINGH YADAV (APP)
44.	CR. MISC./42058/2013 BAIL IPC 364,120B R.BAIL-1	6	UPENDRA MAHTO @ DHANRAJ MAHTO vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH Mr.ANIL PRASAD SINGH	Mr.KANHIYA KISHORE(APP)

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| 45. | CR. MISC./42522/2013
BAIL IPC 302,307,3
R.BAIL-1 | 4 | BANSHI CHAUDHARY
vs THE STATE OF BIHAR | Mr.LAL BAHADUR SINGH
Mr.RAJ KISHOR PRASAD
Mr.RAMCHANDRA SINGH | Mr.NAGENDRA PRASAD (APP) |
| 46. | CR. MISC./46231/2013
BAIL IPC 467,468,4
R.BAIL-1 | 3 | SUSANTA DAS
vs THE STATE OF BIHAR | Mr.SANJEEV KUMAR MISHRA
Mr.SUSHMITA MISHRA | Mr.U.S.P.SINGH(APP) |
| 47. | CR. MISC./49530/2013
BAIL IPC 307,341,3
R.BAIL-1 | 18 | BIMLESH MAHTON @ BIMLESH MAHTO
vs THE STATE OF BIHAR | Mr.RANJIT KUMAR YADAV | Mr.R.B.S.PAHEPURI(APP) |
| 48. | CR. MISC./53065/2013
BAIL IPC 302/120B/
R.BAIL-1 | 14 | CHANCHAL SINGH
vs THE STATE OF BIHAR | Mr.SHUBHESH PANDEY | Mr.AJAY KUMAR NO.2 (APP) |
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Thursday the 9th April 2015
SESSION'S COURT (AT 2:15 P.M.)
Mr. Justice Iqbal Ahmed Ansari

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
FOR HEARING					
1.	CWJC/2739/1993 CONSOLIDATION	4 ASMA KHATOON vs STATE & ORS	Mr.MD.ABU HAIDAR Mr.SYED F.AHMAD Mr.KHURSHID AHMAD SIDDIQUI	Mr./MRS.MRIDULA MISHRA (GP6) Mr.JITENDRA PANDEY	
2.	CWJC/3839/1993 CONSOLIDATION	4 NANDLAL SAH vs STATE & ORS	Mr.S.M.IQBAL HASAN RAHMANI Mr.MD.ABU HAIDAR	Mr.(GP6) Mr.ARUN KUMAR LAL Mr.NARESH CHANDRA VERMA	
3.	CWJC/4827/1993 LAND REFORMS ACT	2 MANJU SHAHI & ANR vs THE STATE OF BIHAR & ORS	Mr.NAVIN PRASAD SINGH Mr.UME SHANKAR SINGH Mr.SATYENDRA NARAYAN SINGH	Mr.(GP6) Mr.SHAMBHU SHARAN KUMAR Mr.BRAJESH SHARMA Mr.BIPIN BIHARI PRASAD	
4.	CWJC/5101/1993 CONSOLIDATION	4 BAIJ NATH SINGH & ORS vs JOINT DIR.OF CONSOLIDATION&ORS	Mr.NARESH CHANDRA VERMA Mr.ARUN KUMAR LAL	Mr.(GP6) Mr.HARENDRA PRASAD SINGH-1 Mr.SHASHI KANT SINGH	
5.	CWJC/6746/1993 CONSOLIDATION	4 BUDHU SINGH vs THE STATE OF BIHAR	Mr.RAVI NATH VERMA Mr.PUSKAR NATH SINGH	Mr./MRS.MRIDULA MISHRA (GP6) Mr.SUNIL SHRIVASTAVA Mr.ANJANJ KR. SINHA Mr.A.VIPIN BIHARI SRIVASTAVA	
6.	CWJC/8294/1993 LAND REFORMS ACT	4 DEORISHI RAM vs STATE & ORS	Mr.SYED ALAMDAR HUSSAIN Mr.ASHOK KUMAR MISHRA	Mr.(GP6) Mr.AKHOURI BAIDYA NATH PD.	
7.	CWJC/9252/1993 BIHAR TENENCY ACT	4 RAM DHEYAN SINGH & ORS vs STATE & ORS	Mr.MURARI NARAIN CHOUDHARY	Mr.(GP6)	
8.	CWJC/9562/1993 with CONSOLIDATION	4 RAM LACHHAN RAI vs STATE OF BIHAR & ORS	Mr.GIRIJA PRASAD Mr.AMAR NATH SINGH Mr.RAM SUHAWAN SINGH	Mr.(GP6)	
9.	CWJC/9588/1993 with CONSOLIDATION	4 RAM LACHHAN RAI vs STATE & ORS	Mr.GIRIJA PRASAD Mr.AMAR NATH SINGH Mr.RAM SUHAWAN SINGH	Mr.(GP6)	
10.	CWJC/10022/1993 CONSOLIDATION	4 RAM LACHHAN RAI vs STATE & ORS	Mr.GIRIJA PRASAD Mr.AMAR NATH SINGH Mr.RAM SUHAWAN SINGH	Mr.(GP6) Mr.GIRIJANAND PRASAD	
11.	CWJC/9673/1993 CONSOLIDATION	4 SIHAL CHAUDHARY & ORS vs STATE & ORS	Mr.MAHESH NARAYAN PARBAT Mr.BARMESHWAR TIWARY	Mr./MRS.MRIDULA MISHRA (GP6) Mr.RAGHAV PRASAD	
12.	CWJC/9695/1993 with CONSOLIDATION	4 CHAND KUMARI DEVI & ORS vs STATE & ORS	Mr.MAHESH PRASAD 2 Mr.BHANU PRATAP SINGH	Mr.(GP6) Mr.SUBODH KUMAR SINHA Mr.RAMANUJ PD.SINGH	
13.	CWJC/5169/2008 with CONSOLIDATION	4 KASHI SINGH vs THE STATE OF BIHAR & ORS	Mr.ANJANI KUMAR SINHA 1	Mr.(GP11) Mr.BHANU PRATAP SINGH Mr.SIDDHARTH HARSH Mr.A.N.SINHA (GP11)	
14.	CWJC/5771/2008 CONSOLIDATION	4 KASHI SINGH vs THE STATE OF BIHAR & ORS	Mr.ANJANI KUMAR SINHA	Mr.(GP9) Mr.BHANU PRATAP SINGH Mr.SIDDHARTH HARSH Mr.NAMRATA MISHRA	
15.	CWJC/9888/1993 BIHAR TENENCY ACT	4 SURYA PRASAD SAHU & ORS vs STATE & ORS	Mr.VINOD KUMAR SINHA Mr.SANJAY KUMAR	Mr.(GP6) Mr.YOGENDRA KUMAR Mr.BHOLA PRASAD Mr.SURENDRA KUMAR Mr.DR.MRITYUNJAY KR,GAUTAM Mr.BIRENDRA PRASAD VERMA Mr.PANKAJ KUMAR Mr.MURLI MANOHAR SINGH	
16.	CWJC/9889/1993 CONSOLIDATION	4 SMT.MANNA DEVI & ORS vs STATE & ORS	Mr.PUSHKAR NARAIN SHAHI Mr.UMA SHANKAR PD.SINGH	Mr.(GP6) Mr.JAGDISH PD. 2 Mr.RAJENDRA NATH SINHA	
17.	CWJC/10389/1993 MONEY LANDER'S ACT	4 SUDAMA SINGH & ORS vs STATE & ORS	Mr.UMA KANT PRASAD 1 Mr.SANJEEV KUMAR Mr.SATISH KUMAR SINHA	Mr.(GP6)	
18.	CWJC/10430/1993 CONSOLIDATION	4 KAILASH PATI UPADHAYA & ORS vs STATE & ORS	Mr.ASHOK KUMAR Mr.DHANENDRA CHAUBEY	Mr.(GP6) Mr.VISHWESHWAR NATH MISHRA Mr.ASHOK KUMAR DUBEY	
19.	CWJC/10782/1993 CONSOLIDATION	4 RAM PRAKASH SINGH & ORS vs STATE & ORS	Mr.DHIRANJAN KUMAR SINHA Mr.BISHNU SHANKAR	Mr.(GP6) Mr.ARUN KR.LAL Mr.NARESH CHANDRA VERMA	
20.	CWJC/11195/1993 BHOODAN ACT	4 MAHANTH SRI NARAYAN DAS vs STATE & ORS	Mr.SIDHENDRA NARAYAN SINGH	Mr.ALKA VERMA Mr.SARVENDRA KR. VERMA	
21.	CWJC/11320/1993 BIHAR TENENCY ACT	4 KUBRA KHATOON & ORS. vs STATE & ORS	Mr.AJOY KUMAR MATHUR Mr.KAMTESHWAR PRASAD Mr.R.K.SINHA 2	Mr.(GP6)	

22.	CWJC/11362/1993 CONSOLIDATION	4	SHIVJEE RAI & ORS vs JOINT DIRECTOR OF CONSOLIDATIO	Mr.NARESH CHANDRA VERMA Mr.ARUN KUMAR LAL	Mr.(GP6) Mr.ASHOK KUMAR-1 Mr.R. A. HUSSAINI Mr.MD. BAHAUDDIN Mr.ANJANI PRASD Mr.RAM CHANDRA LAL DAS
23.	CWJC/11442/1993 LAND ACQUISITION	4	GANESH CHANDRA THAKUR & ORS vs STATE & ORS	Mr.KAUSHAL KUMAR JHA	Mr.(GP6) Mr.ASOK KUMAR KESHARI
24.	CWJC/11796/1993 MONEY LANDER'S ACT	4	BACHCHA PRASAD vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR JHA Mr.GAJENDRA KUMAR JHA Mr.SHANTI PRATAP	Mr.(GP6) Mr.UDAY SHANKAR SHARAN SINGH
25.	CWJC/11912/1993 LAND REFORMS ACT	7	UMESH PD. VERMA & ORS vs STATE & ORS	Mr.GOPAL TIWARI Mr.GOPAL TIWARI Mr.LALAN PRASAD SINGH	Mr.(GP6) Mr.SANJAY KUMAR SINHA
26.	CWJC/12245/1993 MONEY LANDER'S ACT	4	RAM SINGHASAN SINGH & ANR vs STATE & ORS	Mr.MADAN PRASAD SINGH	Mr.(GP6)
27.	CWJC/12378/1993 MONEY LANDER'S ACT	4	RAM NARESH SINGH vs STATE & ORS	Mr.INDU BALA PANDEY Mr.RAMANUJ PRASAD SINGH	Mr.(GP6) Mr.ANIL KR. SINGH Mr.SANJAY KR.
28.	CWJC/12383/1993 BIHAR TENENCY ACT	4	SHAHID SAH & ORS vs STATE & ORS	Mr.B.K.SINGH 'CHOUHAN'	Mr.(GP6) Mr.SADAT ALI KHAN Mr.ABDUL QAYYUM Mr.SANJAY PD. -1
29.	CWJC/12753/1993 CONSOLIDATION	4	SHEOJOTI DEVI & ANR vs STATE & ORS	Mr.VINAY KIRTI SINGH Mr.ABHIJEET KUMAR LAL	Mr.(GP1) Mr.AMAR NATH GUPTA Mr.MADAN MOHAN PD. SINGH
30.	CWJC/12781/1993 with CONSOLIDATION	4	DHARICHHANA DEVI vs STATE & ORS	Mr.JITENDRA KUMAR PANDEY Mr.K.N.SINGH Mr.DINESH KUMAR SINGH	Mr.(GP1) Mr.YOGENDRA KUMAR Mr.SHIWJUG CHOUDHARY Mr.RAM NARESH ROY Mr.DR.MRITYUNJAY KR.GAUTAM
31.	CWJC/9187/2000 CONSOLIDATION	4	SIDH NATH SINGH vs THE STATE OF BIHAR & ORS	Mr.MD. IFTEKHAR MAHMOOD Mr.AMARNATH Mr.MURLI MANOHAR SINGH Mr.SURENDRA KUMAR Mr.DURGESH KUMAR	Mr.(GP7) Mr.ANJAN CHAKRABARTY
32.	CWJC/13017/1993 CONSOLIDATION	4	CHANDRIKA PRASAD SINGH & ORS vs STATE & ORS	Mr.GOPAL SHANKAR Mr.HIMANSHU SHEKHAR	Mr.(GP9)
33.	CWJC/13274/1993 BIHAR TENENCY ACT	4	ASHOK SAH & ORS vs STATE & ORS	Mr.R.C.SHARMA Mr.KRISHNA MOHAN ROY	Mr.(GP1) Mr.SHEELA SHARMA
34.	CWJC/13279/1993 with CONSOLIDATION	4	BACHAN BIHARI KOIRI & ORS vs DY.DIRECTOR,CONSOLIDATION	Mr.SANTOSH KUMAR SINHA - 1	Mr.(GP1) Mr.SHREE KANT PANDEY NO.1 Mr.NIRMAL KUMAR TRIPATHY Mr.SUBHASH CHANDRA YADAV
35.	CWJC/13308/1993 CONSOLIDATION	4	RAJESHWAR KOERI vs DY.DIRECTOR CONSOLIDATION &ORS	Mr.SANTOSH KUMAR SINHA NO.1	(GP1) Mr.SUBHASH CHANDRA YADAV Mr.NIRMAL KUMAR TRIPATHI Mr.SHREE KANT PANDEY NO.1
36.	CWJC/139/1994 CONSOLIDATION	4	KAMLESH KUMAR PANDEY vs STATE & ORS	Mr.CHAKRAVARTI SINGH	Mr.(GP1) Mr.DINESH KR. SINGH Mr.JITENDRA KR.PANDEY Mr.VISHWESHWAR NATH MISHRA
37.	CWJC/759/1994 CONSOLIDATION	4	SITARAM MANDAL & ANR vs STATE & ORS	Mr.DEO GOVIND PRASAD Mr.KUMAR VEERENDRA NARAYAN	Mr.(GP1) Mr.JIWAN PRAKASH SINHA
38.	CWJC/1694/1994 CONSOLIDATION	4	SAIMANTI DEVI & ORS vs STATE & ORS	Mr.AMAR NATH MISHRA	Mr.(SC10) Mr.NIRMAL KR. SHRIVASTAVA
39.	CWJC/2589/1994 CONSOLIDATION	4	BASUDEO GOPE & ORS vs STATE & ORS	Mr.RAVI NATH VERMA Mr.MALLIKA MAJUMDAR	Mr.(SC9) Mr.DINBANDHU SINGH Mr.NAGENDRA PRASAD
40.	CWJC/2757/1994 CONSOLIDATION	4	SHEO PARSAN RAI vs STATE & ORS	Mr.RAVI SHANKAR SAHAY Mr.AJAY KUMAR AMBASTHA Mr.VIJAY KUMAR SINGH	Mr.(SC9) Mr.VIKRAM DEO SINGH
41.	CWJC/2871/1994 CONSOLIDATION	4	CHANDRADEEP BHAGT & ORS vs STATE & ORS	Mr.SUBODH PRASAD	Mr.J.N.JHA G.P.II Mr.(GA2)
42.	CWJC/2973/1994 MUTATION ACT	4	BHARAT PRASAD & ORS vs ADMINISTRATOR,GAYA MUNICIPAL C	Mr.PRAMOD BAHADUR MATHUR	
43.	CWJC/3322/1994 BIHAR TENENCY ACT	4	RAMANAND YADAV & ORS vs THE STATE & ORS	Mr.CHANDRA BHUSHAN DAS	Mr.(SC7)
44.	CWJC/3419/1994 BIHAR TENENCY ACT	4	RAM KISHORE SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.ANAND MOHAN Mr.LAKSHMI KANT SHARMA Mr.RAMA KANT SHARMA	Mr.(GP1) Mr.PRAMOD KUMAR PANDEY Mr.DHANANJAI KUMAR NO. 1
45.	CWJC/3793/1994 BIHAR TENENCY ACT	4	CHANDRA KISHORE PANDEY vs STATE & ORS	Mr.RAJNI KANT JHA	Mr.(GP1) Mr.PARIMAL CHANDRA
46.	CWJC/4469/1994 CONSOLIDATION	4	NAGINA SINGH vs STATE & ORS	Mr.RAVI SHANKAR SAHAY	Mr.(SC9) Mr.PRAMOD BAN BIHARI SINGH Mr.NARENDRA KUMAR

Thursday the 9th April 2015
Court No. 11 (AT 2:15 P.M.)
Mr. Justice V.N. Sinha

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
FOR HEARING					
1.	CWJC/4480/1994 CONSOLIDATION	4 ABDUL RAHMAN MIAN & ORS vs STATE & ORS	Mr.DEVENDRA KUMAR DUTTA	Mr./MRS.S.A.KHAN (SC9)	
2.	CWJC/4888/1994 CONSOLIDATION	4 RAM MOHAN SINGH & ORS vs STATE & ORS	Mr.SUBHASH CHANDRA YADAV Mr.ARVIND KUMAR Mr.ACHHAIBAR SINGH	Mr.(GP1)	
3.	CWJC/5125/1994 BIHAR TENENCY ACT	4 MD.SHEIKH IDRISH & ORS vs THE STATE OF BIHAR & ORS	Mr.RAY SHIVAJI NATH Mr.ANIL SINGH	Mr.(SC5) Mr.ANIL KR. UPADHYAY NO.1 Mr.SHAILENDRA KR. SINGH	
4.	CWJC/5126/1994 BIHAR TENENCY ACT	4 MD.SHEIKH IDRISH & ORS vs THE STATE OF BIHAR & ORS	Mr.RAY SHIVAJI NATH Mr.ANIL SINGH	Mr.(SC5) Mr.ANIL KR. PUADHYAY NO.1 Mr.SHAILENDRA KR. SINGH	
5.	CWJC/5184/1994 CONSOLIDATION	4 RAM LOCHAN SINGH vs STATE & ORS	Mr.MAHESH PRASAD 2	Mr.(GP9) Mr.ARUN KUMAR SINGH NO.1 Mr.RAM SAGAR MAHTO Mr.SHRAWAN KUMAR SINGH	
6.	CWJC/5185/1994 CONSOLIDATION	4 RAMADHAR RAM & ORS vs STATE & ORS	Mr.MAHESH PRASAD 2	Mr.(GP9) Mr.ARUN KUMAR SINGH NO.1 Mr.SARWAN KUMAR SINGH Mr.RAM SAGAR MAHTO	
7.	CWJC/5538/1994 CONSOLIDATION	4 GAURI SHANKAR RAI & ORS vs JOINT DIR.,CONSOLIDATION & ORS	Mr.BIMALESH KUMAR	Mr.(GP3) Mr.MANOJ KR.1	
8.	CWJC/5791/1994 CONSOLIDATION	4 RAM JANAM KUMHAR & ORS vs STATE & ORS	Mr.BIRENDRA PRASAD VERMA Mr.RABINDRA KUMAR Mr.MURLI MANOHAR SINGH Mr.MADHU SUDAN KUMAR SINHA Mr.PANKAJ KUMAR Mr.V.B.AMBASTHA	Mr.(GP1) Mr.RAS BIHARU JHA	
9.	CWJC/5808/1994 MUTATION ACT	4 MAHENDRA SAH & ANR vs CHANDRAJEET SAH & ORS	Mr.P.K.SHAHI Mr.RAJESH PD.CHOUDHARY Mr.RAJESH KUMAR	Mr.(GP3) Mr.JITENDRA PANDEY	
10.	CWJC/6312/1994 CONSOLIDATION	4 RAM BRIKSHA RAI & ORS vs STATE & ORS	Mr.UDIT NARAYAN SINGH Mr.SEEMA SINGH	Mr.G.P.II Mr.PRABHAT KUMAR SINGH Mr.RATAN KR.SINGH Mr.BINOD KR.-2 Mr.MANOJ KUMAR NO.1 Mr.NITYANAND MISHRA Mr.B.P.GUPTA	
11.	CWJC/6324/1994 CONSOLIDATION	4 JAGGARNATH SINGH & ORS vs STATE & ORS	Mr.MANO HAR PD.SINGH	Mr.G.P.II Mr.(GA2) Mr.RAM CHARITRA SINGH	
12.	CWJC/6386/1994 CONSOLIDATION	4 PARAS NATH TIWARY vs STATE & ORS	Mr.SATYA NAND SHUKLA Mr.VIJAY KUMAR SINHA 1 Mr.SHAMBHU SHARAN SINGH Mr.RAVI BHUSHAN PD.SINHA	Mr.(GP1) Mr.MAHESH PD. NO-2 Mr.UPENDRA SINGH Mr.PRABHAKAR SINGH Mr.ACHHAIBAR SINGH	
13.	CWJC/6578/1994 CONSOLIDATION	4 DEORAJ SINGH & ORS vs STATE OF BIHAR & ORS	Mr.MALLIKA MAZUMDAR Mr.RAGHUNANDAN KUMAR SINGH Mr.AJAY KUMAR OJHA Mr.BISHWA NATH CHAUDHARY Mr.SHRI KRISHNA SINHA	Mr.(GP3) Mr.DUDHNATH SINGH Mr.LALLAN PD.SINGH Mr.SHREE NIWAS SINGH Mr.OM PRAKASH SRIVASTAV	
14.	CWJC/6844/1994 LAND CEILING (PRE-	3 ASHRAFI DEVI vs STATE OF BIHAR & ORS	Mr.MRIDULA MISHRA Mr.GYANAND ROY	Mr.RAGHIB HASAN (SC) Mr.BINOD KUMAR Mr.ARUN PD. AMBASTHA	
15.	CWJC/7270/1994 OTHERS	1 SMT.SUMITRA DEVI & ORS vs STATE OF BIHAR & ORS	Mr.SHOBHA NATH JHA	Mr.B.P.VERMA (SC) Mr.DHANENDRA CHAUBEY Mr.UPENDRA PD. II Mr.ASHOK KR.	
16.	CWJC/7431/1994 OTHERS	1 SHRI RAM JANKIJI & ORS vs STATE OF BIHAR & ORS	Mr.RAVI RANJAN Mr.AMARENDRA PD. Mr.AJOY KR.MATHUR Mr.DIN BANDHU SINGH Mr.S.R.C.PANDEY	Mr.R.AHSHAN (SC) Mr.S.R.C.PANDEY	
17.	CWJC/7576/1994 CONSOLIDATION	1 INDRADEO TIWARY AND ORS vs STATE OF BIHAR & ORS	Mr.MAHESH PRASAD 2 Mr.REWATI KANT RAMAN	Mr.(GP2) Mr.MANORANJAN KR. SINHA Mr.(GA2)	
18.	CWJC/7873/1994 CONSOLIDATION	4 AMBIKA TIWARY & ORS vs STATE OF BIHAR & ORS	Mr.RAVINDRA KUMAR SHUKLA Mr.S.P.TRIPATHI	Mr.(GP3)	
19.	CWJC/8179/1994 CONSOLIDATION	4 JADU SAH vs DIRECTOR,CONSOLIDATION & ORS	Mr.ISHWARI SINGH Mr.RAM KRISHNA SINGH	Mr.(GP2) Mr.RAGHUNATH SINGH Mr.(GA2) Mr.DHANESHWAR PANDEYA Mr.RAJIVA RANJAN Mr.SURAJDEO SINGH	

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20.	CWJC/8190/1994 MUTATION ACT	4 TULSI SINGH vs STATE OF BIHAR & ORS	Mr.JAGDISH PRASAD 2	Mr.(GP2) Mr.RANG NATH CHOUBEY Mr.(GA2)
21.	CWJC/8226/1994 BIHAR TENENCY ACT	4 SRI KRISHNA SHUKLA vs STATE OF BIHAR & ORS	Mr.CHANDRA SHEKHAR PRASAD Mr.SIDHENDRA NARAYAN SINGH	Mr.(GP2)
22.	CWJC/8227/1994 BIHAR TENENCY ACT	4 SRI KRISHNA SHUKLA vs STATE OF BIHAR & ORS	Mr.CHANDRA SHEKHAR PRASAD Mr.SIDHENDRA NARAYAN SINGH	Mr.(GP2) Mr.(GA2)
23.	CWJC/8252/1994 LAND CEILING (PRE-	3 KAMTA SINGH vs THE ADDL.MEMBER,BOARD OF REVEN	Mr.RAM PRASAD SINGH Mr.RAM BISHUN PRASAD Mr.PRAMOD KUMAR	Mr.H.P.SINGH (SC) Mr.SANDEEP KR. Mr.RAJIV KR. SINGH (GP2)
24.	CWJC/8253/1994 LAND CEILING (PRE-	3 KAMTA SINGH vs THE ADDL.MEMBER,BOARD OF REVEN	Mr.RAM PRASAD SINGH Mr.RAM BISHUN PRASAD Mr.PRAMOD KUMAR	Mr.H.P.SINGH (SC) Mr.SANDEEP KR.
25.	CWJC/8255/1994 LAND CEILING (PRE-	3 KAMTA SINGH vs THE ADDL.MEMBER,BOARD OF REVEN	Mr.RAM PRASAD SINGH Mr.PRAMOD KUMAR Mr.RAM BISHUN PRASAD	Mr.H.P.SINGH (SC) Mr.SANDEEP KR. Mr.AJAY KR.TRIPATHI Mr.RAJIV KR. SINGH (GP2)
26.	CWJC/8408/1994 CONSOLIDATION	4 GHURPHEKANI DEVI vs STATE OF BIHAR & ORS	Mr.SURENDRA KUMAR SINGH Mr.DHIRENDRA SINGH	Mr.(GP3) Mr.A.VIPIN BIHARI SRIVASTAVA Mr.ANJANI KR.SINHA
27.	CWJC/8448/1994 CONSOLIDATION	3 KALIKA RAI vs STATE OF BIHAR & ORS	Mr.SUDAMA SINGH Mr.VIKRAM DEO SINGH	Mr.(GP2) Mr.RAMCHANDRA SINGH Mr.S. K. SINGH
28.	CWJC/8698/1994 MUTATION ACT	4 BHOLA SINGH vs STATE OF BIHAR & ORS	Mr.AWADHESH KUMAR SINGH	Mr.J.N.JHA (GP2) Mr.DEEP NARAYAN KR. Mr.(GA2) Mr.SUSHANT KR. Mr.MANOJ KR.AMBASTHA
29.	CWJC/8871/1994 CONSOLIDATION	4 BHIKHARI SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.SUDAMA SINGH Mr.VIKRAM DEO SINGH	Mr.(GP2) Mr.CHOUBEY JAWAHAR Mr.(GA2) Mr.ARVIND KUMAR TRIPATHY
30.	CWJC/8894/1994 LAND REFORMS ACT	4 GAJENDRA NARAIN SINGH vs THE STATE OF BIHAR & ORS	Mr.ARABIND NATH PANDEY Mr.NAGENDRA DUBEY	Mr.(GP2) Mr.(GA2) Mr.CHANDRA SHEKHAR JHA Mr.ANIL CHANDRA
31.	CWJC/8959/1994 BIHAR TENENCY ACT	4 NAGAIN DAS vs STATE OF BIHAR & ORS	Mr.R.C.SHARMA	Mr.(GP2) Mr.(GA2) Mr.PRAVEEN KR. AGRAWAL
32.	CWJC/9085/1994 CONSOLIDATION	4 MOSTT.PRABHA DEVI vs STATE OF BIHAR & ORS	Mr.A.C.NIRANKAR Mr.SK.IRADAT HUSSAIN	Mr.(GP2) Mr.BINOD KR. Mr.(GA2) Mr.ARUN PD. AMBASTHA
33.	CWJC/9138/1994 CONSOLIDATION	4 MD.HAMEED & ORS vs THE PRINCIPAL,CONSOLIDATION TR	Mr.AMRESH KUMAR SINGH	Mr.(GP2) Mr.F.R.MALLICK Mr.(GA2)
34.	CWJC/9235/1994 CONSOLIDATION	4 MAUKESHRA DEVI & ORS. vs STATE OF BIHAR & ORS	Mr.AKHOORI V.B.SRIVASTAVA Mr.ANJANI KUMAR SINHA	Mr.(GP2) Mr.SUNIL SRIVASTAVA Mr.BALRAM UPADHYAY Mr.DHANANJAY KUMAR Mr.BALARAM UPADHYAY Mr.NAGENDRA DUBEY Mr.AKHOORI V.B.SRIVASTAVA
35.	CWJC/9266/1994 OTHERS	1 RAM EKBAL SINGH & ANR. vs STATE OF BIHAR & ORS	Mr./MRS.MALA AMBUST Mr.SATISH KUMAR Mr.ASHOK KUMAR	Mr.VIJAY KR. SINHA-2 Mr.ARBIND KR. Mr.SHAMBHU SARAN SINGH Mr.RAVI BHUSAN PD. SINHA Mr.SATYA NAND SUKLA
36.	CWJC/9458/1994 CONSOLIDATION	3 RAGHUBAR BHAGAT & ORS vs STATE OF BIHAR & ORS	Mr.DIN BANDHU SINGH	Mr.(GP2) Mr.MAHESH PD. NO.2 Mr.(GA2)
37.	CWJC/9473/1994 CONSOLIDATION	4 CHANARIK BHAGAT & ORS vs STATE OF BIHAR & ORS	Mr.DHARMESH KUMAR	Mr.(GP3) Mr.RAJESH KR. VERMA(SC27) Mr.KRISHNA MOHAN PRASAD Mr.JAI SHANKAR BARNWAL
38.	CWJC/9634/1994 BIHAR TENENCY ACT	4 ABDUL SAKOOR vs THE COLLECTOR,VAISHALI & ORS	Mr.NARESH CHANDRA VERMA Mr.ARUN KUMAR LAL	Mr.(GP3) Mr.GAJENDRA NATH OJHA Mr.SAMARENDRA PRATAP SINGH
39.	CWJC/9710/1994 BIHAR TENENCY ACT	4 SHYAMA NAND THAKUR vs STATE OF BIHAR & ORS	Mr.AJIT KUMAR SINGH I Mr./MRS.SAVITA SINGH	Mr.(GP2) Mr.PREM PRAKASH Mr.SHABBIR AHMAD Mr.(GA2)
40.	CWJC/9806/1994 CONSOLIDATION	4 MD.ALAUDDIN & ANR vs STATE OF BIHAR & ORS	Mr.SHABBIR AHMAD Mr.MD.NASIRUDDIN KHAN Mr.PREM PRAKASH	Mr.(GP2) Mr.PREM KR. JHA Mr.NAJMUL HODA Mr.(GA2) Mr.ALOK KUMAR 'ALOK'

Thursday the 9th April 2015
Court No. 8 (AT 2:15 P.M.)
Mr. Justice Navaniti Prasad Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
FOR HEARING					
1.	CWJC/10088/1994 OTHERS	1 RAM PRAKASH CHOUDHARY & ORS vs STATE OF BIHAR & ORS	Mr.RAVI RANJAN Mr.AMBUJ NAYAN CHOUBEY	Mr.H.P.SINGH (SC) Mr.MAHESH NARAYAN PARBAT Mr.SHASHI BHUSHAN BHARATI	
2.	CWJC/10687/1994 OTHERS	1 KAULESHWAR RAM vs STATE OF BIHAR & ORS	Mr.RAJIVA RANJAN	Mr.H.P.SINGH (SC) Mr.RAJIV KR. SINGH (GP2) Mr.SURYA KANT MISHRA	
3.	CWJC/10705/1994 OTHERS	1 BISHWANATH GIRI & ORS vs THE SUB.DIV.OFFICER,BIKRAMGANJ	Mr.VEENA RANI Mr.ARVIND KUMAR Mr.SANTOSH KUMAR SINHA 2 Mr.PARMANAND PRASAD	Mr.(GP2) Mr.(GA2)	
4.	CWJC/10926/1994 BIHAR TENENCY ACT	4 BALESHWAR MOCHI & ORS vs STATE OF BIHAR & ORS	Mr.UMA KANT PRASAD I Mr.SATISH KUMAR SINHA Mr.SATYA PRAKASH	Mr.J.RAHMAN (SC) Mr.NARESH PRASAD Mr.ASHOK KUMAR Mr.RAM ANUJ PRASAD SINGH	
5.	CWJC/11433/1994 OTHERS	1 GUNESHWAR PRASAD SHARMA @ vs STATE OF BIHAR & ORS	Mr.BINOD KUMAR AMBASTHA	Mr.H.P.SINGH (SC) Mr.SANJAY KUMAR Mr.ANIL KUMAR Mr.SUBASH KISHORE VERMA Mr.RAJIV KR. SINGH (GP2) Mr.UDAY CHAND PD. Mr.NIRMAL KR.	
6.	CWJC/11468/1994 CONSOLIDATION	4 RAM PRAVESH RAI & ORS vs STATE OF BIHAR & ORS	Mr.TRILOKI NATH MAITIN Mr.SUDHIR KUMAR BIJPURIA Mr.HARSHWARDHAN SAHAY	Mr.(SC3) Mr.MITHILESH KR. RAI Mr.(GA2) Mr.BISHNU KANT DUBEY Mr.SHREEKANT PANDEY	
7.	CWJC/11498/1994 LAND CEILING (PRE-	3 BHUNESHWARI YADAV vs STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR JHA Mr.MAHENDRA THAKUR Mr.SANJAY KUMAR JHA	Mr.J.RAHMAN (SC) Mr.DHARMENDRA CHOUBEY Mr.ALOK CHANDRA PD. Mr.VIJENDRA NATH	
8.	CWJC/11569/1994 CONSOLIDATION	4 NIRSAN SAHNI @ NIRDHAN SAHNI vs STATE OF BIHAR & ORS	Mr.H.K.THAKUR Mr.RANJAN KUMAR SINHA Mr. ANSHAY BAHADUR MATHUR Mr.AJAY KUMAR MATHUR	Mr.(SC3) Mr.(GA2) Mr.SHANKAR PRASAD SINGH Mr.MANGLA ROY	
9.	CWJC/11675/1994 OTHERS	1 PRABHABATI DEVI vs STATE OF BIHAR & ORS	Mr.MADAN MOHAN I	Mr.J.RAHMAN (SC) Mr.MAHESH NARAYAN PARBAT Mr.RAJENDRA KR.GIRI	
10.	CWJC/218/1995 LAND CEILING (SURP	3 UPENDRA PRASAD YADAV & ORS vs STATE OF BIHAR & ORS	Mr.J.P.KISHORE Mr.BHOLA PRASAD Mr.AZFAR HASAN	Mr.H.P.SINGH (SC) Mr.DURGA NAND JHA Mr.NIRMAL KR. SINHA-3 Mr.RAJIV KR. SINGH (GP2)	
11.	CWJC/274/1995 BIHAR TENENCY ACT	1 RATAN KUMAR MANDAL & ANR vs STATE OF BIHAR & ORS	Mr.ARUN KUMAR SINGH 2 Mr.AMAR NATH MISHRA	Mr.(GP3)	
12.	CWJC/367/1995 OTHERS	1 SHYAM NARAYAN TIWARY vs STATE OF BIHAR & ORS	Mr.MURARI PRASAD SINHA	Mr.H.P.SINGH (SC) Mr.SUDHIR CHANDRA JHA Mr.D. P. CHOUDHARY Mr.RAJIV KR. SINGH (GP2)	
13.	CWJC/1164/1995 with CONSOLIDATION	4 MOSOMAT SAMPAT KUNWAR & ORS vs STATE OF BIHAR & ORS	Mr.MANINDRA NATH TIWARI Mr.SUNIL KUMAR PATHAK Mr.NILESH KR. Mr.BIMAL KUMAR	Mr.(SC3) Mr.(GA2) Mr.ASHOK KR.SINHA 3 Mr.SHYAMLENDRA KUMAR	
14.	CWJC/921/1995 CONSOLIDATION	1 SATYENDRA KUMAR MISHRA vs STATE OF BIHAR & ORS	Mr.MANINDRA NATH TIWARI Mr.NILESH KR. Mr.SUNIL KUMAR PATHAK Mr.AMARENDRA ARYA	Mr.(SC3) Mr.(GA2) Mr.ASHOK KR.SINHA -3 Mr.(GA2)	
15.	CWJC/1177/1995 CONSOLIDATION	4 RAJENDRA PD.SINGH @ CHOUDHARY vs STATE OF BIHAR & ORS	Mr.DIN BANDHU SINGH	Mr.(SC3) Mr.(GA2)	
16.	CWJC/1239/1995 CONSOLIDATION	4 JAMUNA SINGH vs STATE OF BIHAR & ORS	Mr.SHIO NARAYAN SINGH Mr.SURESH PRASAD BARANWAL Mr.BIR BAHADUR SINGH Mr.RAJIVA RANJAN	Mr.(SC3) Mr.(GA2)	
17.	CWJC/1575/1995 CONSOLIDATION	4 MOST.DASARATHIYA KUER & ORS vs STATE OF BIHAR & ORS	Mr.ANIL KUMAR RAI Mr.BINOD KUMAR Mr.RAS BIHARI THAKUR	Mr.(SC3) Mr.(GA2)	
18.	CWJC/1712/1995 B.PRIVILEGED-PERS	4 MAHADEO YADAV & ANR vs STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.RAMESH KUMAR THAKUR	Mr.(GP2) Mr.(GA2)	
19.	CWJC/1820/1995 CONSOLIDATION	5 BACHAN SAHNI vs STATE OF BIHAR & ORS	Mr.ARUN KUMAR SINGH 2 Mr.AMAR NATH MISHRA	Mr.(SC3) Mr.NIRMAL KR. SINHA-3 Mr.BINDESHWAR PD. SINGH Mr.(GA2)	
20.	CWJC/1950/1995 CONSOLIDATION	4 RAMANAND MANDAL & ORS vs STATE OF BIHAR & ORS	Mr.A.K.MALLICK Mr.SUSHIL KUMAR MALLICK	Mr.(SC3) Mr.UDAY BHANU ROY Mr.ANBRISH KUMAR JHA Mr.(GA2)	

PATNA HIGH COURT	174	Thursday 9th April, 2015 Mr. Justice Navaniti Prasad Singh
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21.	CWJC/2411/1995 BIHAR TENENCY ACT	4 ANIK ROY vs THE STATE OF BIHAR & ORS	Mr.LALIT KISHORE Mr.SHAKTI SUMAN KUMAR Mr.UMA KANT SHUKLA	Mr.N.K.SINHA (GP3)
22.	CWJC/2412/1995 BIHAR TENENCY ACT	4 RAM ANUGRAH SINGH vs STATE OF BIHAR & ORS	Mr.LALIT KISHORE	Mr.N.K.SINHA (GP3)
23.	CWJC/2419/1995 OTHERS	1 SMT.KAUSHALYA DEVI vs STATE OF BIHAR & ORS	Mr.CHANDRA SHEKHAR PD.	Mr.H.P.SINGH (SC) Mr.RAJIV KUMAR SINGH (GP2)
24.	CWJC/2421/1995 BIHAR TENENCY ACT	4 JAI PRAKASH SHARMA & ORS vs STATE OF BIHAR & ORS	Mr.SHAIENDRA KUMAR Mr.KALPANA RASTOGI	Mr.(GP2) Mr.RAJEEV RANJAN PD. Mr.(GA2) Mr.AMOD KUMAR
25.	CWJC/2422/1995 BIHAR TENENCY ACT	4 BRAHMADEO SHARMA & ORS vs STATE OF BIHAR & ORS	Mr.SHAIENDRA KUMAR Mr.KALPANA RASTOGI	Mr.(GP3) Mr.RAJEEV RANJAN PD. Mr.AMOD KUMAR
26.	CWJC/2425/1995 BIHAR TENENCY ACT	4 KULO SHARMA vs THE STATE OF BIHAR & ORS	Mr.SHAIENDRA KUMAR Mr.KALPANA RASTOGI	Mr.(GP3) Mr.AMOD KUMAR Mr.RAJEEV RANJAN PD.
27.	CWJC/2426/1995 BIHAR TENENCY ACT	1 TARNI SHARMA vs STATE OF BIHAR & ORS	Mr.SHAIENDRA KUMAR Mr.KALPANA RASTOGI	Mr.(GP2) Mr.RAJEEV RANJAN PD. Mr.AMOD KUMAR
28.	CWJC/2427/1995 BIHAR TENENCY ACT	4 TIKA NATH SHARMA vs THE STATE OF BIHAR & ORS	Mr.SHAIENDRA KUMAR Mr.KALPANA RASTOGI	Mr.(GP2) Mr.RAJEEV RANJAN PD. Mr.(GA2) Mr.AMOD KUMAR
29.	CWJC/2458/1995 BIHAR TENENCY ACT	4 SUDARSHAN SHARMA vs STATE OF BIHAR & ORS	Mr.SHAIENDRA KUMAR Mr.KALPANA RASTOGI	Mr.(GP2) Mr.RAJEEV RANJAN PD. Mr.(GA2) Mr.AMOD KUMAR
30.	CWJC/2710/1995 OTHERS	1 SHYAM KISHORE YADAV @ ABINAS vs THE ADDL.MEMBER BOARD OF REVEN	Mr.LALA SACHINDRA KUMAR Mr.ASHOK KUMAR SINHA 2	Mr.J.REHMAN (SC) Mr.UDAY CHAND PD. Mr.NIRMAL KR.
31.	CWJC/2747/1995 OTHERS	1 GORAKH SAH vs THE ADDL.MEMBER,BOARD OF REVEN	Mr.RAJENDRA KUMAR GIRI	Mr.J.REHMAN (SC) Mr.ASHISH ANSHU
32.	CWJC/2827/1995 OTHERS	1 BIBI ZOHRA KHATOON vs THE STATE OF BIHAR & ORS	Mr.UDAY BHANU ROY	Mr.H.P.SINGH (SC) Mr.AMBRISH KR.JHA Mr.ASHOK KR.ROY
33.	CWJC/2942/1995 BIHAR TENENCY ACT	4 UPENDRA SINGH & ORS vs JIWACHH SINGH & ORS	Mr.INDU SHEKHAR DWIVEDI Mr.SATYENDRA KUMAR SINHA	Mr.(GP2) Mr.SURYA KANT MISHRA Mr.(GA2) Mr.GAJENDRA KR.JHA
34.	CWJC/3158/1995 CONSOLIDATION	4 UMESH NARAYAN DUBEY & ORS vs THE JOINT DIRECTOR OF CONSOLID	Mr.SUBHASH CHANDRA DUBEY	Mr.(SC3) Mr.RAJNI KANT SINGH Mr.SUDAMA SINGH Mr.(GA2)
35.	CWJC/3332/1995 CONSOLIDATION	1 GOPALJEE TIWARY & ORS vs THE STATE OF BIHAR & ORS	Mr.SUDHIR KUMAR KATRIAR Mr.SATISH CHANDRA MITRA	Mr.(SC3) Mr.RAM NARESH SHARMA Mr.AWADH KISHORE SINGH Mr.AMARENDRA NARAIN
36.	CWJC/4041/1995 OTHERS	1 MD.SHAHABUDDIN AHMAD @ TAMANNA vs STATE OF BIHAR & ORS	Mr.LAKSHMI KANT SHARMA Mr.ANAND MOHAN Mr.SHIVENDRA PRASAD Mr.SHAIENDRA KUMAR	Mr.(SC7) Mr.H.P.SINGH Mr.RAJIV KR. SINGH (GP2)
37.	CWJC/4184/1995 MONEY LANDER'S ACT	1 RAMESHWAR SINGH vs STATE OF BIHAR & ORS	Mr.DHIRENDRA KUMAR Mr.ANIL KUMAR	Mr.(GP2) Mr.UMA KANT SINGH
38.	CWJC/4357/1995 CONSOLIDATION	1 BRAJNANDAN THAKUR vs THE STATE OF BIHAR & ORS	Mr.SHABBIR AHMAD Mr.PREM PRAKASH Mr.SHAMSHAD ALAM	Mr.(SC3) Mr.S.K.MALLICK Mr.A.K.MALLICK
39.	CWJC/4565/1995 OTHERS	1 JAYENDRA PRASAD SHARMA vs STATE OF BIHAR & ORS	Mr.JAYANANDAN SINGH Mr.PRAVEEN KUMAR	Mr.(SC10)
40.	CWJC/4594/1995 LAND ACQUISITION	1 SHRIMATI RAJ KUMARI DEVI vs STATE OF BIHAR & ORS	Mr.BRIJ MOHAN KUMAR SINGH Mr.ATUL KUMAR PANDEY	Mr.(GP2)

Thursday the 9th April 2015
Court No. 13 (AT 2:15 P.M.)
Mr. Justice Ramesh Kumar Datta

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR HEARING</u>				
1.	CWJC/4602/1995 OTHERS	3 MANJU THAKUR & ORS vs STATE OF BIHAR & ORS	Mr. ASHOK KUMAR CHOUHARY	Mr. H.P. SINGH (SC) Mr. RAJIV KR. SINGH (GP2)
2.	CWJC/4793/1995 CONSOLIDATION	1 BABUNANDAN RAM & ANR vs STATE OF BIHAR & ORS	Mr. JITENDRA KUMAR PANDEY	Mr. (SC3) Mr. BASANT KR. CHOUHARY Mr. ANAND MOHAN Mr. ARUN KR.
3.	CWJC/4982/1995 CONSOLIDATION	1 RAM TAHAL SINGH & ORS vs STATE OF BIHAR & ORS	Mr. ANISH CHANDRA SINHA Mr. SANGHAMITRA GHOSE	Mr. (GP2) Mr. ANIL KR. Mr. PANCHANAND PANDIT Mr. BHUBNESHWAR PD. Mr. SUJAY KR.
4.	CWJC/5113/1995 S.P. TENANCY ACT	1 NISHIKANT JHA vs GOPAL JHA @ JAİKANT JHA & ORS	Mr. MISS MALLIKA MAZUMDAR Mr. RAMESH KUMAR CHOUHARY	Mr. (GP1) Mr. RAJIV SINHA Mr. ANIL KR. SINHA
5.	CWJC/5217/1995 OTHERS	1 RAJENDRA PRASAD vs STATE OF BIHAR & ORS	Mr. MD. ANISUR RAHMAN Mr. RANA ISHWAR CHANDRA	Mr. (GP9)
6.	CWJC/5454/1995 with CONSOLIDATION	1 SARASWATI DEVI & ORS vs STATE OF BIHAR & ORS	Mr. ASHUTOSH RANJAN PANDE Mr. S.P. YADAV Mr. INDU BALA PANDEY Mr. ANSHUMAN	Mr. (GP2) Mr. DIN BANDHU SINGH
7.	CWJC/5710/1995 with CONSOLIDATION	1 BINOD KUMAR DUBEY & ORS vs STATE OF BIHAR & ORS	Mr. ASHUTOSH RANJAN PANDEY Mr. RAMANUJ PRASAD SINGH Mr. INDU BALA PANDEY Mr. ANSHUMAN	(GP2) Mr. DIN BANDHU SINGH
8.	CWJC/5711/1995 CONSOLIDATION	1 SARASWATI DEVI & ORS vs STATE OF BIHAR & ORS	Mr. ASHUTOSH RANJAN PANDEY Mr. INDU BALA PANDEY Mr. RAMANUJ PRASAD SINGH Mr. ANSHUMAN	(GP2) Mr. DIN BANDHU SINGH
9.	CWJC/5457/1995 OTHERS	1 SHEIKH MUSLIM HUSSAIN & ORS vs STATE OF BIHAR & ORS	Mr. S.S. NAYER HUSSAIN Mr. ABBAS HAIDER Mr. KHATIM REZA	Mr. R. AHSHAN (SC)
10.	CWJC/5479/1995 MUTATION ACT	1 SHASHI BHUSHAN SINGH vs STATE OF BIHAR & ORS	Mr. SUBODH KUMAR DUBEY Mr. AMAR PRAKASH	Mr. (GP1)
11.	CWJC/5536/1995 BIHAR TENANCY ACT	2 SAHAJANAND TIWARY & ORS vs STATE OF BIHAR & ORS	Mr. ARUN KUMAR PANDEY Mr. RAM RANG TIWARY	Mr. (GP1) Mr. GANPATI TRIVEDI Mr. DAMODAR PD. TIWARY Mr. RAVINDRA KUMAR RAY Mr. NITYANAND PD. CHOUHARY Mr. BRAJESH SHARMA
12.	CWJC/5629/1995 CONSOLIDATION	1 NIRMALA DEVI & ORS vs STATE OF BIHAR & ORS	Mr. VIDYA SAGAR Mr. INDU BHUSHAN Mr. INDIWAR Mr. AMAR NATH	Mr. (GP2) Mr. MAHESH PD. 2
13.	CWJC/6075/1995 CONSOLIDATION	1 OBAIDUR RAHMAN vs STATE OF BIHAR & ORS	Mr. ABHAY KUMAR SINGH I	Mr. (GP2)
14.	CWJC/6126/1995 CONSOLIDATION	1 RAMDEO KAMAT vs STATE OF BIHAR & ORS	Mr. PRAVIN LAL DAS Mr. REKHA MUKUND	Mr. (GP2) Mr. JAWAHAR PD. SINGH
15.	CWJC/6279/1995 CONSOLIDATION	10 JAGANNATH SINGH & ORS vs STATE OF BIHAR & ORS	Mr. AJIT KUMAR SINGH 1 Mr. MRS. SAVITA SINGH	Mr. (GP2) Mr. RANJANA SINHA Mr. RAJEEV KR. SINGH (GP15) Mr. (GA2) Mr. VIJAY ANAND SINGH
16.	CWJC/6332/1995 OTHERS	1 BADANJI PANDEY & ORS vs STATE OF BIHAR & ORS	Mr. SURESH PRASAD BHAKTA Mr. B.K.M. TRIPATHI	Mr. J. RAHMAN (SC)
17.	CWJC/6426/1995 CONSOLIDATION	1 SHYAM NARAIN TIWARI vs STATE OF BIHAR & ORS	Mr. UPENDRA PRASAD II	Mr. H.P. SINGH (SC) Mr. DIN BANDHU SINGH Mr. NAGENDRA PD.
18.	CWJC/6451/1995 CONSOLIDATION	3 SHILA NATH JHA & ANR vs THE JOINT DIRECTOR, CONSOLIDATI	Mr. V.K. RAI Mr. ARUN KUMAR LAL Mr. NARESH CHANDRA VERMA Mr. LAKSHMI KANT TIWARY	Mr. (GP2) Mr. NIRMAL KR. SHRIVASTAVA Mr. (GA2)
19.	CWJC/6857/1995 OTHERS	1 PUSHPA CHOUHARY & ORS vs STATE OF BIHAR & ORS	Mr. ABHAY SHANKAR JHA	Mr. H.P. SINGH (SC) Mr. RAJIV KR. SINGH (GP2)
20.	CWJC/6893/1995 MUTATION ACT	4 MD. FIROJ vs STATE OF BIHAR & ORS	Mr. BHANU PRATAP SINGH	Mr. (GP2) Mr. ALOK KUMAR Mr. HEMANT KUMAR Mr. SUMAN KUMAR Mr. MD. PERWAZ AHMAD Mr. ABDUL MANNAN KHAN Mr. (GA2) Mr. MD. IRSHAD
21.	CWJC/7029/1995 CONSOLIDATION	4 SRI GAURI SHANKAR THAKUR & ANR vs STATE OF BIHAR & ORS	Mr. BIJAY KUMAR BOSE Mr. BINDHYACHAL SINGH Mr. UDAY PRATAP SINGH Mr. SURJA KANT MISHRA	Mr. (GP1) Mr. RAJEEV RANJAN Mr. BELA SINGH

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Mr. Justice Ramesh Kumar Datta			

22.	CWJC/7093/1995 LAND CEILING (PRE-	3	URMILA DEVI vs STATE OF BIHAR & ORS	Mr.R.C.THAKUR	Mr.J.RAHMAN (SC) Mr.BINOD KUMAR Mr.ANIL KR.RAI
23.	CWJC/7365/1995 LAND REFORMS ACT	4	SINGARI DEVI & ORS vs STATE OF BIHAR & ORS	Mr.KAMLA PRASAD	Mr.(GP1)
24.	CWJC/7559/1995 LAND CEILING (PRE-	3	SHRI KAMESHWAR PD.YADAV & ORS vs JAGDISH BHAGAT & ORS	Mr.RATNESH KUMAR SINGH Mr.SURENDRA MISHRA	Mr.(GP2) Mr.SHARDA SINHA Mr.(GA2)
25.	CWJC/7560/1995 LAND CEILING (PRE-	3	RAJIV RANJAN SINGH vs JAGDISH BHAGAT & ORS	Mr.SURENDRA MISHRA Mr.RATNESH KUMAR SINGH	Mr.(GP1) Mr.SHARDA SINHA
26.	CWJC/7579/1995 CONSOLIDATION	6	BINDA MAHTO & ANR. vs THE STATE OF BIHAR & ORS	Mr.HEMANT KUMAR JHA Mr.SARVENDRA KUMAR VERMA	Mr.(GP2) Mr.ASHOK KUMAR ROY Mr.RAJEEV KR.SINGH (GP15) Mr.(GA2)
27.	CWJC/7582/1995 BIHAR TENENCY ACT	1	MAUZI MURIYARI & ORS vs THE STATE OF BIHAR & ORS	Mr.RAMCHARITRA SINGH Mr.B	Mr.(GP1) Mr.DURGESH NANDAN
28.	CWJC/7629/1995 BIHAR TENENCY ACT	1	SATYANARAIN MANDAL & ANR vs THE STATE OF BIHAR & ORS	Mr.PRAVEEN KUMAR AGRAWAL Mr.KAILASH BIHARI VERMA	Mr.(GP1) Mr.KAPIL DEO SINGH Mr.SARANGDHAR JHA Mr.ASHUTOSH JHA
29.	CWJC/7668/1995 CONSOLIDATION	1	KESHO PAL vs THE JOINT DIR.OF CONSOLIDATION	Mr.ARBIND NATH PANDEY Mr.NAGENDRA DUBEY	Mr.(GP2) Mr.MALLIKA MAZUMDAR Mr.REWATI KANT RAMAN Mr.RAM IQBAL RAI Mr.BISHWANATH CHOUDHARY Mr.MITHILESH KUMAR DWIVEDI
30.	CWJC/7765/1995 CONSOLIDATION	1	RAMAUTAR BIND & ORS vs STATE OF BIHAR & ORS	Mr.NAJMUL HODA	Mr.(GP2) Mr.RAMANAND PODDAR Mr.MAHESH PD.-2
31.	CWJC/7904/1995 OTHERS	1	KAPIL DEO SINGH & ORS vs STATE OF BIHAR & ORS	Mr.ARVIND KUMAR Mr.BINOD KUMAR JHA	Mr.H.P.SINGH (SC) Mr.MANOJ KUMAR NO.1 Mr.RAJIV KUMAR SINGH (GP2)
32.	CWJC/8224/1995 BIHAR TENENCY ACT	1	AHMAD ALI KHAN & ANR vs STATE OF BIHAR & ORS	Mr.MANINDRA KISHORE SINGH Mr.JHARKHANDI UPADHYAY	Mr.(GP1) Mr.S.ALAMDAR HUSSAIN (ASCCG)
33.	CWJC/8313/1995 BHOODAN ACT	1	SRI RAM JANKI & ANR vs STATE OF BIHAR & ORS	Mr.BINAY KANT MANI TRIPATHI Mr.RITESH KUMAR Mr.S.P.BHAKTA Mr.ASHOK MAHTO Mr.ANIL KUMAR SHUKLA Mr.PRAMOD KUMAR	Mr.ALKA VERMA Mr.SARVENDRA KR.VERMA
34.	CWJC/8429/1995 CONSOLIDATION	7	KALESHWARI DEVI vs STATE OF BIHAR & ORS	Mr.SURESH CHANDRA PD.SINHA Mr.ASHUTOSH CHANDRA Mr.RATAN KUMAR SINHA	Mr.(GP2) Smt.VEENA KUMARI JAISWAL Mr.(GA2) Mr.VEENA KUMARI JAISWAL Mr.CHANDRA KALA JAISWAL
35.	CWJC/8438/1995 OTHERS	1	KANTI DEVI & ORS vs STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINGH Mr.ARJUN PRASAD SINGH Mr.MANOJ KUMAR Mr.ANANT KR.BHASKAR	Mr.(GP1) Mr.SARVA DEO SINGH Mr.RAJESHG KR.
36.	CWJC/8468/1995 B.PRIVILEGED-PERS	1	MANSI MIAN vs STATE OF BIHAR & ORS	Mr.AMAR PRAKASH	Mr.(GP2)
37.	CWJC/8483/1995 CONSOLIDATION	1	RAMAPATTI SINGH & ORS vs STATE OF BIHAR & ORS	Mr.RAM LALLAN SINGH Mr.YOGENDRA KUMAR SINGH	Mr.(GP2)
38.	CWJC/8484/1995 CONSOLIDATION	1	MOSMAT SONA JHARO DEVI & ORS vs STATE OF BIHAR & ORS	Mr.RAM LALLAN SINGH Mr.YOGENDRA KUMAR SINGH	Mr.(GP2)
39.	CWJC/8517/1995 CONSOLIDATION	4	RAM KAILASH SINGH vs STATE OF BIHAR & ORS	Mr.MAHESH PRASAD 2 Mr.BISHWA NATH CHAUDHARY	Mr.(GP2) Mr.VIKRAM DEO SINGH Mr.(GA2) Mr.BIJAY KR.SINGH
40.	CWJC/8568/1995 OTHERS	1	SMT.KUSUMA DEVI vs STATE OF BIHAR & ORS	Mr.JANARDAN SINGH	Mr.B.P.VERMA (SC) Mr.GOPAL PRASAD ROY Mr.RAJIV RANJAN SINHA

Thursday the 9th April 2015
Court No. 15 (AT 2:15 P.M.)
Mr. Justice Samarendra Pratap Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
FOR HEARING					
1.	CWJC/8605/1995 MUTATION ACT	2 PANDO DEVI & ORS vs STATE OF BIHAR & ORS	Mr.RAM BILASH ROY 'RAMAN'	Mr.(GP2) Mr.KAUSHAL KUMAR SINGH Mr.RAJEEV KR. SINGH (GP15) Mr.SANJAY PD. 1 Mr.NIRAJ KUMAR-1	
2.	CWJC/8683/1995 CONSOLIDATION	1 HABBIUL HAQUE vs STATE OF BIHAR & ORS	Mr.PRAVIN LAL DAS Mr.KAMLESH KUMAR Mr.REKHA MUKUND	Mr.(GP2) Mr.AWADHESH PRASAD SINHA Mr.SHAIENDRA KUMAR	
3.	CWJC/8837/1995 CONSOLIDATION	3 HARIHAR SINGH @ HARIHAR YADAV & vs STATE OF BIHAR & ORS	Mr.BRIJ MOHAN KUMAR SINGH Mr.ATUL KUMAR PANDEY	Mr.(GP2)	
4.	CWJC/8871/1995 MUTATION ACT	8 BISWANATH SINGH vs STATE OF BIHAR & ORS	Mr.ARUN KUMAR SINGH 2	Mr.(GP2) Mr.(GA2)	
5.	CWJC/9085/1995 OTHERS	1 PARSHURAM TIWARI & ORS vs STATE OF BIHAR & ORS	Mr./MRS.PRONOTI SINGH Mr.MAITHILI SHARAN PATHAK Mr.KAMLA KANT PATHAK	Mr.H.P.SINGH (SC) Mr.RAJIV KR. SINGH (GP2)	
6.	CWJC/9104/1995 CONSOLIDATION	4 DHURI LAL SAH & ORS vs STATE OF BIHAR & ORS	Mr.PANCHA NAND PANDIT Mr.BHUBNESHWAR PD. Mr.ANIL KUMAR	Mr.(GP2) Mr.(GA2) Mr.RIPUDAMAN PRASAD SINHA Mr.AMARENDRA NATH TIWARI Mr.LALAN KUMAR SINGH	
7.	CWJC/9157/1995 LAND REFORMS ACT	4 BISHWANATH YADAV & ORS vs STATE OF BIHAR & ORS	Mr.DHANANJAY KUMAR I Mr.SHAKTI SUMAN KUMAR Mr.PRAMOD KUMAR PANDEY	Mr.(GP1)	
8.	CWJC/9807/1995 CONSOLIDATION	4 MEDI GORHI & ORS vs STATE OF BIHAR & ORS	Mr.ARUN PRASAD AMBASTHA Mr.RAMA NAND PODDAR	Mr.(GP2) Mr.(GA2)	
9.	CWJC/10077/1995 CONSOLIDATION	4 RAJ KISHORE RAI vs STATE OF BIHAR & ORS	Mr.SURENDRA PRASAD SINGH Mr.HARENDRA KUMAR SINGH	Mr.(GP2) Mr.SYED HUSSAIN MAJEED Mr.ABBAS HAIDER Mr.MD.ATAUL HAQUE Mr.MD.KAMIL AKHTAR Mr.S.S.NAYER HUSSAIN Mr.(GA2)	
10.	CWJC/10186/1995 CONSOLIDATION	1 BRAJ KISHORE PRASAD SINGH vs STATE OF BIHAR & ORS	Mr.HARENDRA PRASAD SINGH I Mr.SANJEET KUMAR Mr.ANJAN CHAKRABARTY Mr.RATAN KUMAR NO.1 Mr.SHASHI SHAKHER PD.SINHA	Mr.(GP2) Mr.UMA KANT PRASAD Mr.RAJIV RANJAN SINGH Mr.(GA2)	
11.	CWJC/10498/1995 OTHERS	1 BIGNI DEVI vs STATE OF BIHAR & ORS	Mr.SATISH CHANDRA SURYA Mr.BISHWA NATH CHOUHDARY Mr.BISHWA NATH CHAUDHARY Mr.ANAND VERMA	Mr.J.RAHMAN (SC) Mr.UDAY SINGH Mr.REWATI RAMAN	
12.	CWJC/10503/1995 CONSOLIDATION	4 CHANDESHWAR PRASAD VERMA & ANR vs STATE OF BIHAR & ORS	Mr.RAJ KISHORE PD SINGH Mr.BAL BHUSHAN CHOUHDARY Mr.SHAMBHU SHARAN SINGH	Mr.(GP2) Mr.(GA2)	
13.	CWJC/10647/1995 MUTATION ACT	4 RABINANDAN TIWARY vs STATE OF BIHAR & ORS	Mr.RAM SHANKAR PRADHAN Mr.SATISH CHANDRA JHA Mr.AMRENDRA NARAYAN RAI	Mr.(GP2) Mr.DAMODAR PRASAD TIWARY Mr.(GA2)	
14.	CWJC/10766/1995 CONSOLIDATION	1 BABUDDIN MIAN vs STATE OF BIHAR & ORS	Mr.SANDEEP MISHRA	Mr.(GP2) Mr.ANANT KUMAR BHASKAR Mr.DR.ABHAY KUMAR ROY Mr.BINOD KUMAR SINGH	
15.	CWJC/10804/1995 MUTATION ACT	4 MD.SADIQUE & ANR vs STATE OF BIHAR & ORS	Mr.MD.NAUSHAD	Mr.(GP2) Mr.(GA2)	
16.	CWJC/10862/1995 OTHERS	1 MAHABIR PANDIT vs STATE OF BIHAR & ORS	Mr.ARUN PRASAD AMBASTHA Mr.BINOD KUMAR	Mr.R.AHSHAN (SC)	
17.	CWJC/10867/1995 CONSOLIDATION	4 SUDHAKAR SHUKLA & ORS vs STATE OF BIHAR & ORS	Mr.VIJAY KUMAR SINHA I Mr.SATYA NAND SHUKLA Mr.SHAMBHU SHARAN SINGH	Mr.(GP2) Mr.AMAR PRAKASH Mr.(GA2)	
18.	CWJC/10919/1995 with BIHAR TENENCY ACT	4 PRATHAM LAL SINGH vs STATE OF BIHAR & ORS	Mr.NIRMAL KUMAR SHRIVASTAVA	Mr.(GP1) Mr.ASHUTOSH JHA Mr.SARANGDHAR JHA	
19.	CWJC/10918/1995 BIHAR TENENCY ACT	4 ANAND LAL SINGH vs STATE OF BIHAR & ORS	Mr.NIRMAL KUMAR SHRIVASTAVA	(GP1) Mr.SARANGDHAR JHA Mr.ASHUTOSH JHA	
20.	CWJC/10969/1995 OTHERS	1 SRI SRI 108 KALI MATA JI & ORS vs STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR SINHA Mr.INDRA DEO SHAW	Mr.R.AHSHAN (SC)	
21.	CWJC/11003/1995 BIHAR TENENCY ACT	4 SUSHIL PRASAD MEHTA & ORS vs STATE OF BIHAR & ORS	Mr.A.K.MALLICK Mr.SUSHIL KUMAR MALLICK	Mr.(GP1) Mr.DURGA NAND JHA Mr.KAMESHWAR PD.SINGH	

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22.	CWJC/11068/1995 LAND REFORMS ACT	5 KRISHNA KANT & ORS vs STATE OF BIHAR & ORS	Mr.NAWAL KISHORE SINGH Mr.KAUSHAL KUMAR Mr.SUNIL KUMAR Mr.KAUSHAL KUMAR	Mr.(GP1)
23.	CWJC/11217/1995 CONSOLIDATION	4 BISHUN ROY vs STATE OF BIHAR & ORS	Mr.HARENDRA PRASAD SINGH 1 Mr.SHASHI KANT SINGH	Mr.(GP2) Mr.DILIP KUMAR JHA Mr.SATISH CHANDRA Mr.(GA2)
24.	CWJC/11226/1995 CONSOLIDATION	4 LAXMI PRASAD SAH & ORS vs STATE OF BIHAR & ORS	Mr.A.K.MALLICK Mr.SUSHIL KUMAR MALLICK	Mr.(GP2) Mr.(GA2)
25.	CWJC/11310/1995 CONSOLIDATION	4 KAPILDEO RAI & ANR vs STATE OF BIHAR & ORS	Mr.PANCHA NAND PANDIT Mr.ANIL KUMAR Mr.BHUBNESHWAR PRASAD	Mr.(GP2) Mr.MALLIKA MAZUMDAR Mr.(GA2) Mr.BISHWANATH CHOUDHARY
26.	CWJC/11335/1995 CONSOLIDATION	1 BASKIT SINGH vs THE JT.DIRECTOR OF CONSOLIDATI	Mr.RAM SAGAG MAHTO	Mr.(GP2) Mr.BIRENDRA KUMAR SINGH Mr.(GA2) Mr.RAMCHARITRA SINGH
27.	CWJC/11469/1995 CONSOLIDATION	4 SUDISTA JHA & ORS vs THE JOINT DIRECTOR CONSOLIDATI	Mr.SUNIL KUMAR SINGH Mr.PRAMOD KUMAR THAKUR	Mr.(GP2) Mr.(GA2)
28.	CWJC/11492/1995 BHOODAN ACT	2 RAM KUMAR SINGH vs STATE OF BIHAR & ORS	Mr.SIYA RAM SHAHI Mr.MITHLESH MOWAR	Mr.ALKA VERMA Mr.VIRENDRA KUMAR Mr.PRAMOD KUMAR SINGH Mr.SARVENDRA KUMAR VERMA
29.	CWJC/11546/1995 CONSOLIDATION	4 AMBIKA THAKUR vs THE JOINT DIRECTOR OF CONSOLID	Mr.PARMA NAND PRASAD	Mr.(GP2) Mr.J.N.SHRIVASTAVA Mr.(GA2) Mr.VIJAYESHWAR PD.
30.	CWJC/11576/1995 CONSOLIDATION	4 BIBI ASMIDA KHATOON & ORS vs STATE OF BIHAR & ORS	Mr.A.C.NIRANKAR	Mr.(GP2) Mr.(GA2)
31.	CWJC/11755/1995 with BIHAR TENENCY ACT	4 MANGAL GARH BEEJ NIGAM vs STATE OF BIHAR & ORS	Mr.LALIT KISHORE	Mr.(GP1)
32.	CWJC/11756/1995 with BIHAR TENENCY ACT	4 JAGATANAND SINGH vs STATE OF BIHAR & ORS	Mr.LALIT KISHORE	(GP1)
33.	CWJC/11757/1995 with BIHAR TENENCY ACT	4 SMT.MADHURI DEVI vs STATE OF BIHAR & ORS	Mr.LALIT KISHORE	(GP1)
34.	CWJC/11758/1995 BIHAR TENENCY ACT	4 SMT.MADHURI DEVI vs STATE OF BIHAR & ORS	Mr.LALIT KISHORE	(GP1)
35.	CWJC/11801/1995 BIHAR TENENCY ACT	4 SHYAM LAL RASHTRIYA VIDYALAY T vs STATE OF BIHAR & ORS	Mr.BINODA NAND MISHRA	Mr.T.N.MAITIN (GP1) Mr.ABDUL MANNAN KHAN Mr.MD.PERWEG AHMAD
36.	CWJC/11802/1995 BIHAR TENENCY ACT	4 SHYAM LAL RASHTRIYA VIDYALAY T vs STATE OF BIHAR & ORS	Mr.BINODA NAND MISHRA	Mr.T.N.MAITIN (GP1) Mr.MD. PERWEZ AHMAD Mr.ABDUL MANNAN KHAN
37.	CWJC/11820/1995 with OTHERS	1 KAMLESHWARI DEVI & ORS vs STATE OF BIHAR & ORS	Mr.NAGENDRA DUBEY Mr.ANAND KUMAR OJHA	Mr.H.P.SINGH (SC) Mr.RAJIV KR. SINGH (GP2)
38.	CWJC/235/1995 OTHERS	1 KRISHNA NAND JHA vs STATE OF BIHAR & ORS	Mr.NAND GOPAL MISHRA	Mr.Y.KISHORE (SC7)
39.	CWJC/11834/1995 OTHERS	1 GANESH RAM vs STATE OF BIHAR & ORS	Mr.BRAJESH KUMAR SINGH	Mr.R.AHSHAN (SC)
40.	CWJC/11886/1995 OTHERS	1 RAJESHWARI PD.SINGH & ORS vs STATE OF BIHAR & ORS	Mr.DINESH KUMAR SINGH Mr.TUHIN SHANKAR Mr.VISHWESHWAR NATH MISHRA	Mr.R.AHSHAN (SC)
41.	CWJC/11989/1995 BIHAR TENENCY ACT	1 MANORAMA DEVI & ORS vs STATE OF BIHAR & ORS	Mr.PRABHAS RANJAN Mr.UOGENDRA KUMAR Mr.MADHU SUDAN KR SINHA Mr.MURLI MANOHAR SINGH Mr.MD.IFTEKHAR MAHMOOD Mr.DURGESH KUMAR	Mr.(GP1) Mr.ANJANA BHAGAT Mr.SUCHETA YADAV Mr.ANIL JAISWAL
42.	CWJC/12137/1995 CONSOLIDATION	4 MAUJAILAL SINGH vs STATE OF BIHAR & ORS	Mr.YOGENDRA PD SINGH	Mr.(GP2),Mr.KUMAR PRAVEEN,Mr.NIRAJ KUMAR Mr.(GA2) Mr.ABHAY PRAKASH SAHAY
43.	CWJC/12142/1995 CONSOLIDATION	1 GORAKH NATH SINGH vs STATE OF BIHAR & ORS	Mr.SHEO NARAYAN SINGH Mr.BIR BAHADUR SINGH Mr.SURESH PRASAD BARANWAL	Mr.(GP2) Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA N.3
44.	CWJC/12143/1995 OTHERS	1 NAGESHWARI DEVI vs STATE OF BIHAR & ORS	Mr.SANDEEP KUMAR	Mr.YOGENDRA PD. SINHA-1
45.	CWJC/12156/1995 LAND CEILING (PRE-	3 MADAN MOHAN PANDEY vs STATE OF BIHGAR & ORS	Mr.SANJAY KUMAR	Mr.H.P.SINGH (SC) Mr.ASHOK KUMAR CHOUDHARY Mr.RAJIV KUMAR SINGH (GP2)

Thursday the 9th April 2015
Court No. 17 (AT 2:15 P.M.)
Mr. Justice Ajay Kumar Tripathi

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR HEARING</u>					
1.	CWJC/12191/1996 CONSOLIDATION	4 RAMAYAN RAI vs STATE OF BIHAR & ORS	Mr.UMA KANT VERMA Mr.KAMESHWAR PRASAD	Mr.(GP2) Mr.(GA2) Mr.PAWAN KUMAR THAKUR Mr.ACHHAIBAR SINGH	
2.	CWJC/12337/1996 CONSOLIDATION	4 UDAY NARAYAN PANDEY & ANR vs STATE OF BIHAR & ORS	Mr.RAVI SHANKER SAHAY Mr.HARENDRA PRASAD SINHA	Mr.(GP2) Mr.(GA2)	
3.	CWJC/254/1996 CONSOLIDATION	1 JAI RAM RAI vs STATE OF BIHAR & ORS	Mr.SANDEEP MISHRA Mr.K.N.JAMUWAR Mr.P.N.PATHAK Mr.KRISHNA BALLABHA SHARMA Mr.SUSHMITA MISHRA Mr.SAMIR KUMAR SINHA Mr.SURYA NARAYAN SAH	Mr.(GP2) Mr.(GA2)	
4.	CWJC/287/1996 CONSOLIDATION	1 ANMOL RAM & ORS vs STATE OF BIHAR & ORS	Mr.NIRBHAY KUMAR SINGH Mr.KAMESHWAR PD.SINGH	Mr.(GP2) Mr.R.C.THAKUR	
5.	CWJC/503/1996 BIHAR TENENCY ACT	1 ACHYUTA NAND PRASAD VERMA vs STATE OF BIHAR & ORS	Mr.RAVI BHUSHAN PRASAD VERMA	Mr.(GP1)	
6.	CWJC/521/1996 CONSOLIDATION	1 SMT.INDIRA SINHA vs STATE OF BIHAR & ORS	Mr.PUSHKAR NARAIN SHAHI Mr.DHIRENDRA KUMAR (MUNNA) Mr.ASHUTOSH SINGH Mr.RATAN KUMAR SINHA	Mr.(GP2) Mr.JITENDRA KUMAR SINGH Mr.MD.ALAMGIR AHASHMI	
7.	CWJC/658/1996 LAND CEILING (PRE-	1 SURENDRA SINGH vs THE ADDL.MEMBER,BOARD OF REVEN	Mr.ANAND MOHAN Mr.LAKSHMI KANT SHARMA Mr.RAM K.PRASAD	Mr.(GP1) Mr.SHRI KRISHNA SINHA	
8.	CWJC/729/1996 CONSOLIDATION	1 BACHCHA TIWARI vs STATE OF BIHAR & ORS	Mr.GANESH CHANDRA THAKUR	Mr.(GP2) Mr.SURESH PD.BHAKTS Mr.BINAY KANT MANI TRIPATHI	
9.	CWJC/900/1996 LAND CEILING (PRE-	1 MANKI DEVI vs STATE OF BIHAR & ORS	Mr.MRITUNJAY PD SINGH 2	Mr.J.RAHMAN (SC) Mr.DEVENDRA PRASAD SINHA	
10.	CWJC/1089/1996 CONSOLIDATION	1 RAMUJAGAR SINGH vs STATE OF BIHAR & ORS	Mr.BINDHYACHAL SINGH	Mr.(GP2) Mr.RAJIV RANJAN	
11.	CWJC/1114/1996 CONSOLIDATION	1 MOST.CHANDRAKALA DEVI & ORS vs STATE OF BIHAR & ORS	Mr.JAWAHAR DHARI SINGH	Mr.(GP2) Mr.UMESH KR.SINGH Mr.NAWAL KISHORE SINGH	
12.	CWJC/1186/1996 CONSOLIDATION	1 SMT.SITA DEVI vs NARAYAN SINGH & ORS	Mr.KRISHNA KUMAR SINHA Mr.AMARESH KUMAR LAL Mr.RABINDRA NATH VERMA Mr.RITA KUMARI Mr.ARUN KUMAR NO.1	Mr.(GP2) Mr.SATISH KUMAR Mr.BISHWANATH SINGH Mr.ASHOK KUMAR Mr.(GP2)	
13.	CWJC/1204/1996 BIHAR TENENCY ACT	1 KAYAMUDDIN KHAN & ORS vs STATE OF BIHAR & ORS	Mr.SHABBIR AHMAD Mr.SHAMSHAD ALAM	Mr.B.P.VERMA (SC) Mr.B.N.P.SINGH Mr.RAJU GIRI (GP30)	
14.	CWJC/1292/1996 OTHERS	1 SHAMBHU DAS @ PANCHU DAS vs THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA SURYA Mr.BISHWA NATH CHAUDHARY Mr.ANAND VERMA	Mr.R.AHSHAN (SC)	
15.	CWJC/1319/1996 LAND CEILING (PRE-	1 ACHAIBAT RAI & ORS vs STATE OF BIHAR & ORS	Mr.SATISH CHANDRA SURYA Mr.BISHWA NATH CHAUDHARY Mr.ANAND VERMA	Mr.R.AHSHAN (SC)	
16.	CWJC/1341/1996 BIHAR TENENCY ACT	1 SATYA NARAYAN SINGH & ORS vs STATE OF BIHAR & ORS	Mr.SHAMBHU SHARAN SINGH Mr.V.K.SINHA -I Mr.SATYA NAND SHUKLA	Mr.(GP1)	
17.	CWJC/1400/1996 BIHAR TENENCY ACT	1 SHANTI DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.ABHIMANYU SHARMA Mr.RAJIV KUMAR SHARMA Mr.ASHOK KUMAR SINGH 3	Mr.(GP1) Mr.SHASHI KUMAR TIWARY Mr.SATISH CHANDRA MISHRA Mr.RABINDRA KUMAR SHUKLA	
18.	CWJC/1454/1996 CONSOLIDATION	1 DINA NATH SINGH vs STATE OF BIHAR & ORS	Mr.A.K.SINGH 'TARUN'	Mr.(GP2) Mr.ASHOK KUMAR SINGH Mr.V.N.RAI	
19.	CWJC/1466/1996 MUTATION ACT	1 MOSTT.URMILA DEVI vs STATE OF BIHAR & ORS	Mr.V.K.SINHA- 1 Mr.RANJAN KUMAR DUBEY Mr.SHAMBHU SHARAN SINGH Mr.CHANDRA KANT Mr.RAVI SHANKAR DWIVEDI Mr.SATYA NAND SHUKLA Mr.DRONACHARYA	Mr.(GP1) Mr.SANJEET KUMAR Mr.AMBARNATH BANERJEE	
20.	CWJC/1665/1996 OTHERS	1 RAM NARESH TIWARI vs STATE OF BIHAR & ORS	Mr.SURENDRA KUMAR SINGH Mr.DHIRENDRA SINGH	Mr.(SC8)	
21.	CWJC/1716/1996 CONSOLIDATION	1 BAIJ NATH RAI & ORS vs STATE OF BIHAR & ORS	Mr.DHANENDRA CHAUBEY	Mr.(GP2) Mr.GIRIJANAND PRASAD Mr.DEVENDRA DAS	
22.	CWJC/1834/1996 CONSOLIDATION	1 RAM BARAN SINGH & ORS vs STATE OF BIHAR & ORS	Mr.A.K.SINGH TARUN	Mr.(GP2) Mr.MANINDRA KUMAR	
23.	CWJC/1883/1996 LAND CEILING (PRE-	1 SMT.BHAIYA DAI DEVI vs STATE OF BIHAR & ORS	Mr.PANCHA NAND PANDIT Mr.ANIL KUMAR Mr.BHUBNESHWAR PRASAD	Mr.(GP1) Mr.JAGANNATH SINGH	

PATNA HIGH COURT	180	Thursday 9th April, 2015	
Mr. Justice Ajay Kumar Tripathi			

24.	CWJC/1941/1996 CONSOLIDATION	1	RAMAKANT MISHRA & ORS vs STATE OF BIHAR & ORS	Mr.ARVIND KUMAR Mr.BINOD KUMAR JHA	Mr.(GP2) Mr.VIKRAM DEO SINGH Mr.TEJNARAYAN SINGH
25.	CWJC/2032/1996 B.PRIVILEGED-PERS	1	BHOLA LAL MAHANTH vs STATE OF BIHAR & ORS	Mr.ARVIND KUMAR (2) Mr.GOPAL SAHAY GAUR	Mr.(GP1)
26.	CWJC/2092/1996 LAND CEILING (PRE-	1	CHANDESHWARI YADAV & ANR vs STATE OF BIHAR & ORS	Mr.PANCHA NAND PANDIT Mr.BHUBNESHWAR PRASAD Mr.ASHWANI KUMAR RAI Mr.VINOD KUMAR JHA	Mr.B.P.VERMA (SC) Mr.SUBHASH CHANDRA YADAV Mr.(GP1)
27.	CWJC/2156/1996 BIHAR TENENCY ACT	1	DAYANAND BHAGAT vs STATE OF BIHAR & ORS		
28.	CWJC/2166/1996 LAND REFORMS ACT	1	MAHANTH BIPIN BEHARI DAS vs STATE OF BIHAR & ORS	Mr.UDAYAN CHAUDHARY Mr.SUJATA MUKHERJEE	Mr.(GP1)
29.	CWJC/2272/1996 with CONSOLIDATION	1	SITA RAM MAHTO & ORS vs STATE OF BIHAR & ORS	Mr.SATYA DEO KUMAR	Mr.(GP2) Mr.SATISH KUMAR Mr.MITHILESH KUMAR SINHA (GP2)
30.	CWJC/2271/1996 CONSOLIDATION	1	SITA RAM MAHTO & ANR vs STATE OF BIHAR & ORS	Mr.SATYA DEO KUMAR	
31.	CWJC/2316/1996 CONSOLIDATION	2	BHAGWAN SHARMA & ORS vs STATE OF BIHAR & ORS	Mr.MRITUNJAY PRASAD SINGH 2	Mr.(GP2) Mr.NAGENDRA KUMAR Mr.SHIV SAGER SHARMA Mr.NIRMAL KUMAR SHRIVASTAVA
32.	CWJC/2384/1996 MUTATION ACT	1	UPENDRA NARAIN JHA vs STATE OF BIHAR & ORS	Mr.ASHOK KUMAR MISHRA Mr.ANJANI KUMAR CHOUDHARY	Mr.(GP2) Mr.UDAYAN CHOUHDARY
33.	CWJC/2537/1996 CONSOLIDATION	2	RAM CHANDRA SINGH & ORS vs STATE OF BIHAR & ORS	Mr.MITHILESH KUMAR SINGH Mr.ABHAY KUMAR SINGH I	Mr.(GP2) Mr.KUMARI JYOTI Mr.DHARMENDRA KUMAR Mr.MANOJ SINGH Mr.JAYANT KUMAR GUPTA
34.	CWJC/2571/1996 CONSOLIDATION	3	SHANKAR PRATAP DAYAL NARAYAN SINGH & ORS. vs STATE OF BIHAR & ORS	Mr.NAVNEET KUMAR Mr.JITENDRA PRASAD SINGH	Mr.(GP2) Ms.SANGEETA SHARMA Mr.RAKESH CHANDRA Mr.RANJAN KUMAR DUBEY Mr.ASHOK KUMAR SINGH Mr.DUDH NATH SINGH Mr.HARENDRA PRATAP SINGH
35.	CWJC/2598/1996 CONSOLIDATION	1	RAJ KUMAR RAI & ORS vs RAJA RAM RAI & ORS	Mr.SATYENDRA KUMAR SINHA Mr.ARBIND KUMAR SINGH	Mr.(GP2) Mr.RAM NARESH SHARMA Mr.UDAY KUMAR
36.	CWJC/2908/1996 MUTATION ACT	1	NUZHAT ARA & ORS vs STATE OF BIHAR & ORS	Mr.MD.MATLOOB RAB Mr.SANJAY SINHA Mr.S.M. SHABBIR ALAM Mr.S.M. SHABBIR ALAM Mr.KHURSHID AHMAD SIDDIQUI Mr.DEEPAK KUMAR SINGH	Mr.(GP1) Mr.GOPAL TIWARI
37.	CWJC/3013/1996 LAND CEILING (PRE-	1	BISHUNDEO YADAV & ORS vs STATE OF BIHAR & ORS	Mr.PANCHA NAND PANDIT Mr.ANIL KUMAR Mr.BHUBNESHWAR PD.	Mr.(GP1) Mr.BINITA KUMARI Mr.BASUDEO SAHAI
38.	CWJC/3043/1996 LAND CEILING (PRE-	3	SMT.RAJ MANI DEVI vs STATE OF BIHAR & ORS	Mr.LAKSHMI KANT SHARMA Mr.ANAND MOHAN Mr.SHIVENDRA PRASAD	Mr.H.P.SINGH (SC) Mr.RAJIV KUMAR SINGH (GP2)
39.	CWJC/3286/1996 CONSOLIDATION	1	MD.MOID AHMAD & ORS vs STATE OF BIHAR & ORS	Mr.REKHA MUKUND Mr.PRAVIN KUMAR SINHA	Mr.(GP2) Mr.PARMESHWAR MEHTA
40.	CWJC/3525/1996 CONSOLIDATION	3	SHIVJEE RAI & ORS vs STATE OF BIHAR & ORS	Mr.VIJAY SHANKAR SHRIVASTAVA Mr.SUNIL SINGH Mr.ASHOK KUMAR SINGH	Mr.(GP2) Mr.MANISH Mr.SHANKAR PRASAD SINGH Mr.RAMJEE ROY

Thursday the 9th April 2015
Court No. 18 (AT 2:15 P.M.)
Mr. Justice Dharnidhar Jha

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./30799/2012 QUASHING(498A)-IPC QUASHING	10 ABHILASH & ORS vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR Mr.MUKESH	Mr.GAJENDRA PD.YADAV(APP) Mr.SANJAY KUMAR @ S.K.	
2.	CR. MISC./30875/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR O	5 SANJAY KUMAR @ RAKESH KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.UMA SHANKAR Mr.JAI PRAKASH Mr.NITYANAND SHARMA	Mr.DR.KR.UDAY PRATAP (APP) Mr.PANKAJ KUMAR DAS Mr.ANIL KUMAR	
3.	CR. MISC./31005/2012 QUASHING(204)-IPC QUASHING	6 KAMO DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.PRABHASH RANJAN THAKUR	Mr.NASIM YAHIYA(APP) Mr.S.M. SHABBIR ALAM	
4.	CR. MISC./31105/2012 QUASHING(420,120B) QSH F.I.R. FOR CON	7 MADHU KUMARI & ANR vs STATE OF BIHAR & ANR	Mr.PRAVEEN KUMAR Mr.RAJ KUMAR	Mr.ANISH CHANDRA (APP) Mr.SEEMA Mr.RANJAN KUMAR SINHA	
5.	CR. MISC./31177/2012 QUASHING(307,498A) QSH F.I.R. FOR DIS	8 UMESH SINGH @ UMESH KUMAR SINGH & ORS vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SINHA	Mr.AJIT KUMAR(APP)	
6.	CR. MISC./31180/2012 QUASHING(307,498A) QSH F.I.R. FOR DIS	8 MITHILESH KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SINHA	Mr.AJIT KUMAR (APP)	
7.	CR. MISC./31223/2012 QUASHING(146(1) CR QUASHING	7 KUBER THAKUR vs STATE OF BIHAR & ANR	Mr.ARJUN PRASAD Mr.VIJAY KUMAR MISHRA	Mr.RENU KUMARI (APP) Mr.AMIT KUMAR Mr.RAVI RANJAN	
8.	CR. MISC./31252/2012 QUASHING(436/34)-I QSH F.I.R. FOR OTH	8 HARINDER SINGH & ORS vs THE STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINGH	Mr.RITA VERMA(APP) Mr.ANIL KUMAR	
9.	CR. MISC./31290/2012 QUASHING(323,380,5 QUASHING	6 MAHADEO MISTRI & ORS. vs THE STATE OF BIHAR & ANR.	Mr.ANIRUDH KUMAR VERMA	Mr.R.N.JHA(APP)	
10.	CR. MISC./31323/2012 QUASHING(467,379,3 QSH COMPLAIN FOR D	7 NANHAK RAJAK & ORS. vs THE STATE OF BIHAR & ORS	Mr.ANIRUDH KUMAR VERMA	Mr.B.M.P.SINHA (APP) Mr.RAJESHWAR SINGH Mr.SANJAY KUMAR	
11.	CR. MISC./31372/2012 QUASHING(125 CR.P. QUASHING	11 RAJNISH SARRAF @ CHANDAN @ CHANDAN KUMAR @ RAJNEESH KUMAR vs STATE OF BIHAR & ANR	Mr.VED PRAKASH SRIVASTVA	Mr.MUKUND MOHAN JHA	
12.	CR. MISC./31521/2012 QUASHING(302/120B/ QSH F.I.R. FOR CON	10 RANKU KUMAR @ SURAJ PRASAD vs THE STATE OF BIHAR	Mr.DUDH NATH SINGH	Mr.KALYAN SHANKAR (APP)	
13.	CR. MISC./31528/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	8 BINOD SINGH & ORS vs STATE OF BIHAR & ANR	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DEEPAK KUMAR	Mr.SATYANAND SHUKLA(APP) Mr.SANJAY KUMAR NO.-7	
14.	CR. MISC./31682/2012 QUASHING(323,504)- QSH COMPLAIN FOR C	6 SHARAT KUMAR vs STATE OF BIHAR & ANR	Mr.BHUBNESHWAR PRASAD	Mr.S.EHTESHAMUDDIN(APP) Mr.SANJAY PARAMSANI Mr.NAGADEO CHOUBEY	
15.	CR. MISC./31941/2012 QUASHING(302/323/3 QSH S.T	7 KODAI RAI & ORS vs STATE OF BIHAR & ANR	Smt.MADHURI LATA	Mr.INDRA KR.SINGH (APP)	
16.	CR. MISC./31953/2012 QUASHING(498A,323, QSH F.I.R. FOR DIR	8 GOPINATH GUPTA & ANR vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SINHA	Mr.JHARKHANDI UPADHAYAY(APP) Mr.MUKESH KANT Mr.MAHESHWAR PRASAD	
17.	CR. MISC./31978/2012 QUASHING(420/406/1 QUASHING	6 ADITYA CO-OPERATIVE HOUSING SOCIETY LTD. THROUGH ITS SECRETARY & ORS. vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR Mr.AMIT BHUSHAN Mr.RAVI BHATIA	Mr.DR.KR.UDAY PRATAP (APP) Mr.VISHWANAND UPADHAY Mr.RAVI RANJAN KUMAR	
18.	CR. MISC./32040/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	7 AMAR KUMAR DEO & ANR. vs STATE OF BIHAR & ANR	Smt.VEENA KUMARI JAISWAL Mr.CHANDRA KALA JAISWAL	Mr.NAVIN KR.PANDEY(APP) Mr.MD. MUSOWIR	
19.	CR. MISC./32077/2012 QUASHING(420,417)- QSH F.I.R. FOR CON	4 TEJ NARAYAN RAM & ANR vs STATE OF BIHAR & ANR	Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.MINA SINGH (APP) Mr.DHANANJAY KUMAR TIWARY Mr.SHANTI KUMAR	
20.	CR. MISC./32228/2012 QUASHING(395)-IPC QSH F.I.R. FOR CON	4 AMAR JYOTI vs THE STATE OF BIHAR	Mr.INDRADEO PRASAD Mr.SUNIL KUMAR SINGH NO.- 10	Mr.B.K.PD.(APP)	
21.	CR. MISC./32296/2012 QUASHING(498A)-IPC QSH F.I.R. FOR DIR	5 ACHINTYA KUMAR & ORS. vs THE STATE OF BIHAR & ORS	Mr.PUSHPENDRA KUMAR SINGH	Mr.DR.RAVINDRA KUMAR(APP) Ms.PRAKRITITA SHARMA	
22.	CR. MISC./32358/2012 QUASHING(47(A) EXC QUASHING	5 GUNWANT SINGH @ RAMAN PRASAD SINGH vs THE STATE OF BIHAR	Mr.SANJAY KUMAR MISHRA Mr.ASHOK KUMAR	Mr.ANITA KUMARI(APP)	
23.	CR. MISC./32361/2012 QUASHING(182,193,1 QSH F.I.R. FOR CON	7 ANIL KUMAR @ ANIL SINGH vs THE STATE OF BIHAR	Mr.BANKEY BIHARI SINGH Mr.SANJAY KUMAR Mr.SHAIKENDRA PRASAD	Mr.MADHURI LATA(APP) Mr.AMIT KUMAR MALIK	
24.	CR. MISC./32460/2012 QUASHING(239 CR.P. QSH F.I.R. FOR OTH	8 SMT. PUSHPA SINHA & ORS vs STATE OF BIHAR & ANR	Mr.MAHENDRA THAKUR	Mr.SHANTANU KUMAR(APP) Mr.SANJAY KUMAR @ MANU Mr.BISHWA BHUSHAN SAHAY	
25.	CR. MISC./32617/2012 QUASHING(379)-IPC QSH COMPLAIN FOR C	7 SITA RAM MANDAL vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.SANJAY KUMAR SINGH(APP) Mr.PREM PRAKASH PODDAR	

PATNA HIGH COURT	182	Thursday 9th April, 2015	
			Mr. Justice Dharnidhar Jha

26.	CR. MISC./24676/2013 QUASHING(379,427,3 QSH COMPLAIN FOR C	10 SHIV CHANDRA RAI vs THE STATE OF BIHAR	Mr.VIJAY ANAND Mr.SARITA KUMARI	Mr.SURENDRA PD.SINGH (APP)
27.	CR. MISC./32794/2012 QUASHING(323,504/3 QSH COMPLAIN FOR O	5 KRISHNA SHARAN SHARMA @ KRISHNA SINGH vs STATE OF BIHAR & ANR	Mr.SANJEET KUMAR SINGH Mr.RITESH KUMAR Mr.MRITUNJAY KUMAR	Mr.S.KALYAN SHANKAR (APP) Mr.MANISH KUMAR NO-2
28.	CR. MISC./32800/2012 QUASHING(406)-IPC QSH F.I.R. FOR CON	5 RAJENDRA RAM @ RAJENDRA KUMAR RAM vs STATE OF BIHAR & ANR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.JITENDRA KUMAR ROY- I(APP) Mr.ANUJ KUMAR
29.	CR. MISC./33368/2012 QUASHING(505/34)-I QSH COMPLAIN FOR C	3 SACHIDANAND OJHA vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SINGH	Mr.DASRATH MEHTA (APP) Mr.HARISH KUMAR
30.	CR. MISC./33478/2012 QUASHING(239 CR.P. QSH F.I.R. FOR CON	8 ANAND KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR GHOSARVEY	Mr.UMA SHANKAR PD.SINGH(APP)
31.	CR. MISC./33528/2012 QUASHING(498A,494) QSH COMPLAIN FOR C	7 KAMLESHWARI PRASAD & ANR. vs STATE OF BIHAR & ANR	Mr.GOPAL KUMAR JHA	Mr.ASHA DEVI(APP) Mr.DURGESH KUMAR
32.	CR. MISC./33575/2012 QUASHING(323,341,5 QSH F.I.R. FOR CON	8 VEENA RANI @ VEENA DEVI & ORS. vs THE STATE OF BIHAR	Mr.ABHAY SHANKAR SINGH Mr.AMIT KUMAR MISHRA	Mr.ANUJ KR. SRIVASTAVA (APP) Mr.ASHOK KUMAR JHA
33.	CR. MISC./33667/2012 QUASHING(498A,379, QSH COMPLAIN FOR C	6 ANIL KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.MITHILESH KUMAR SINGH	Mr.ANIL KUMAR SINGH(APP) Mr.RAJA SURENDRA MOHAN Mr.ASHHAR MUSTAFA
34.	CR. MISC./33707/2012 QUASHING(427)-IPC QSH COMPLAIN FOR C	6 VIJAY KUMAR CHOUDHARY vs STATE OF BIHAR & ANR	Mr.BALESHWAR KAMAT Mr.ARUN KUMAR JHA	Mr.DR.RABINDRA KUMAR(APP) Mr.NILESH KUMAR Mr.AMIT KUMAR Mr.RAVI RANJAN
35.	CR. MISC./33711/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	7 NAND KISHOR UPADHAYAYA @ SUKHARI vs STATE OF BIHAR & ANR	Mr.ARJUN PRASAD	Mr.BINOD KUMAR 2 (APP) Mr.SANDEEP KUMAR Mr.AJIT KUMAR
36.	CR. MISC./33714/2012 QUASHING(409,467,4 QSH F.I.R. FOR CON	6 DR. AJAY KUMAR vs THE STATE OF BIHAR	Mr.SUSHIL KUMAR SINGH	Mr.AMRENDRA KUMAR (APP) Mr.KAMAL KISHORE JHA
37.	CR. MISC./33719/2012 QUASHING(420)-I PC QSH F.I.R. FOR CON	6 DR. MANGAN THAKUR @ MANGAN THAKUR vs THE STATE OF BIHAR	Mr.AJAY KUMAR	Mr.MD. ARIF (APP)
38.	CR. MISC./33759/2012 QUASHING(379/498A/ QSH F.I.R. FOR CON	6 VISHESH KUMAR CHOUDHARY & ORS. vs STATE OF BIHAR & ANR	Mr.RAJEEVA ROY	Mr.PUSHPA SINHA(APP) Mr.PRAVEEN KUMAR AGRAWAL
39.	CR. MISC./33836/2012 QUASHING(245 CR.P. QSH F.I.R. FOR DIS	4 SHANTI BHUSHAN NIRALA vs STATE OF BIHAR & ANR	Mr.RUDRA DEO	Mr.NARSINGH TANTI (APP) Mr.MANOJ KUMAR SINHA
40.	CR. MISC./33891/2012 QUASHING(467,420,4 QUASHING	9 DEENA NATH CHAUDHARY & ANR vs STATE OF BIHAR & ANR	Mr.VIJAY KR SINGH NO. 1	Mr./SMT.SUCHETA YADAV (APP) Mr.SACHIDA NAND RAI Mr.BRIJ KISHOR MISHRA
41.	CR. MISC./33924/2012 QUASHING(379,323)- QSH COMPLAIN FOR C	9 SANJAY KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR MISHRA	Mr.A.DAYAL(APP) Mr.DHIRENDRA KUMAR
42.	CR. MISC./33953/2012 QUASHING(467,468)- QSH COMPLAIN FOR C	7 ASHOK KUMAR SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.RADHA KRISHNA SINGH Mr.VANDANA SINGH	Mr.DR. AJIT KUMAR (APP)

FOR HEARING

1.	CR. MISC./24484/2000 QUASHING	13 MADAN MOHAN GUPTA & ANR vs STATE OF BIHAR & ANR	Mr.GOURANGA CHATTERJEE	Mr.B.P.GUPTA
2.	CR. MISC./10561/2002 QUASHING	9 DWARIKA PRASAD AGRAWAL & ANR vs THE UNION OF INDIA	Mr.BIRJU PRASAD	Mr.P.K.SHAHI (SCGSC) Mr.SARVADEO SINGH (CGC) Mr.RAKESH KUMAR (ACGSC) Mr.ASHUTOSH KUMAR Mr.MANOJ KR.SINGH (CGC)
3.	CR. MISC./25086/2003 with QUASHING	7 O.P.SINGH & ANR vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR JHA Mr.DHANENDRA CHAUBEY Mr.BAM BAHADUR JHA	Mr.AMOD KUMAR Mr.BHARAT BHUSHAN Mr.MANISH KUMAR SINGH
4.	CR. MISC./28446/2003 with QUASHING	4 J.B.ROY & ANR vs STATE OF BIHAR & ANR	Mr.AMRTANSHU SINHA	Mr.MANISH KUMAR SINGH Mr.BHARAT BHUSHAN Mr.ARVIND KUMAR
5.	CR. MISC./27200/2009 with QUASHING	5 DHANRAJ SINGH & ORS vs STATE OF BIHAR & ANR	Mr.BHARAT BHUSHAN	Mr.P.MEHTA(APP) Mr.ASHOK KUMAR PRASAD Mr.SHAGIR AHMAD
6.	CR. MISC./43505/2007 QUASHING	5 RAJ ENGCON PROJECTS (INDIA)LTD. & ORS vs STATE OF BIHAR & ANR	Mr.BHARAT BHUSHAN Mr.SHIVAJI SINGH	Mr.M.DAYAL (APP) Mr.SUSHIL KUMAR JHA Mr.ASHOK KUMAR JHA Mr.SAGHIR AHMAD
7.	CR. MISC./30988/2005 QUASHING	1 LALLAN SINGH & ORS vs STATE OF BIHAR & ANR	Mr.NIRAJ KUMAR SINHA	Mr.APP. Mr.KAILASH NATH DIWAKAR
8.	CR. MISC./8394/2008 QUASHING	5 RAM SINGHASAN PRASAD vs THE STATE OF BIHAR & ANR	Mr.SHAIENDRA KR.JHA Mr.SMT. SUDHA AMBASTHA Mr.BIRJU PRASAD	Mr.B.P.SINGH (APP) Mr.MD.ANISUR RAHMAN
9.	CR. MISC./19222/2008 QUASHING	9 SURENDRA PRASAD SINGH & ORS vs STATE OF BIHAR & ANR	Mr.DHURJATI KUMAR PRASAD	Mr.R.P.S.SINGH(APP) Mr.SATISH CHANDRA JHA-3
10.	CR. MISC./19531/2008 QUASHING	8 THE STATE OF BIHAR THRU. D.M.,BHAGALPUR vs AWADHESH KUMAR SHARMA	Mr.DILIP KUMAR (JC-GA3) Mr.SHISHIR KUMAR	Mr.BHOLA PRASAD Mr.TARUN PRASAD MANDAL

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|-----|----------------------------------|----|--|--------------------|---|
| 11. | CR. MISC./20180/2008
QUASHING | 11 | KHURSHID ALAM @ MD.NASIM SHAD
vs STATE OF BIHAR & ANR | Mr.SUBODH KUMAR -1 | Mr.J.S.PD.SINGH (APP)
Mr.DR. MANOJ KUMAR
Mr.BINOD KUMAR SINGH
Mr.DR.MANOJ KUMAR
Mr.ANIL KUMAR MISHRA
Mr.JABEEN FATIMA (IN
PERSON) |
| 12. | CR. MISC./28837/2008
QUASHING | 7 | BRAJ KISHORE SINGH 'PRABHAT'
vs STATE OF BIHAR & ANR | Mr.NAMRATA MISHRA | Mr.P.MEHTA(APP)
Mr.PIYUSH LALL
Mr.RAKESH KUMAR
Mr.LALIT KISHORE (AAG3) |
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Thursday the 9th April 2015
Court No. 6 (AT 2:15 P.M.)
Mr. Justice Mihir Kumar Jha

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./36308/2014 A.BAIL	1 MD. SAFIK & ORS. vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.ASLAM ANSARI(APP) Mr.VIKRAM SINGH	
2.	CR. MISC./36323/2014 A.BAIL	1 BRAJESH KUMAR @ BRIJESH KUMAR vs THE STATE OF BIHAR	Mr.RAKESH KUMAR SAMRENDRA Mr.MANAGER SAH Mr.DHANESH SHANKAR VIDYARTHI	Mr.SUBASH CHANDRA MISHRA(APP)	
3.	CR. MISC./36407/2014 A.BAIL	3 TULSA DEVI vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA SHARMA Mr.PAWAN KUMAR SINGH Mr.AJAY KUMAR	Mr.RAMCHANDRA SINGH (APP)	
4.	CR. MISC./36519/2014 A.BAIL	1 HULASH YADAV & ANR vs THE STATE OF BIHAR & ORS	Mr.SHEIKH ARKAN AHMAD	Mr.RAM CHANDRA SAHNI(APP) Mr.VINAY KIRTI SINGH Mr.MUSTAQUE ALAM (APP)	
5.	CR. MISC./36530/2014 A.BAIL	1 JUGANU @ MD. JUGANU & ORS vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.MUSTAQUE ALAM (APP)	
6.	CR. MISC./36594/2014 A.BAIL	3 RICHA DEVI @ RICHA KUMARI & ORS vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.UPENDRA KUMAR(APP)	
7.	CR. MISC./36607/2014 A.BAIL	3 MD. ZAHID @ ZAHID vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.RAJ BALLABH SINGH (APP)	
8.	CR. MISC./36735/2014 A.BAIL	1 RANJEET RAI @ RANJEET KUMAR RAI vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.AMBIKA BHAGAT (SPL.PP)	
9.	CR. MISC./36758/2014 A.BAIL	1 RAM KISHORE SAH & ANR vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.ARUN KUMAR SINGH- 5(APP)	
10.	CR. MISC./36760/2014 A.BAIL	1 PANKAJ THAKUR @ PANKAJ KUMAR vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR SINGH Mr.ASHOK KUMAR KARNA	Mr.ASHOK KUMAR SINGH(APP)	
11.	CR. MISC./36775/2014 A.BAIL	3 GOPAL PRASAD SAH vs THE STATE OF BIHAR	Mr.SANJAY SINHA Mr.MD. ANISUR RAHMAN Mr.NAFISUZZOHA	Mr.AJIT KUMAR(APP)	
12.	CR. MISC./36781/2014 A.BAIL	1 RAM CHANDAR RAM & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR TIWARY	Mr.SURESH PD. SINGH (APP)	
13.	CR. MISC./36783/2014 A.BAIL	1 RABINDRA KUMAR SINGH @ RAVINDU SINGH & ORS. vs THE STATE OF BIHAR	Mr.JAVED ASLAM Mr.ANUJ KUMAR Mr.ANSUL	Mr.ASHA DEVI(APP)	
14.	CR. MISC./36830/2014 A.BAIL	1 KUNDAN KUMAR vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR Mr.ANISH KUMAR	Mr.SATYENDRA NR.SINGH(APP)	
15.	CR. MISC./36854/2014 A.BAIL	3 ANKIT KUMAR & ANR vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH Mr.ANJANI SINGH	Mr.DURGESH NANDAN(APP) Mr.ASHOK KUMAR SINGH	
16.	CR. MISC./36862/2014 A.BAIL	1 SUKENDER SINGH @ SUKINDRA SINGH vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.ARUN KUMAR SINGH 5 (APP)	
17.	CR. MISC./36864/2014 A.BAIL	1 GOPAL PRASAD @ GOPAL SAH & ORS vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.ARUN KUMAR SINGH 5 (APP)	
18.	CR. MISC./36880/2014 A.BAIL	3 SHAMSHER & ORS. vs THE STATE OF BIHAR	Mr.RATNAKAR AMBASTHA	Mr.DASRATH MEHTA(APP)	
19.	CR. MISC./36881/2014 A.BAIL	3 MANORMA DEVI vs THE STATE OF BIHAR	Ms.RASHMI KUMARI MANDILWAR Mr.NITYA NAND NEERAJ	Mr.JITENDRA KUMAR RAI 1 (APP)	
20.	CR. MISC./36907/2014 A.BAIL	1 SUNIL KUMAR ORAON vs THE STATE OF BIHAR THROUGH VIGILANCE, PATNA.	Mr.VIJAY ANAND	Mr.PRONATI SINGH (APP)	
21.	CR. MISC./36910/2014 A.BAIL	3 SUBHAM KUMAR @ SHIVAM KUMAR RAW vs THE STATE OF BIHAR	Mr.SWAPNIL KUMAR SINGH	Mr.RAM SUMIRAN RAI (APP)	
22.	CR. MISC./36914/2014 A.BAIL	1 MOHAMMAD NASIM vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR ALOK	Mr.UPENDRA KUMAR(APP)	
23.	CR. MISC./36935/2014 A.BAIL	1 UPENDRA PANDEY & ANR vs THE STATE OF BIHAR	Mr.SATYA RANJAN SINHA	Mr.DINESH SINGH(APP)	
24.	CR. MISC./36940/2014 A.BAIL	1 SUCHIT SHARMA & ANR vs THE STATE OF BIHAR	Mr.MD. NURUL HODA	Mr.AMRENDRA PRASAD (APP)	
25.	CR. MISC./36947/2014 A.BAIL	1 TUNDA MURMU & ORS vs THE STATE OF BIHAR	Mr.ABDUL WADOOD	Mr.SADANAND PASWAN (SPL.PP)	
26.	CR. MISC./36954/2014 A.BAIL	1 SUKHDEO PANDIT & ORS. vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.C.SEN PD.SINGH(APP)	
27.	CR. MISC./36956/2014 A.BAIL	3 MANISH KUMAR vs STATE OF BIHAR & ANR	Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA Mr.DR. RAJESH KUMAR SINGH	Mr.PARMESHWAR MEHTA(APP)	
28.	CR. MISC./37670/2014 A.BAIL	3 NAVIN THAKUR vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.SANJAY KR. SINGH(APP)	
29.	CR. MISC./37671/2014 A.BAIL	1 RAM CHANDRA RAI & ORS vs THE STATE OF BIHAR	Mr.NIRMAL KUMAR SINHA-3	Mr.ANANT KUMAR(APP)	
30.	CR. MISC./37677/2014 A.BAIL	1 SURAN MANDAL vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MALLICK Mr.MURLI DHAR	Mr.AMITESH KUMAR (APP)	
31.	CR. MISC./37679/2014 A.BAIL	1 MD. AAJAD vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.RAM BACHAN SINGH(APP)	
32.	CR. MISC./37682/2014 A.BAIL	1 ANIL SAH vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.BHARAT LAL (APP)	
33.	CR. MISC./37683/2014 A.BAIL	1 CHUNCHUN YADAV vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.RITA VERMA(APP)	

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		Mr. Justice Mihir Kumar Jha	

34.	CR. MISC./37685/2014 A.BAIL	1	SANJIV KUMAR @ SANJEEV KUMAR @ SANJEET vs STATE OF BIHAR & ANR	Mr.ARJUN PRASAD	Mr.SHAKIR AHMAD (APP)
35.	CR. MISC./37687/2014 A.BAIL	1	JEEWACH MAHTO & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.RAM SEWAK CHOUDHARY (APP)
36.	CR. MISC./37692/2014 A.BAIL	1	MITHUN SINGH @ MITHUN KUMAR SINGH & ORS vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.RAM SHANKAR DAS (APP)
37.	CR. MISC./37696/2014 A.BAIL	1	NIGAM PANDEY vs THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY	Mr.AWADHESH KR.SINGH(APP)
38.	CR. MISC./37704/2014 A.BAIL	1	MD. TABREZ @ SAMSTABREZ vs THE STATE OF BIHAR	Mr.AJIT KUMAR OJHA Mr.NUTAN MISHRA	Mr.MD.NAZIR ANSARI(APP)
39.	CR. MISC./37715/2014 A.BAIL	1	MD. KHURSHID ALAM vs THE STATE OF BIHAR	Mr.RASHID IZHAR Mr.JAGJIT ROSHAN	Mr.INDU KUMARI SRIVASTAVA (APP)
40.	CR. MISC./37760/2014 A.BAIL	3	KAMLESH YADAV vs THE STATE OF BIHAR	Mr.SYED ASGHER NAJMI	Mr.SHANTANU KUMAR (APP)
41.	CR. MISC./37765/2014 A.BAIL	3	RAM PRAVESH SINGH & ORS vs THE STATE OF BIHAR	Mr.DINESH MAHARAJ Mr.RAJIV NAYAN SINGH	Mr.RENU KUMARI(APP) Mr.RAJESH KUMAR SINHA
42.	CR. MISC./37777/2014 A.BAIL	3	AZIZUR RAHMAN vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.INDU BALA PANDEY (APP)
43.	CR. MISC./37784/2014 A.BAIL	3	RABINDRA SINGH & ORS vs THE STATE OF BIHAR	Mr.RAM ADYA SINGH Mr.PRAMOD RANJAN	Mr.AMBIKA BHAGAT (SPL.PP)
44.	CR. MISC./37790/2014 A.BAIL	1	MANOJ KUMAR MUKHIYA & ORS vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.S.DAYAL(APP)
45.	CR. MISC./37838/2014 A.BAIL	1	LALINA KHATOON @ RAZINA KHATOON & ANR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.ATUL CHANDRA(APP)
46.	CR. MISC./37856/2014 A.BAIL	1	JALEBI SAH @ JILEBI SAH vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.BHARAT LAL(APP)
47.	CR. MISC./37866/2014 A.BAIL	1	AKLESH RAI & ANR vs THE STATE OF BIHAR	Mr.KAUSHAL KISHOR	Mr.MANOJ KUMAR (APP)
48.	CR. MISC./37870/2014 with A.BAIL	1	MRITUNJAY SUDHA AUSDHALAYA THROUGH VAIDYAS DINESH CHANDRA @ DINESH CHANDRA & ANR vs THE STATE OF BIHAR	Mr.ANIL CHANDRA	Mr.RAM PRIYA SARAN SINGH(APP)
49.	CR. MISC./45445/2014 with A.BAIL	1	GAUTAM CHIKITASHALYA THROUGH VAIDYAS OM PRAKASH GUPTA @ OM PRAKASH GUPTA vs THE STATE OF BIHAR	Mr.ANIL CHANDRA	Mr.R.B.ROY RAMAN(APP)
50.	CR. MISC./7189/2015 with A.BAIL	3	MESURSE MANDAL CHIKITSALY THROUGH BAIDYA RAM PRAVESH PRASAD & ANR vs THE STATE OF BIHAR	Mr.SUDISH KUMAR	Mr.RAJENDRA PD. NAT(APP)
51.	CR. MISC./7909/2015 with A.BAIL	1	MOHAN PRASAD vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.MANOJ KUMAR-I(APP)
52.	CR. MISC./8295/2015 A.BAIL	1	KISHORI LAL & ANR vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR MISHRA Mr.AJAY KUMAR	Mr.ANITA KUMARI (APP)
53.	CR. MISC./37965/2014 with A.BAIL	1	KAMESHWAR SINGH & ORS vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.SUCHETA YADAV(APP) Mr.AJAY KUMAR TIWARY Mr.RANJEET KUMAR
54.	CR. MISC./45807/2014 A.BAIL	1	SAKALDEO MISHRA vs THE STATE OF BIHAR	Mr.AMRENDRA KR @ DR. AMRENDRA KR Mr.MANISH KUMAR	Mr.SMT. SHAHEEN BEGAM (AAP) Mr.AJAY KUMAR TIWARY Mr.RANJEET KUMAR
55.	CR. MISC./38013/2014 with A.BAIL	3	KAUSHALYA DEVI & ORS vs THE STATE OF BIHAR	Mr.DUDH NATH SINGH	Mr.GAJENDRA PD.YADAV(APP)
56.	CR. MISC./2648/2015 A.BAIL	3	ARVIND SINGH @ ARVIND KUMAR SINGH vs THE STATE OF BIHAR	Mr.MALAY KUMAR CHOUDHARY Mr.NILESH KUMAR	Mr.UMA NATH MISHRA(APP)

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Mr. Justice Kishore K. Mandal

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
FOR HEARING				
1.	CWJC/3646/1996 MUTATION ACT	1 MAHANTH RAMASHRAYA DAS vs STATE OF BIHAR & ORS'	Mr. MAHESH NARAYAN PARBAT Mr. RAJENDRA KUMAR GIRI Mr. RAJU GIRI Mr. ASHISH GIRI Mr. VIKASH RATAN BHARATI	Mr. (GP1)
2.	CWJC/3687/1996 OTHERS	1 DAYA SHANKER PRASAD, ADVOCATE vs STATE OF BIHAR & ORS	Mr. DAYA SHANKER PRASAD (IN PE	Mr. (GP1)
3.	CWJC/3700/1996 LAND REFORMS ACT	1 MD. KALIM AKHTAR vs STATE OF BIHAR & ORS	Mr. SANJEEV KUMAR JHA Mr. YYANAND ROY Mr. MRIDULA MISHRA Mr. DHIRENDRA KUMAR JHA NO.2	Mr. (GP1)
4.	CWJC/3794/1996 OTHERS	1 BENI MADHAV & ORS vs STATE OF BIHAR & ORS	Mr. SHAILENDRA KUMAR SINGH Mr. SHANKAR KUMAR	Mr. J. RAHMAN (SC) Mr. PURUSHOTTAM PRASAD Mr. RATNESH NANDAN SINHA
5.	CWJC/3814/1996 with LAND REFORMS ACT	1 NAGESHWARI DEVI & ORS vs STATE OF BIHAR & ORS	Mr. RAM NARESH SHARMA	Mr. (GP1)
6.	CWJC/3815/1996 LAND REFORMS ACT	1 NAGESHWARI DEVI & ORS vs STATE OF BIHAR & ORS	Mr. RAM NARESH SHARMA	(GP1)
7.	CWJC/3837/1996 with CONSOLIDATION	2 RAMESHWAR PANDEY & ANR vs STATE OF BIHAR & ORS	Mr. MAHESHWAR DHAR DWIVEDI Mr. RAM NARESH SHARMA	Mr. (GP2) Mr. NAND KISHORE PRASAD SINHA Mr. RAM NARAYAN Mr. NAND KISHORE PD SINHA Mr. SATISH KUMAR
8.	CWJC/3860/1996 CONSOLIDATION	4 RAMESHWAR PANDEY & ANR vs STATE OF BIHAR & ORS	Mr. SACHCHIDANAND SAHAY Mr. RAJ NARAYAN MISHRA Mr. RAM NARESH SHARMA	Mr. (GP2) Mr. RAM NARAYAN Mr. MAHESHWAR DHAR DWIVEDI Mr. MAHESHWAR DHAR DEIVEDI
9.	CWJC/4012/1996 with CONSOLIDATION	1 MOSTT. TARA DEVI vs THE JT. DIRECTOR OF CONSOLIDATI	Mr. NARESH CHANDRA VERMA Mr. ARUN KUMAR LAL Mr. RAM KUMAR SINGH	Mr. (GP2)
10.	CWJC/4011/1996 CONSOLIDATION	1 SANGITA KUMARI vs JT. DIR. OF CONSOLIDATION & ORS	Mr. NARESH CHANDRA VERMA Mr. SUNIL KUMAR SINHA Mr. ARUN KUMAR ALL Mr. RAM KUMAR SINGH	Mr. (GP2)
11.	CWJC/4056/1996 CONSOLIDATION	1 RAGHUBAR PANDEY vs STATE OF BIHAR & ORS	Mr. RAGHUBAR TIWARY	Mr. (GP2) Mr. ANIL KUMAR ROY Mr. SUDAMA ROY Mr. RAS BIHARI THAKUR
12.	CWJC/4088/1996 OTHERS	1 SMT. KANTI PANDEY vs STATE OF BIHAR & ORS	Mr. BIMLENDU KUMAR JHA Mr. SADA NAND ROY	Mr. .P. VERMA (SC) Mr. DR. BINOD KUMAR JHA
13.	CWJC/4105/1996 LAND REFORMS ACT	1 ASHOK KUMAR SINGH vs STATE OF BIHAR & ORS	Mr. ARVIND KUMAR VARMA Mr. PADMA DEO NARAYAN Mr. HARENDRA PANDEY	Mr. (GP4)
14.	CWJC/4149/1996 LAND CEILING (PRE-	1 MD. MUSTAFA vs STATE OF BIHAR & ORS	Mr. UDAY BHANU ROY Mr. AMBRISH KUMAR JHA	Mr. H.P. SINGH (SC) Mr. RAJIV KUMAR SINGH (GP2)
15.	CWJC/4153/1996 CONSOLIDATION	1 TAQUI AHMAD vs STATE OF BIHAR & ORS	Mr. ASHOK KUMAR MISHRA	Mr. (GP2) Mr. MD. KAMRAM
16.	CWJC/4195/1996 LAND CEILING (PRE-	1 SOGHRA KHATOON & ANR vs MOST. KHODAIJA KHATOON & ORS	Mr. MD. ANISUR RAHMAN Mr. MD. RASHID ALAM Mr. NADIMUL HASAN	Mr. (GP1) Mr. SANDIP MISHRA Mr. P.N. PATHAK
17.	CWJC/4405/1996 CONSOLIDATION	1 BIR BAHADUR SINGH vs STATE OF BIHAR & ORS	Mr. HARENDRA NARAIN SINHA	Mr. (GP2)
18.	CWJC/4722/1996 LAND REFORMS ACT	1 MAHANTH SHRI BISHWAMBHAR K. DAS vs STATE OF BIHAR & ORS	Mr. PUSHKAR NARAIN SHAHI Mr. ASHUTOSH SINGH Mr. UMA SHANKAR PD. SINGH	Mr. (GP1)
19.	CWJC/4833/1996 CONSOLIDATION	1 SILLU SINGH & ORS vs THE DEPUTY DIR. OF CONSOLIDATIO	Mr. PRABHAT KUMAR SINGH Mr. BINOD KUMAR Mr. ANIL KUMAR RAI	Mr. (GP2) Mr. RAJIVA RANJAN Mr. SURAJ DEO SINGH
20.	CWJC/4966/1996 CONSOLIDATION	1 VIJAY SINGH vs STATE OF BIHAR & ORS	Mr. BIMAL KUMAR Mr. RITESH KUMAR Mr. AMARENDRA ARYA	Mr. (GP2) Mr. SIDHENDRA NR. SINGH Mr. PRABHAT RANJAN
21.	CWJC/5235/1996 CONSOLIDATION	1 BIBI HASINA KHATOON vs STATE OF BIHAR & ORS	Mr. INDRAJEET JHA Mr. SHARDA NAND MISHRA Mr. RANJANA PATHAK	Mr. (GP2)
22.	CWJC/5248/1996 OTHERS	1 RAMAGYA GIRI vs STATE OF BIHAR & ORS	Mr. BINAY KANT MANI TRIPATHI Mr. SURESH PRASAD BHAKTA	Mr. H.P. SINGH (SC)
23.	CWJC/5504/1996 LAND CEILING (PRE-	1 RAM CHANDRA MAHTO & ANR vs STATE OF BIHAR & ORS	Mr. ASHWINI KUMAR SINHA	Mr. (GP1)
24.	CWJC/5563/1996 LAND CEILING (PRE-	1 KEDAR TIWARI & ORS vs STATE OF BIHAR & ORS	Mr. RANA PRATAP SINGH 2 Mr. /MRS. PADMALAYA MAHAPATRA	Mr. R. AHSHAN (SC)

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25.	CWJC/5578/1996 OTHERS	1	DEO KALI DEVI & ANR vs STATE OF BIHAR & ORS	Mr.MAHESH NARAYAN PARBAT Mr.VIJAY KUMAR Mr.VED PRAKASH SRIVASTAVA Mr.RAJANI KUMARI	Mr.J.RAHMAN (SC) Mr.KAPIL DEO SINGH N.1 Mr.VIJAY KUMAR
26.	CWJC/5714/1996 CONSOLIDATION	1	BIRCHANDRA SINGH & ANR vs STATE OF BIHAR & ORS	Mr.MAHENDRA THAKUR	Mr.(GP1) Mr.VIJAY KUMAR PRASAD Mr.SHAKEEL AHMAD KHAN
27.	CWJC/5922/1996 LAND CEILING (PRE-	1	MD.KAFIL vs INNER MIAN & ORS	Mr.BINOD KUMAR SINGH Mr.ABHAY KUMAR ROY	Mr.(GP8) Mr.MRIDULA MISHRA Mr.MANOJ KUMAR JHA
28.	CWJC/5923/1996 LAND CEILING (PRE-	1	MD.KAFIL vs INNER MIAN & ORS	Mr.BINOD KUMAR SINGH	Mr.(GP8) Mr.ANANT KUMAR BHASKAR Mr.MANOJ KUMAR
29.	CWJC/6780/1996 OTHERS	1	BASUDEO PRASAD SINGH & ORS vs STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH	Mr.S.D.YADAV (GP8)
30.	CWJC/6968/1996 CONSOLIDATION	1	AMBIKA SINGH vs JOINT DIRECTOR OF CONSOLIDATIO	Mr.NARESH CHANDRA VERMA Mr.ARUN KUMAR LAL	Mr.(GP2)
31.	CWJC/6980/1996 BIHAR TENENCY ACT	1	SHANKAR PRASAD SINGH vs STATE OF BIHAR & ORS	Mr.SIYA RAM SHAHI Mr.MITHILESH MOWAR Mr.SIYA RAM SHAHI	Mr.(GP1)
32.	CWJC/7018/1996 OTHERS	1	DEVENDRA KUMAR SINGH vs STATE OF BIHAR & ORS	Mr.RATAN KUMAR SINHA	Mr.J.RAHMAN (SC)
33.	CWJC/7120/1996 OTHERS	2	RAM BARAN SINGH vs STATE OF BIHAR & ORS	Mr.MAHESH PRASAD 2	Mr.H.P.SINGH (SC) Mr.UPENDRA PRASAD SINHA Mr.KRISHNA MOHAN PRASAD Mr.AJIT KUMAR
34.	CWJC/7129/1996 BIHAR TENENCY ACT	1	RAGHUNATH PRASAD SINGH vs STATE OF BIHAR & ORS	Mr.SIYA RAM SHAHI Mr.MITHILESH MOWAR	Mr.(GP1) Mr.SHALISH KASHYAP Mr.SHUSHIL KR.TIWARY Mr.RAVINDRA KR.SHUKLA
35.	CWJC/7286/1996 OTHERS	1	DIGMBAR JHA & ORS vs STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.PRABHU NARAYAN JHA Mr.ARUN KUMAR	Mr.H.P.SINGH (SC) Mr.RAJIV KUMAR SINGH (GP2)
36.	CWJC/7335/1996 MUTATION ACT	1	SAVITRI DEVI AND ORS vs COMMISSIONER,TIRHUT DIVN.& ORS	Mr.NARESH CHANDRA VERMA Mr.ARUN KUMAR LAL Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY	Mr.(GP2) Mr.VEENA KUMAARI JAISWAL
37.	CWJC/7445/1996 CONSOLIDATION	1	RAM NATH OJHA vs THE DEPUTY DIR.CONSOLIDATION &	Mr.NAGENDRA DUBEY Mr.TUHIN SHANKAR Mr.ANAND KUMAR OJHA Mr.DHANANJAY KUMAR Mr.MAHESH PRASAD 2	Mr.(GP2) Mr.ASHOK KUMAR Mr.SUNIL KUMAR SINGH Mr.DHAMENDRA CHOUBEY
38.	CWJC/7570/1996 CONSOLIDATION	1	BHOLA PRASAD SINGH & ORS vs STATE OF BIHAR & ORS	Mr.MAHESH PRASAD 2	Mr.(GP2) Mr.ANJANI KR.SINHA Mr.VINEETA SINHA
39.	CWJC/7649/1996 with LAND CEILING (PRE-	1	SHALIGRAM SINGH vs STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR SINGH	Mr.B.P.VERMA (SC) Mr.UDAY SHANKAR SHARAN SINGH
40.	CWJC/7978/1996 LAND CEILING (PRE-	1	SALIGRAM SINGH vs STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR SINGH	Mr.B.P.VERMA (SC) Mr.UDAY SHANKAR SHARAN SINGH
41.	CWJC/7704/1996 MUTATION ACT	1	ARJUN PRASAD YADAV vs STATE OF BIHAR & ORS	Mr.LAXMI NARAYAN DAS Mr.RANJIT SHARAN Mr.SUBROTESHWAR DE Mr.RAJKISHORE KUMAR	Mr.(GP2) Mr.RUPA KUMAR Mr.RAVI SHANKAR PRASADN.2 Mr.SANTOSH SINGH
42.	CWJC/7815/1996 with LAND CEILING (PRE-	1	NAGESHWAR PRASAD SINGH & ORS vs STATE OF BIHAR & ORS	Mr.NAND KISHORE PD SINHA Mr.SATISH KUMAR Mr.KAPIL DEO SINGH Mr.ARUN KUMAR SAHAY	Mr.H.P.SINGH (SC) Mr.KAPIL DEO SINGH
43.	CWJC/7816/1996 LAND CEILING (PRE-	2	NAGESHWAR SINGH & ORS vs STATE OF BIHAR & ORS	Mr.NAND KISHORE PD SINHA	H.P.SINGH (SC) Mr.RAJIV KUMAR SINGH (GP2)

Thursday the 9th April 2015
Court No. 14 (AT 2:15 P.M.)
Mr. Justice Dr. Ravi Ranjan

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR HEARING</u>					
1.	CWJC/7905/1996 LAND CEILING (PRE-	1 RAM DAS SINGH vs STATE OF BIHAR & ORS	Mr.JHARKHANDI UPADHYAY Mr.RAJESH SINGH	Mr.H.P.SINGH (SC) Mr.RAM HRIDAY PRASAD Mr.GIRIDHAR MISHRA	
2.	CWJC/8021/1996 OTHERS	2 PRAKASH vs STATE OF BIHAR & ORS	Mr.RAJENDRA PRASAD Mr.RITESH KUMAR Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA Mr.BIMAL KUMAR	Mr.J.P.SINGH (SC) Mr.H. P. SINGH Mr.RAJEEV KR. SINGH (GP15) Mr.AJIT KUMAR SINHA	
3.	CWJC/8077/1996 BHOODAN ACT	1 SUDARSHAN KAMAT vs STATE OF BIHAR & ORS	Mr.U.K.CHOUDHARY	Mr.ALKA VERMA Mr.SANJAY KUMAR SINHA Mr.SARVENDRA KUMAR VERMA	
4.	CWJC/8613/1996 CONSOLIDATION	1 SATYADEO SOMANI vs STATE OF BIHAR & ORS	Mr.H.S.'HIMKAR'	Mr.(GP2)	
5.	CWJC/8629/1996 OTHERS	1 SHRI SHIV SHANKAR PD.KHETAN &O vs STATE OF BIHAR & ORS	Mr.LALA SACHINDRA KUMAR	Mr.H.P.SINGH (SC) Mr.ANIL KUMAR Mr.DRONACHARYA Mr.MANOJ KUMAR SINGH Mr.RAJIV KR. SINGH (GP2) Mr.AKHILESHWAR PANDEY	
6.	CWJC/8740/1996 OTHERS	1 DASHRATH MANDAL & ANR vs STATE OF BIHAR & ORS	Mr.LALA SACHINDRA KUMAR Mr.ANIL KUMAR	Mr.JJP.SINGH (SC) Mr.ANIL KUMAR Mr.RAJIV KUMAR SINGH (GP2) Mr.MANOJ KUMAR SINGH	
7.	CWJC/9155/1996 CONSOLIDATION	1 ARUN KUMAR MISHRA & ANR vs DIRECTOR,CONSOLIDATION,PATNA &	Mr.LAXMI NARAYAN DAS Mr.RANJIT SHARAN Mr.SUBROTESHWAR DE	Mr.(GP2) Mr.NARMADESHWAR JHA	
8.	CWJC/9388/1996 LAND ACQUISITION	1 PURNIMA DEVI vs STATE OF BIHAR & ORS	Mr.SANJAY KUMAR 4 Mr.SANJAY KUMAR 'GHOSHARVEY' Mr.KUMAR BHARAT Mr.HARIHAR NATH PRASAD	Mr.(GP1) Mr.ANJANA BHAGAT Mr.PRABHAKAR SINGH Mr.ANIL JAYASWAL Mr.ARJUN PD. Mr.PREM PRAKASH	
9.	CWJC/9607/1996 MUTATION ACT	1 MOSMAT TARA DEVI & ORS vs STATE OF BIHAR & ORS	Mr.TEJ BAHADUR ROY Mr.RAJ KISHORE PRASAD	Mr.(GP1) Mr.MRITUNJAY PRASAD SINGH Mr.RAJESH KUMAR SINGH Mr.MRITUNJAY PRASADSINGHN.2	
10.	CWJC/9631/1996 MUTATION ACT	1 ALI AHMAD KHAN & ORS vs STATE OF BIHAR & ORS	Mr.MD.NAUSHAD	Mr.(GP2)	
11.	CWJC/9684/1996 LAND REFORMS ACT	2 BHAGYA NARAYAN JHA & ORS vs STATE OF BIHAR & ORS	Mr.MANOJ KUMAR I	Mr.(GP1) Mr.GIRISH CHANDRA JHA Mr.DIWAKAR KUMAR Mr.NAND KISHOR SINGH	
12.	CWJC/9773/1996 CONSOLIDATION	1 RAMCHANDRA SAHNI & ORS vs STATE OF BIHAR & ORS	Mr.D.P.CHAUDHARY Mr.ANANT KUMAR BHASKAR	Mr.(GP2) Mr.SANJAY KUMAR Mr.SATISH KR. Mr.H.S.HIMKAR Mr.R.K.RANJAN Mr.N.K.PD.SINHA Mr.A.K.SAHAY	
13.	CWJC/9820/1996 BIHAR TENENCY ACT	1 LAKSHMAN TATMA & ANR vs STATE OF BIHAR & ORS	Mr.KUMAR UDAY SINGH	Mr.(GP1) Mr.ARUN PRASAD AMBASTHA Mr.RAGHWENDRA SINGH	
14.	CWJC/10202/1996 OTHERS	2 GYNENDRA KUMAR SHAHI & ORS vs STATE OF BIHAR & ORS	Mr.SATYENDRA NARAYAN SINGH Mr.SHRIKANT SHARAN SINGH	Mr.R.AHSHAN (SC)	
15.	CWJC/10270/1996 LAND CEILING (PRE-	1 MOSTT.SANJOYGI DEVI vs STATE OF BIHAR & ORS	Mr.RAKESH KUMAR SINGH Mr.AJAY KUMAR SINGH	Mr.H.P.SINGH (SC) Mr.RAJIV KUMAR SINGH (GP2) Mr.RAJEEV RANJAN Mr.UJJWAL KUMAR JHA	
16.	CWJC/10562/1996 LAND ACQUISITION	1 BHAGWAT YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.DHIRENDRA NATH JHA Mr.AJAY KUMAR JHA	Mr.(GP1) Mr.RAM SEVAK CHOUDHARY	
17.	CWJC/10987/1996 OTHERS	1 SHAIL KUMARI DEVI & ORS vs STATE OF BIHAR & ORS	Mr.SIDHENDRA NARAYAN SINGH	Mr.H.P.SINGH (SC) Mr.RAJIV KUMAR SINGH (GP2)	
18.	CWJC/11241/1996 CONSOLIDATION	4 SARASWATI DEVI AND ORS vs STATE OF BIHAR & ORS	Mr.UMA SHANKAR SINGH 2	Mr.(GP2)	
19.	CWJC/11277/1996 BIHAR TENENCY ACT	1 PHULAN PRASAD SINGH vs STATE OF BIHAR & ORS	Mr.SIYA RAM SHAHI Mr.MITHILESH MOWAR	Mr.(GP1) Mr.RASHID IZHAR	
20.	CWJC/11361/1996 LAND REFORMS ACT	1 SURESH PRASAD SINGH vs STATE OF BIHAR & ORS	Mr.BRIJ MOHAN KUMAR SINGH Mr.ATUL KUMAR PANDEY	Mr.(GP1)	

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Mr. Justice Dr. Ravi Ranjan

21.	CWJC/11459/1996 LAND CEILING (PRE-	1	RAM PRAKASH CHOUDHARY & ORS vs STATE OF BIHAR & ORS	Mr.DR.RAVI RANJAN Mr.AMBUJ NAYAN CHOUBEY	Mr. B. P. VERMA (SC) Mr. MAHESH NARAYAN PARBAT Mr. VED PRAKASH SRIVASTAVA Mr. SHASHI BHUSHAN BHARATI
22.	CWJC/11460/1996 LAND CEILING (PRE-	1	RAM PRAKASH CHOUDHARY & ORS vs STATE OF BIHAR & ORS	Mr.DR.RAVI RANJAN Mr.AMBUJ NAYAN CHOUBEY	Mr. B. P. VERMA (SC) Mr. MAHESH NARAYAN PARBAT Mr. VED PRAKESH SRIVASTAVA Mr. SHASHI BHUSHAN BHARATI
23.	CWJC/11461/1996 LAND CEILING (PRE-	1	RAM PRAKASH CHOUDHARY & ORS vs STATE OF BIHAR & ORS	Mr.DR.RAVI RANJAN	Mr. B. P. VERMA (SC) Mr. MAHESH NARAYAN PARBAT Mr. SHASHI BHUSHAN BHARATI
24.	CWJC/11522/1996 MUTATION ACT	1	GRAM PANCHAYAT RAJ, JAGDISHPUR vs STATE OF BIHAR & ORS	Mr.LAKSHMI KANT TIWARY	Mr.(GP1) Mr. HARENDRA PD. SINGH-1 Mr. SHASHI KANT SINGH
25.	CWJC/11812/1996 CONSOLIDATION	2	NAGENDRA SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.DR.RAVI RANJAN Mr. AMBUJ NAYAN CHOUBEY Mr. SANJAY KUMAR PANDEY	Mr.(GP2) Mr. BHARAT LAL Mr. YOGENDRA PRASAD SINHA NO. Mr.(GA2) Mr. ANIL KUMAR SINGH NO.2 Mr. ARUN KUMAR
26.	CWJC/11872/1996 OTHERS	1	MOTI LAL SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.MITHILESH KUMAR SINHA Mr.RADHA MOHAN PANDEY Mr.RAS BIHARI OJHA	Mr.R.AHSHAN (SC)
27.	CWJC/11959/1996 OTHERS	2	RAJENDRA PD. SAHA & ORS vs THE STATE OF BIHAR & ORS	Mr.CHANDRA BHUSAN DAS Mr.CHANDRA BHUSHAN DAS	Mr.J.RAHMAN (SC) Mr.PRAMOD KUMAR MISHRA
28.	CWJC/12126/1996 MUTATION ACT	1	LALDHARI YADAV & ANR vs THE STATE OF BIHAR & ORS	Mr.K.K.TIWARY Mr.LOKESH Mr.ASHOK KUMAR SINHA 2 Mr.ABHITABH KUMAR	Mr.(GP1) Mr.NITYA NAND SINGH Mr.(GP3) Mr.JAWAHARDHARI SINGH Mr.VIKASH KUMAR PANDEY
29.	CWJC/12608/1996 LAND REFORMS ACT	4	RAJENDRA PRASAD PURBEY & ORS vs THE COLLECTOR, SAMASTIPUR & ORS	Mr.RAGHUNATH SINGH Mr.JAI SHANKAR PATHAK	Mr.(GP1)
30.	CWJC/12610/1996 CONSOLIDATION	2	BHAGWAT SINGH vs THE JOINT DIRECTOR OF CONSOLID	Mr.NAND KISHORE PD SINHA Mr. ARUN KUMAR SAHAY Mr.SATISH KUMAR	Mr.(GP2) Mr.JITENDRA KUMAR PANDEY Mr.RAJIV KUMAR SINGH (GP2) Mr.SANJAY KUMAR GRIYAGHEY
31.	CWJC/12647/1996 BIHAR TENENCY ACT	1	LAL NARAYAN SINGH vs THE STATE OF BIHAR & ORS	Mr.SIYA RAM SHAHI Mr.ANIL KUMAR	Mr.(GP1) Mr.RASHID IZHAR
32.	CWJC/12811/1996 LAND CEILING (PRE-	1	RAJ KUMARI DEVI & ORS vs THE STATE OF BIHAR & ANR	Mr.MANINDRA KUMAR	Mr.B.P.VERMA (SC) Mr.SHYAM BIHARI SINGH Mr.A.K.SINGH TARUN
33.	CWJC/12821/1996 LAND REFORMS ACT	1	SOMESHWAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.GYANAND ROY Mr.R.K.SHARMA Mr.SHANTI PRATAP	Mr.(GP1) Mr.R.K.SHUKLA Mr.A.K.SHUKLA
34.	CWJC/12853/1996 OTHERS	1	ANANT KUMAR JHA & ORS vs THE STATE OF BIHAR & ORS	Mr.GAJENDRA KUMAR JHA Mr.PRASHANT KUMAR JHA	Mr.B.P.VERMA (SC) Mr.SHASHI NATH THAKUR
35.	CWJC/13007/1996 LAND CEILING (PRE-	1	RAM SWAROOP SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.MAHESH PRASAD 2	Mr.R.AHSAN (SC)
36.	CWJC/13016/1996 LAND CEILING (PRE-	1	SHEO KUMAR JHA & ORS vs THE STATE OF BIHAR & ORS	Mr.SANAT KUMAR JHA Mr.SANJAY KUMAR JHA Mr.INDRAJEET JHA Mr.SHARDA NAND MISHRA	Mr.(GP1) Mr.PRAVIN KUMAR SINHA Mr.REKHA MUKUND
37.	CWJC/2444/1997 LAND ACQUISITION	4	SHANTA DEVI vs THE STATE OF BIHAR & ORS	Mr.MAHESH PRASAD 2	Mr.(GP1) Mr.SARVA DEO SINGH
38.	CWJC/583/1998 CONSOLIDATION	4	JAWARI SAHU vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR PRASAD Mr.MURLI MANOHAR SINGH Mr.PRABHAS RANJAN	Mr.(SC2) Mr.MD.IFTEKHAR MOHAMMAD Mr.PARMESHWAR MEHTA Mr.DR.MRITYUNJAY KR.GAUTAM Mr.PRASHANT PRATAP (GP6)
39.	CWJC/8657/1998 MUTATION ACT	8	JANKI SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.RAM CHARITRA SINGH Mr.RAMA NAND PODDAR	Mr.(GP2) Mr.AMIT BHUSHAN Mr.RAVI BHATIA Mr.SANJEEV KRISHNA BARIAR Mr.RAJEEV KR. SINGH (GP15) Mr.AJAY KUMAR Mr.MANOJ KUMAR Mr.RAJEEV KRISHNA BARIYAR Mr.RAJESH KUMAR SINHA

Thursday the 9th April 2015
Court No. 3 (AT 2:15 P.M.)
Mr. Justice Jyoti Saran

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR HEARING</u>					
1.	CWJC/9329/1998 BHOODAN ACT	4 BHUPAL RAI & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJESH PRASAD CHOUDHARY Mr.SARVA DEO SINGH Mr.MUKESH KUMAR Mr.RAJESH KUMAR Mr.RAJEEV KUMAR	Mr.ALKA VERMA Mr.BINOD KUMAR Mr.PRABHAT KUMAR SINGH Mr.AMBUJ NAYAN CHOUBEY Mr.NAGENDRA DUBEY Mr.ANIL KUMAR PANDEY Mr.ASHOK KUMAR Mr.RAJESH KUMAR CHOUDHARY	
2.	CWJC/2547/1999 with BIHAR TENENCY ACT	4 DINA NATH MAHTO vs THE STATE OF BIHAR & ORS	Mr.BINDESHWAR PD.SINGH	Mr.(SC8) Mr.YOGENDRA KUMAR Mr.DURGESH KUMAR Mr.HRIDAY NARAYAN HARSHIT Mr.DR.MRITYUNJAT KR.GAUTAM Mr.RAM NARESH ROY	
3.	CWJC/3774/1999 with BIHAR TENENCY ACT	4 SRI KRISHNA SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.BINDESHWAR PRASAD SINGH	Mr.(SC8) Mr.YOGENDRA KUMAR Mr.RAM NARESH ROY Mr.DURGESH KUMAR Mr.DR.MRITYUNJAY KR.GAUTAM	
4.	CWJC/6542/1999 BIHAR TENENCY ACT	4 DEO NANDAN YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.BINDESHWAR PRASAD SINGH	Mr.(GP2) Mr.YOGENDRA KUMAR Mr.RAM NARESH ROY Mr.DR.MRITYUNJAY GR.GAUTAM Mr.DURGESH KUMAR Mr.HRIDAY NARAYAN HARSHIT	
5.	CWJC/6898/1999 REM/DIS/TER, BANK	10 UMA SHANKAR PRASAD vs SAMASTIPUR KSHETRIYA GR.BANK &	Mr.AJAY KUMAR SINHA	Mr.SHAILESH KUMAR SINHA Mr.SURAJ SAMADARSHI Mr.S.D.SANJAY	
6.	CWJC/6969/1999 REM/DIS/TER, BOARD	10 SMT.BIMLA SINGH vs BIHAR RAJ BEEJ NIGAM LTD.& ORS	Mr.VIJAY KUMAR PRASAD	Mr.(AAG1)	
7.	CWJC/7133/1999 COMP.RETIR., BANK	10 DILIP KUMAR DIWAKAR vs THE PUNJAB NATIONAL BANK & ORS	Mr.AMBARNATH BANERJEE Mr.BIRENDRA KUMAR SINHA Mr.BINOD PRASAD SINGH Mr.VIJAY KUMAR PRASAD	Mr.SUNIL KUMAR SINGH -1 Mr.AMIT KUMAR ANAND Mr.SHARAD KUMAR SINHA Mr.(AAG1)	
8.	CWJC/7215/1999 RGL.AD-HOC., BOARD	10 SUDARSHAN SINGH vs BIHAR RAJ BEEJ NIGAM LTD.& ORS	Mr.VIJAY KUMAR PRASAD	Mr.(AAG1)	
9.	CWJC/7217/1999 RGL.AD-HOC., BOARD	10 TAPAN KUMAR CHATTERJEE & ORS vs BIHAR RAJ BEEJ NIGAM LTD.& ORS	Mr.VIJAY KUMAR PRASAD	Mr.(AAG1)	
10.	CWJC/7337/1999 SALARY, BOARD/CORP	10 BIRENDRA PANDEY vs BIHAR STATE ELECTRICITY BOARD&	Mr.SANDEEP KUMAR	Mr.K.P.YADAV	
11.	CWJC/7476/1999 SALARY, NON GAZETT	6 SINCHAI YANTRIK NIRMANSHALA MA vs THE STATE OF BIHAR & ORS	Mr.S.N.YADAV	Mr.(AAG3) Mr.(GA10)	
12.	CWJC/7506/1999 PROMOTION , OTHER	10 PRABHU NATH SINGH @ PRABHU NAT vs THE UNION OF INDIA & ORS	Mr.AMARESH KUMAR SINGH	Mr.J.P.KARN (SCGSC) Mr.PANCHAM LAL JAISWAL	
13.	CWJC/7528/1999 REM/DIS/TER, OTHER	10 BABAN KUMAR vs THE UNION OF INDIA & ORS	Mr.TEG BAHADUR SINGH	Mr.J.P.KARN (SCGSC) Mr.SANJAY KUMAR(ASG) Mr.ANSHAY BAHADUR MATHUR (CGC) Mr.P.L.JASWAL(CGC)	
14.	CWJC/7585/1999 REM/DIS/TER, OTHER	10 VIDYA BARIDH TIWARI vs THE UNION OF INDIA & ORS	Mr.ARUN KUMAR SINGH 3	Mr.J.P.KARN (SCGSC) Mr.PANCHAM LAL JAISWAL Mr.SANJAY KUMAR(ASG) Mr.SARVA DEO SINGH Mr.S.N.PATHAK (SCCG) Mr.ANSHAY BAHADUR MATHUR (CGC)	
15.	CWJC/7657/1999 with REVERSION , NON G	6 KRISHNA KANT JHA & ANR vs THE STATE OF BIHAR & ORS	Mr.B.K.SHUKLA	Mr.(SC1)	
16.	CWJC/7386/2001 with REVERSION , NON G	5 NANHU RAJAK vs THE STATE OF BIHAR & ORS	Mr.ANURAG K.SHUKLA Mr.DAYANAND SINGH	(SC5) Mr.(SC18)	
17.	CWJC/1070/2000 with REVERSION , NON G	6 SRI YADUNANDAN LAL DAS vs THE STATE OF BIHAR & ORS	Mr.R.K.SHUKLA Mr.MANISH	(SC1)	
18.	CWJC/9240/2000 with REVERSION , NON G	6 MADAN MOHAN MISHRA vs THE STATE OF BIHAR & ORS	Mr.R.K.SHUKLA Mr.SACHINDRA UPADHYAY Mr.MANISH	(SC5) Mr.(SC18)	
19.	CWJC/214/2000 with REVERSION , NON G	6 MADAN MOHAN MISHRA vs THE STATE OF BIHAR & ANR	Mr.R.K.SHUKLA	(SC1)	
20.	CWJC/9111/2000 with REVERSION , NON G	6 LAXMI MOCHI vs THE STATE OF BIHAR & ORS	Mr.R.K.SHUKLA Mr.MANISH	(SC5)	
21.	CWJC/217/2000 with REVERSION , NON G	6 LAXMI MOCHI vs THE STATE OF BIHAR & ORS	Mr.R.K.SHUKLA	(SC1)	
22.	CWJC/9088/2000 REVERSION , NON G	1 YADUNANDAN LAL DAS vs THE STATE OF BIHAR & ORS	Mr.R.K.SHUKLA Mr.MANISH	(SC5)	
23.	CWJC/8535/1999 DATE BIRTH, BANK	10 SMT.SANJIWANI DEVI vs PUNJAB NATIONAL BANK & ORS	Mr.SATYA PRAKASH TRIPATHY	Mr.SHAILESH KUMAR SINHA	

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24. CWJC/8639/1999 REM/DIS/TER, BOARD	10 BISHWANATH PRASAD YADAV vs THE M.D.,B.S.TOURISM DEVP.CORP	Mr.GIRIDHAR GOPAL TIWARY Mr.SURENDRA KISHORE THAKUR	Mr.JITENDRA SINGH
25. CWJC/8709/1999 DISCP.PROC., BANK	10 SURYA NARAYAN PRASAD vs THE Z.M.,BANK OF INDIA & ORS	Mr.SATISH KUMAR AGRAWAL	Mr.SHIVAJI PANDEY Mr.BINAY BIHARI SHARAN
26. CWJC/8869/1999 REM/DIS/TER, BANK	10 DINA NATH VERMA vs THE STATE OF BIHAR & ORS	Mr.BASANT KUMAR SINGH I	Mr.(AAG1) Mr.DHIRENDRA NATH JHA Mr.SHEO NARAIN SINGH Mr.DHIRENDRA KR. JHA
27. CWJC/8990/1999 REM/DIS/TER, OTHER	10 SUBODH PRASAD vs BHARAT WAGON & ENGINEERING COM	Mr.KEDAR NATH LAL Mr.BAL BHUSHAN CHOUHDARY Mr.MANISH KISHORE Mr.MAHESH PRASAD	Mr.J.P.KARN (SCGSC) Mr.RAJ KUMAR
28. CWJC/9184/1999 SENIORITY , BOARD	10 RAM NANDAN PASWAN vs THE B.S.FOREST DEVP.CO.LTD.&OR	Mr.AWADH BIHARI OJHA Mr.SRINIWAS JHA	Mr.(SC4) Mr.JAGESHWAR PD.SINHA Mr.OM PRAKASH MAHARAJ Mr.JITENDRA PANDEY Mr.R.K.SHUKLA
29. CWJC/9338/1999 SENIORITY , BOARD	10 RAMJIWAN PRASAD & ORS vs THE BIHAR STATE ELEC.BOARD &OR	Mr.S.K.YADAV Mr.ANJUM PERVEEN Mr.GAUTAM KUMAR YADAV Mr.ATUL KUMAR PANDEY Mr.SHAILINI RAUT Mr.TAFAZZUL AHMAD	
30. CWJC/9473/1999 DATE BIRTH, BOARD	10 GOPAL CHANDRA SRIVASTAVA vs THE STATE OF BIHAR & ORS	Mr.S.S.CHOUDHARY Mr.AMIT PRAKASH Mr.SONI SHRIVASTAVA	Mr.(GP4) Mr.PURNENDU SINGH
31. CWJC/10748/1999 PROMOTION , BANK	10 SHIV SHANKAR SAH vs MUNGHYR KSHETRIYA GR.BANK &ORS	Mr.ANIL KUMAR SINHA	Mr.ASIM JHA Mr.ANIL KUMAR UPADHYAY
32. CWJC/10777/1999 REM/DIS/TER, OTHER	10 BISHUN SINGH vs THE UNION OF INDIA & ORS	Mr.TEG BAHADUR SINGH	Mr.J.P.KARN (SCGSC) Mr.PANCHAM LAL JAISWAL Mr.SANJAY KUMAR(ASG) Mr.SARVADEO SINGH (CGC) Mr.CHAKRADHARI S.SINGH Mr.S.N.PATHAK (SCCG)
33. CWJC/11294/1999 DISCP.PROC., BOARD	10 AZIZUL HAQUE vs THE BIHAR STATE FINANCIAL CORP	Mr.MANIK VEDSEN	Mr.J.P.SHUKLA Mr.RAJESH KUMAR
34. CWJC/12429/1999 REM/DIS/TER, BANK	10 MITHILESH KUMAR SAHAY vs THE CHAMPARAN KSHETRIYA GR.BAN	Mr.R.N.MUKHOPADHAYA Mr.CHANDRA NAWAL KISHOR Mr.MD.NAZIR ANSARI Mr.VISHWA NATH RAM	Mr.AJAY KUMAR SINHA Mr.AJIT KUMAR SINHA
35. CWJC/263/2000 REM/DIS/TER, BOARD	10 RAJ KISHORE SINGH vs THE BIHAR STATE ELEC.BOARD &OR	Mr.ANAND MOHAN VERMA Mr.VIVEKANAND SINGH Mr.RITESH KUMAR SINGH	Mr.K.P.YADAV Mr.RAMESH KUMAR DATTA (SC4) Mr.SHIVENDRA KISHORE
36. CWJC/420/2000 DISCP.PROC., BOARD	10 SHYAM SUNDAR PRASAD SINGH vs BIHAR STATE ELEC.BOARD & ORS	Mr.ANAND MOHAN VERMA	Mr.K.P.YADAV Mr.RAMESH KUMAR DATTA (SC4) Mr.SHIVENDRA KISHORE
37. CWJC/2897/2000 REM/DIS/TER, OTHER	10 HARISH CHANDRA PANDEY vs THE UNION OF INDIA & ORS	Mr.MANISH KUMAR Mr.BIRESH KUMAR	Mr.J.P.KARN (SCGSC) Mr.SANJAY KUMAR(ASG) Mr.SARVADEO SINGH (CGC) Mr.ANJANI KR.SHARAN (CGC)
38. CWJC/2918/2000 DISCP.PROC., NON G	6 PRABESH PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.SUBHRO SANYAL Mr.SHYAM KRISHNA SAHAY Mr.RADHA MOHAN MITRA Mr.S.CASHYAP Mr.DHANESHWAR PRASAD SINGH	Mr.J.P.KARN (SCGSC) Mr.RAY SHIVAJI NATH (AAG3) Mr.AAG3 Mr.JAGANNATH JHA Mr.(AAG4)
39. CWJC/2945/2000 SALARY, POLICE SER	6 UGRA SEN OJHA vs THE STATE OF BIHAR & ORS	Mr.TEG BAHADUR SINGH Mr.DHARMENDRA KUMAR Mr.PRANAV KUMAR Mr.EBRAHIM KABIR	Mr.S.A.HUSSAIN (SC6) Mr.MANINDRA KISHORE SINGH (SC6)
40. CWJC/3168/2000 SALARY, BANK SER.	10 SUDHA RAO vs B.S.COPT.LAND DEVP.BANK & ORS	Mr.PREM PRAKASH ARYA Mr.DR.CHAMPA KUMARI Mr.RAJANI KUMARI	Mr.DHIRENDRA KUMAR JHA 1
41. CWJC/3303/2000 REM/DIS/TER, NON G	6 SHASHI NATH JHA vs THE STATE OF BIHAR & ORS	Mr.REKHA MUKUND Mr.NISHANT MUKUND	Mr.(AAG2)
42. CWJC/3468/2000 SALARY, NON GAZETT	6 ARUN KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.GOURI SHANKAR JHA Mr.ARUN KUMAR	Mr.(AAG2) Mr.ANIL KUMAR TIWARY
43. CWJC/3520/2000 PROMOTION , NON G	6 HARINANDAN SINGH vs THE STATE OF BIHAR & ORS	Mr.L.B.SINGH Mr.YASHRAJ BARDHAN Mr.PANKAJ KUMAR SINHA Mr.RAJEEV RANJAN	Mr.(AAG2)
44. CWJC/3550/2000 PROMOTION , BANK	10 BIPIN KUMAR CHOUDHARY & ORS vs SAMASTIPUR KSHETRIYA GRAMIN BA	Mr.ABHAY SHANKER SINGH	Mr.S.K.SINHA Mr.KAUSHLENDRA KUMAR SINHA Mr.BRAJESH RANJAN Mr.BINOD BIHARI SINHA Mr.KISHOR KUMAR SINHA
45. CWJC/4264/2000 OTHERS, OTHERS	10 NAND KISHORE SINGH vs THE STATE OF BIHAR & ORS	Mr.PARTHA SARTHY Mr.MANISH KUMAR Mr.UMA SHANKAR PD.SINGH	Mr.(GP6) Mr.BINOD KUMAR Mr.MANINDRA KISHORE SINGH (SC6) Mr.SACHCHIDA NAND SINGH Mr.VIKAS KUMAR Mr.(SC16) Mr.VIKASH KUMAR Mr.SHASHI BHUSHAN KR. (SC7)

PATNA HIGH COURT	192	Thursday 9th April, 2015 Mr. Justice Jyoti Saran
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46. CWJC/4298/2000 PROMOTION , BOARD	10 RAJGIR PRASAD vs THE ADMINISTRATOR,BSRTC & ANR	Mr.KAPIL DEO SINGH I Mr.VIJAY KUMAR	Mr.P.K.VERMA
47. CWJC/4397/2000 DATE BIRTH, BOARD	10 BUDHAN vs THE STATE OF BIHAR & ORS	Mr.SUBASH CHANDRA YADAV Mr.NARESH KUMAR MEHTA Mr.MINA KUMARI Mr.DIN BANDHU SINGH	Mr.(SC5) Mr.SHIVENDRA KISHORE Mr.RAMESH KUMAR DATTA (SC.4) Mr.(SC18) Mr.M.K.JHA
48. CWJC/4516/2000 SALARY, NON GAZETT	6 VINAY KUMAR KALAKAR vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KUMAR	Mr.(GP9) Mr.J.P.KARN (SCGSC)
49. CWJC/4572/2000 with PROMOTION , BOARD	10 SASHIDHAR NARAYAN SINHA vs THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA JHA Mr.MADHURA NAND JHA	Mr.(SC7) Mr.DHIRENDRA KR.JHA-2 Mr.MANINDRA KISHORE SINGH (SC6)
50. CWJC/543/2011 PROMOTION , BOARD	10 RAGHUBIR MOCHI vs THE STATE OF BIHAR & ORS	Mr.DHIRENDRA KUMAR JHA Mr.KRISHNA CHANDRA JHA	Mr.S.S. SHABBAR HUSSAIN GP4 Mr.JAI NARAIN THAKUR

Thursday the 9th April 2015
Court No. 7 (AT 2:15 P.M.)
Mr. Justice Rakesh Kumar

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ADMISSION</u>				
1.	CR. MISC./32646/2012 QUASHING(467/468/4 QSH F.I.R. FOR CON Part Heard	10 TIRBENI PRASAD SHARMA vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.MATLOOB RAB (APP)
2.	CR. MISC./32731/2012 QUASHING(406,420,1 QSH S.T Part Heard.	5 KUMAR PRITHUNJAY vs THE STATE OF BIHAR THROUGH CBI.	Mr.ANIRBAN KUNDU Mr.KRISHNA NARAYAN JHA	Mr.BIPIN KUMAR SINHA(SC CBI)
3.	CR. MISC./33007/2012 QUASHING(364,341,1 QSH F.I.R. FOR CON Part Heard.	4 DINESH PASWAN & ORS. vs STATE OF BIHAR & ANR	Mr.BIDHAN CHANDRA JHA Mr.SUBODH KUMAR JHA	Mr.A.M.P.MEHTA(APP) Mr.RAJ KISHORE PRASAD
4.	CR. MISC./34020/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	7 RABINDRA KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR NO.-7	Mr.SAHEEN BEGUM(APP) Mr.UMESH CHANDRA VERMA
5.	CR. MISC./34090/2012 QUASHING(406)-IPC QSH F.I.R. FOR CON	8 BHARAT SAH & ORS vs STATE OF BIHAR & ANR	Mr.MADHAW PRASAD YADAW	Mr.ANIL PD.SINGH(APP)
6.	CR. MISC./34159/2012 QUASHING(380)-IPC QSH COMPLAIN FOR C	8 MD. MAHBOOB & ANR vs STATE OF BIHAR & ANR	Mr.ANIL PRASAD SINGH	Mr.BINOD KUMAR (APP) Mr.MUKESH KUMAR RANA
7.	CR. MISC./34171/2012 QUASHING(135,138 I QUASHING	5 RAJAN PAL vs THE CHAIRMAN BIHAR STATE ELECTRICITY BOARD & ORS.	Mr.DHARMENDRA KUMAR SINHA	Mr.PUSHPA SINHA(APP) Mr.AKHILESHWAR SINGH Mr.VINAY KRITI SINGH
8.	CR. MISC./34218/2012 QUASHING(323,420,5 QSH COMPLAIN FOR C	5 RAJENDRA PRASAD & ANR vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA Mr.DR. RAJESH KUMAR SINGH	Mr.GAURI SHANKAR GUPTA(APP) Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR
9.	CR. MISC./34223/2012 QUASHING(419,420,4 QSH F.I.R. FOR CON	3 JAGDEEP PRASAD SINGH vs STATE OF BIHAR & ANR	Mr.VIKAS KUMAR	Mr.ASHOK KUMAR SINGH- I(APP)
10.	CR. MISC./34275/2012 QUASHING(239 CR.P. QSH F.I.R. FOR OTH	4 ASHOK KUMAR SHARAN vs STATE OF BIHAR & ANR	Mr.SATYAVRAT VERMA	Mr./SMT.ANITA KUMARI (APP)
11.	CR. MISC./34282/2012 QUASHING(323/341/5 QSH COMPLAIN FOR C	7 DEVENDRA NATH SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR SINGH	Mr.RAJENDRA SINGH SHASTRI JEE(APP) Mr.ALOK KUMAR ALOK
12.	CR. MISC./34289/2012 QUASHING(144 CR.P. QUASHING	8 SITA DEVI & ANR. vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR SINGH Mr.RANA ISHWAR CHANDRA	Mr.ANAND KISHORE CHOUDHARY (APP)
13.	CR. MISC./34812/2012 QUASHING(203 CR.P. QUASHING	6 VIJAY KUMAR GABA vs STATE OF BIHAR & ANR	Mr.GAUTAM KUMAR KEJRIWAL Mr.AKASH CHATURVEDI	Mr.J.UPADHAYAY (APP) Mr.RAJESH KUMAR Mr.MANISH KUMAR NO-2 Mr.KAMLESH KISHORE Mr.LAKSHMI KANT SHARMA
14.	CR. MISC./34923/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	8 SACHITANAND PASWAN @ SUCHIT PASWAN @ ABHAY KUMAR vs STATE OF BIHAR & ANR	Smt.SMT. SUDHA AMBASTHA	Mr.BRAJ KISHORE PD.(APP) Mr.SHUBHESH PANDEY
15.	CR. MISC./35293/2012 QUASHING(323,342)- QUASHING	7 RAM DULAR PRASAD vs STATE OF BIHAR & ANR	Mr.SUNEIL KUMAR THAKUR	Mr.ATAUL CHANDRA (APP) Mr.NAKUL KUMAR JAMUAR
16.	CR. MISC./35367/2012 QUASHING(498A,406, QSH F.I.R. FOR CON	7 DAMODAR BARNWAL & ORS. vs STATE OF BIHAR & ANR	Mr.AJAY MUKHERJEE	Mr.RAJENDRA SINGH SHASTRIJEE (APP) Mr.SANJAY KUMAR
17.	CR. MISC./35382/2012 QUASHING(452,380)- QSH F.I.R. FOR CON	7 RANJANA MISHRA vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA	Mr.RAM CHANDRA SINGH(APP) Mr.ABHAY KUMAR SINGH Mr.BHARAT BHUSHAN
18.	CR. MISC./35389/2012 QUASHING(379/323/3 QUASHING	6 HARI NARAYAN SAH @ HARI SAH & ORS vs STATE OF BIHAR & ANR	Mr.AMARENDRA KUMAR PATHAK Mr.BINAY KUMAR	Mr.SANJAY KR.SINGH (APP) Mr.SADA NAND RAY
19.	CR. MISC./35394/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	6 MD. ASIF RAHMAN & ORS. vs STATE OF BIHAR & ANR	Mr.ABBAS HAIDER Mr.RANJAY KUMAR SINGH	Mr.BHARAT LAL(APP) Mr.MD. HUSSAIN
20.	CR. MISC./35467/2012 QUASHING(323/504/4 QSH COMPLAIN FOR C	7 VIDYA DEVI & ANR vs STATE OF BIHAR & ANR	Mr.SUBODH KUMAR BARNWAL	Mr.ANIL KUMAR (APP) Mr.BIMLENDU SHEKHER THAKUR Mr.BISHWA NATH CHAUDHARY
21.	CR. MISC./35591/2012 QUASHING(376/418/4 QSH F.I.R. FOR CON	7 SHASHANK KUMAR vs STATE OF BIHAR & ANR	Mr.SIDDHARTHA PRASAD	Mr.SMT.RENUKA RATNAKAR (APP) Mr.BINOD KUMAR SINGH Mr.ANIL KUMAR SINGH
22.	CR. MISC./35592/2012 QUASHING(420,34)-I QSH COMPLAIN FOR C	7 FULO SHARMA & ORS. vs STATE OF BIHAR & ANR	Mr.AMARNATH JHA	Mr.AKBAR ALI(APP) Mr.CHANDRA MOHAN JHA
23.	CR. MISC./35630/2012 QUASHING(379/323/4 QSH COMPLAIN FOR C	7 RAMCHANDRA SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.HARENDRA PRASAD	Mr.AMRENDRA PD.(APP) Mr.SHUBHESH PANDEY

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24.	CR. MISC./35798/2012 QUASHING(498A/494/ QSH F.I.R. FOR CON	7	RAMDEO RAI & ORS. vs STATE OF BIHAR & ANR	Mr.ANIRUDH KUMAR SINHA Mr.MANISH LAL DAS	Mr.GAJENDRA PD.YADAV (APP)
25.	CR. MISC./35803/2012 QUASHING(498A)-IPC QSH F.I.R. FOR CON	8	CHINTU KUMAR @ PRAVEEN KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR SINHA Mr.ABHISHEK PRIYADARSHI	Mr.PARMANAND KUMAR (APP) Mr.RAVI RANJAN Mr.MD.IMTEYAZ AHMAD
26.	CR. MISC./35852/2012 QUASHING(125 CR.P. QUASHING	8	NEERAJ KUMAR vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.ARUN KUMAR PANDEY Mr.LAKSHMI KANT SHARMA	Mr.SATYENDRA PRASAD (APP) Mr.AMIT KUMAR SINGH Mr.SHANTANU KUMAR Mr.MADHURANAND JHA (APP)
27.	CR. MISC./35856/2012 QUASHING(409,408,1 QSH COMPLAIN FOR C	9	DR. BALBIR SINGH BHASIN vs STATE OF BIHAR & ANR	Mr.ANSUL	Mr.SANJAY KR.SINGH(APP) Mr.PRAVIN KUMAR
28.	CR. MISC./35866/2012 QUASHING(365,366,3 QSH F.I.R. FOR CON	11	SUCHIT KUMAR YADAV @ SUCHIT YADAV vs STATE OF BIHAR & ANR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.PRANAV KUMAR (APP)
29.	CR. MISC./35903/2012 QUASHING(245 CR.P. QUASHING	7	DIWAKAR MISHRA & ANR vs STATE OF BIHAR & ANR	Mr.NEERAJ KUMAR ALIAS SANIDH Mr.ARVIND KUMAR Mr.YUGAL KISHORE	Mr.ARUN KUMAR(APP) Mr.PRABHAT KUMAR SINGH Mr.ANIRUDH KUMAR SINGH Mr.A.M.P.MEHTA (APP) Mr.SIDDHARTH HARSH
30.	CR. MISC./35991/2012 QUASHING(406,120B, QSH COMPLAIN FOR C	10	SAT RAM PRASAD vs STATE OF BIHAR & ANR	Mr.SURENDRA KUMAR MISHRA Mr.RAJANI KANT SINGH	Mr.DHARMENDRA KUMAR SINGH
31.	CR. MISC./36015/2012 QUASHING(420,225A, QSH COMPLAIN FOR C	7	TURNER INTERNATIONAL INDIA PVT. LTD. vs STATE OF BIHAR & ANR	Mr.AVANISH KUMAR SINGH	Mr.PRADEEP NARAYAN KUMAR (APP) Mr.VINOD KUMAR SETH
32.	CR. MISC./36043/2012 QUASHING(307,353,5 QSH S.T	5	DILIP KUMAR SINGH vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR SINGH	Mr.NARSINGH TANTI (APP) Mr.MANOJ KUMAR PANDEY
33.	CR. MISC./36079/2012 QUASHING(319 CR.P. QSH S.T	13	BHULAI BIND & ORS vs STATE OF BIHAR & ANR	Mr.YOGENDRA KUMAR Mr.DR.MRITYUNJAYA KR.GAUTAM Mr.RAM NARESH RAY	Mr.UDAY PRATAP SINGH (APP)
34.	CR. MISC./36080/2012 QUASHING(366A)-IPC QSH F.I.R. FOR DIR	7	SHAILENDRA KUMAR @ BABA vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR @ S.K. Mr.VIVEKA NAND SINGH Mr.ARUN	Mr.AKBAR ALI (APP)
35.	CR. MISC./36085/2012 QUASHING(467/468/4 QSH F.I.R. FOR CON	7	BALRAM CHOUDHARY vs THE STATE OF BIHAR	Mr.SURESH CHAND GIRI Mr.PRAVIN KUMAR SINHA	Mr.JAGDHAR PRASAD (APP) Mr.SATYA DEO KUMAR Mr.BRAJ KISHORE SINGH Mr.SURAJ PD.SINGH(APP)
36.	CR. MISC./36095/2012 QUASHING(245 CR.P. QSH COMPLAIN FOR C	12	NILMANI TIWARI & ORS. vs STATE OF BIHAR & ANR	Mr.BACHAN JEE OJHA Mr.AKHILESH KUMAR PANDEY	Mr.PRONOTI SINGH(APP)
37.	CR. MISC./36105/2012 QUASHING(498A/34)- QSH F.I.R. FOR CON	11	RAM DULAR SINGH & ORS vs STATE OF BIHAR & ANR	Mr.PRAMOD RANJAN	Mr.S.A. ALAM (SC3)
38.	CR. MISC./36168/2012 with QUASHING(363,365,1 QUASHING	7	CHANDESHWAR RAI vs STATE OF BIHAR & ANR	Mr.ARBIND KUMAR SINGH Mr.RAGHWANAND Mr.RABINDRA KUMAR TIWARI	Mr.SURAJ PD.SINGH (APP) Mr.NIRMAL KUMAR TRIPATHI
39.	CR. MISC./36684/2011 QUASHING	9	NIKHILESH THAKUR @ MITHILESH THAKUR & ORS. vs THE STATE OF BIHAR & ANR	Mr.DURGA NAND JHA	Mr.MAYANAND JHA (APP) Mr.RAVI VERMA
40.	CR. MISC./36186/2012 QUASHING(395,120B, QSH COMPLAIN FOR O IN (CR. WJC/833/2012)	9	MD. ASLAM QURAISHI vs THE STATE OF BIHAR & ORS	Mr.DURGA NAND JHA	Mr.SMT.SUCHETA YADAV (APP)
41.	CR. MISC./36208/2012 QUASHING(498A/324/ QSH COMPLAIN FOR C	7	SUDAMA RAM & ORS. vs STATE OF BIHAR & ANR	Mr.MOHAMMED ABU HAIDAR	Mr.DAMODAR PD. TIWARY (APP)
42.	CR. MISC./36209/2012 with QUASHING(498A,323, QUASHING	8	RAM CHANDRA SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.LOVEKUSH KUMAR	Mr.JHARKHANDI UPADHYAY(APP) Mr.PRAVIN KUMAR Mr.ANIL KUMAR SINGH
43.	CR. MISC./37563/2012 QUASHING(379/498A/ QUASHING	7	RAMCHANDRA SINGH & ORS. vs STATE OF BIHAR & ANR		
44.	CR. MISC./36237/2012 QUASHING(307,325,3 QSH S.T	3	HEERALAL CHAUDHARY & ORS. vs STATE OF BIHAR & ANR		
45.	CR. MISC./36238/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	11	RAJENDRA SINGH & ORS. vs THE STATE OF BIHAR		

FOR HEARING

1.	CR. MISC./28893/2008 QUASHING	8	GAUTAM KUMAR & ANR vs STATE OF BIHAR	Mr.SANJAY KR. @ S.K. Mr.ARUN	Mr.INDU KI.SHRIVASTAVA (APP)
2.	CR. MISC./29083/2008 QUASHING	7	MD. MANSUR KHAN & ORS vs STATE OF BIHAR	Mr.MD.NURUL HODA	Mr.S.A.AHMAD(APP)
3.	CR. MISC./29243/2008 QUASHING	7	SATISH KUMAR SINGH @ SATISH SINGH & ANR vs STATE OF BIHAR	Mr.ASHWANI KUMAR SINHA Mr.PANKAJ KUMAR DAS Mr.PANKAJ KMAR SINGH	Mr.H.A.KHAN(APP)
4.	CR. MISC./29354/2008 QUASHING	7	SUMIT SEN & ANR vs STATE OF BIHAR & ANR	Mr.CHAKRADHARI SHARAN SINGH Mr.SANJAY KUMAR OJHA Mr.SHANTANU KUMAR	Mr.D.K.UPADHYAY (APP) Mr.KUMAR PRIYA RANJAN (APP)
5.	CR. MISC./29415/2008 QUASHING	7	BRIJNANDAN CHOUDHARY & ORS vs THE STATE OF BIHAR & ANR	Mr.SATYENDRA NARAYAN	Mr.R.C.LAL DAS (APP) Mr.BACHAN JEE OJHA
6.	CR. MISC./29655/2008 QUASHING	7	RAKESH KUMAR VERMA vs STATE OF BIHAR & ANR	Mr.GANESH PRASAD SINGH Mr.PRABHAT KR.SINGH	Mr.RAJESH KUMAR(APP) Mr.BIRENDRA KUMAR Mr.BIMAL KUMAR

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| 7. | CR. MISC./30207/2008
QUASHING | 7 | SHASHI BHUSHAN PRASAD SINHA
vs STATE OF BIHAR & ANR | Mr.DRONACHARYA | Mr.S.R.HAQUE (APP) |
| 8. | CR. MISC./30719/2008
QUASHING | 8 | SHYAM SUNDAR TYAGI
vs STATE OF BIHAR & ANR | Mr.BHARAT LAL | Mr.MATLOOB RAB (APP)
Mr.VIKAS RATAN BHARTI
Mr.RAJU GIRI
Mr.MAHESH KUMAR THAKUR
Mr.P.K.SHAHI |
| 9. | CR. MISC./30812/2008
QUASHING | 10 | MANJU DEVI & ANR
vs STATE OF BIHAR & ANR | Mr.SHASHI DHAR JHA
Mr.HARISH CHANDRA PATEL
Mr.DHANANJAY KUMAR
GUPTA
Mr.RAJIV RANJAN | Mr.AJAY KR.SINGH(APP)
Mr.SANJAY KUMAR -7 |
| 10. | CR. MISC./30918/2008
QUASHING | 7 | TARA SHANKAR MISHRA & ANR
vs STATE OF BIHAR | Mr.DHANANJAYA NATH
TIWARI | Mr.ATUL CHANDRA (APP) |

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Court No. 12 (AT 2:15 P.M.)
Mr. Justice Birendra Prasad Verma

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ADMISSION</u>				
1.	CR. MISC./36240/2012 QSH S.T	6 LALAN KUMAR @ LALAN RAM vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.AWADHESH KR. SINGH (APP)
2.	CR. MISC./36252/2012 QUASHING(323,384,3 QSH COMPLAIN FOR C	7 CHAIN SINGH & ORS vs STATE OF BIHAR & ANR	Mr.RAGHUNANDAN KUMAR SINGH	Mr.ANITA KUMARI (APP) Mr.MD. KHURSHID ALAM
3.	CR. MISC./36255/2012 QUASHING(146(2))-I QUASHING	8 PANKAJ KUMAR vs THE STATE OF BIHAR & ORS	Mr.ANIRBAN KUNDU Mr.ARUN KUMAR Mr.BIPIN KUMAR Mr.KRISHNA NARAYAN JHA	Mr.RAM BILASH ROY RAMAN(APP) Mr.BIRENDRA KUMAR Mr.YUGAL KISHORE Mr.HARISH KUMAR Mr.RAJESH KUMAR Mr.PRABHASH RANJAN THAKUR
4.	CR. MISC./36259/2012 QUASHING(307,406,4 QSH F.I.R. FOR DIR	6 SANJEEV NARULA vs THE STATE OF BIHAR	Mr.ANSUL	Mr.RAM CHANDRA SAHANI(APP) Mr.RAJANI KANT SINGH
5.	CR. MISC./36269/2012 QUASHING(498A/323/ QSH F.I.R. FOR CON	7 RAM BICHARI DEVI vs STATE OF BIHAR & ANR	Mr.SHUBHESH PANDEY	Mr.S.M.RAHMAN (APP)
6.	CR. MISC./36303/2012 QUASHING(468 CR.P. QUASHING	6 MOST. KAUSHLAYA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.PRABHAKAR NATH RAI	Mr.ARBIND KUMAR PANDEY(APP) Mr.JITENDRA KUMAR ROY-1 Smt.USHA KUMARI SINGH Mr.DHIRENDRA KUMAR ROY Mr.VEENA KRI.JAISWAL(APP) Mr.MAHENDRA THAKUR
7.	CR. MISC./36320/2012 QUASHING(420.182,2 QSH COMPLAIN FOR C	10 YOGENDRA SINGH vs STATE OF BIHAR & ANR	Mr.NILESH KUMAR	
8.	CR. MISC./36355/2012 QUASHING(384,387,3 QSH F.I.R. FOR CON	7 CHITTARANJAN JHA @ CHITRANJAN JHA vs STATE OF BIHAR & ANR	Mr.SARANGDHAR JHA	Mr.SANJAY KUMAR TIWARY (APP)
9.	CR. MISC./36361/2012 QUASHING(138 N.I.A QSH COMPLAIN FOR C	8 SANJAY KUMAR vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR	Mr.C.SEN PD.SINGH(APP) Mr.BINOD KUMAR
10.	CR. MISC./36417/2012 QUASHING(467/468/4 QUASHING	7 ZAKI ANSARI @ ZAKI AHMAD vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR CHAUDHARY	Mr.J.UPADHAYAY (APP)
11.	CR. MISC./36442/2012 QUASHING(427,384)- QSH F.I.R. FOR CON	7 KARIYA TIWARY vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.RAHUL NATH	Mr.INDRA KUMAR SINGH (APP)
12.	CR. MISC./36490/2012 QUASHING(323,504)- QSH COMPLAIN FOR C	7 AJAY KUMAR GUPTA vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR Mr.RITESH KUMAR Mr.DHANANJAY KUMAR Mr.PRAMOD KUMAR	Mr.SURENDRA PD.SINGH(APP) Mr.HARISH KUMAR
13.	CR. MISC./36528/2012 QUASHING(319 CR.P. QSH S.T	10 SHARAVAN KUMAR SINGH @ SHRAVAN SINGH vs STATE OF BIHAR & ANR	Mr.DHANANJAI KUMAR SINGH Mr.JYOTI RANJAN JHA	Mr.SATYAVRAT VERMA(APP)
14.	CR. MISC./36534/2012 QUASHING(467,420,4 QSH F.I.R. FOR CON	7 DILIP KUMAR vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.MD.SUFIYAN (APP) Mr.HIRA PRASAD PANDEY (IN PERSON)
15.	CR. MISC./36543/2012 QUASHING(341)-IPC QSH F.I.R. FOR CON	7 MD. HAMID & ANR. vs STATE OF BIHAR & ANR	Mr.SANJEEV VERMA Mr.NIMISHA KUMARI	Mr.RAJ KISHORE SINGH (APP) Mr.AMBIKA BHAGAT Mr.MANJARI KUMARI
16.	CR. MISC./36552/2012 QUASHING(307/34)-I QSH F.I.R. FOR DIS	7 MOST. SURAT DEVI @ SMT. SURAT SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.RANA VIKRAM SINGH	Mr.PRONOTI SINGH(APP)
17.	CR. MISC./36556/2012 QUASHING(121A)-IPC QSH S.T	7 SURENDRA SINGH vs THE STATE OF BIHAR	Dr.LEELAWATI KUMARI	Mr.UDAY PRATAP SINGH(APP)
18.	CR. MISC./36567/2012 QUASHING(406)-IPC QSH COMPLAIN FOR C	7 KAILASH PRASAD TIWARY vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR JHA	Mr.NAGENDRA PD.(APP) Mr.RAKESH KUMAR SRIVASTAVA
19.	CR. MISC./36574/2012 QUASHING(380)-IPC QSH COMPLAIN. FOR	6 BINOD KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.ANANT KUMAR-1	Mr.SMT.ANITA KUMARI (APP)
20.	CR. MISC./36626/2012 QUASHING(379/461)- QSH F.I.R. FOR CON	8 RAHUL KUMAR @ MANOJ KUMAR SINHA vs STATE OF BIHAR & ANR	Mr.DUDH NATH SINGH	Mr.SMT.MEENA SINGH (APP)
21.	CR. MISC./36634/2012 QUASHING(414)-IPC QSH F.I.R. FOR OTH	6 DEBU CHOUDHARY @ DEVNARAYAN CHOUDHARY vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.SMT.MEENA SINGH (APP)
22.	CR. MISC./36651/2012 QUASHING(467,420,4 QUASHING	6 RAVI SHANKAR KUMAR AKELA vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.S.M.RAHMAN (APP)
23.	CR. MISC./36652/2012 QUASHING(498(A),49 QUASHING	8 JAI NARAYAN SHARMA & ORS. vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.J. UPADHYAY(APP) Mr.PRABHU NARAYAN SHARMA
24.	CR. MISC./36655/2012 QUASHING(498(A))-I QUASHING	9 LALAN PRASAD YADAV vs STATE OF BIHAR & ANR	Mr.SHEO KUMAR PRASAD	Mr.K.SHANKAR(APP)

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25.	CR. MISC./36660/2012 QUASHING(302,307,3 QSH S.T	12	ASHRANAND YADAV @ RAMASHRAY SINGH vs STATE OF BIHAR & ANR	Mr.RAM DAS SINGH Mr.BIRENDRA KUMAR Mr.PANKAJ KUMAR JHA Mr.VINOD KUMAR	Mr.MANOJ KUMAR 1 (APP) Mr.SADA NAND RAY
26.	CR. MISC./36668/2012 QUASHING(385,120B, QSH F.I.R. FOR DIR	11	DR. DIBYENDU MAZUMDER vs STATE OF BIHAR & ANR	Mr.AKASH CHATURVEDI Mr.GAUTAM KUMAR KEJRIWAL	Mr.DINESH SINGH (APP) Mr.SARVA DEO SINGH
27.	CR. MISC./36672/2012 QUASHING(498A,323, QUASHING	7	DEVENDRA RAI & ORS. vs THE STATE OF BIHAR	Mr.VINOD KUMAR Mr.AJAY KUMAR Mr.UPENDRA PRASAD SINGH	Mr.RITA VERMA (APP) Mr.MAHENDRA THAKUR Mr.SANJAY KUMAR
28.	CR. MISC./36693/2012 QUASHING(420,138 N QSH F.I.R. FOR CON	8	DILIP KUMAR vs THE STATE OF BIHAR	Mr.SUSHMITA MISHRA	Mr.ASHOK KUMAR SINGH 1(APP) Mr.ARVIND KUMAR Mr.JAGDHR PRASAD (APP)
29.	CR. MISC./36857/2012 with QUASHING(420/467/4 QSH F.I.R. FOR CON	7	RAJENDA PRASAD BISWAS @ RAJENDA BISWAS vs THE STATE OF BIHAR	Mr.NADIMUL HASAN	Mr.JAGDHR PRASAD (APP)
30.	CR. MISC./37920/2013 QUASHING(467/420/4 QSH F.I.R. FOR CON	9	RAJ KUMAR CHAUDHARY vs STATE OF BIHAR & ANR	Mr.SHAMBHU SHARAN SINGH	Mr.B.N.PANDEY (APP)
31.	CR. MISC./36933/2012 QUASHING(144,145 C QUASHING	7	KUMAR RAKESH RANJAN @ MADHUKAR vs THE STATE OF BIHAR, THROUGH THE ANCHAL ADHIKARI, CHANDAN, BANKA	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.RANA RANDHIR SINGH(APP)
32.	CR. MISC./37081/2012 QUASHING(302,447,3 QSH F.I.R. FOR CON	9	HRIDAY RAI & ANR. vs THE STATE OF BIHAR	Mr.RAJEEV RANJAN	Mr.ANZARUL HAQUE SAHARA(APP)
33.	CR. MISC./37209/2012 QUASHING(302,307)- QSH F.I.R. FOR CON	8	NAWAL RAI & ORS. vs STATE OF BIHAR & ANR	Mr.SHASHI BHUSHAN PANDEY	Mr.RINA SINHA (APP) Mr.ANSHUMAN SINGH Mr.RAKESH KUMAR NO.1
34.	CR. MISC./37297/2012 QUASHING(319 CR.P. QSH COMPLAIN FOR O	8	VIDYA SAGAR RAI & ORS. vs STATE OF BIHAR & ANR	Mr.PUSHPENDRA KUMAR SINGH	Mr.SUBHASH CHANDRA MISHRA (APP) Mr.DEVENDRA KUMAR Mr.NITYANAND TIWARY (APP)
35.	CR. MISC./37391/2012 QUASHING(47A EXCIS QSH F.I.R. FOR DIR	8	M/S SPICY BEVERAGE PVT. LTD. vs THE STATE OF BIHAR	Mr.SATYABIR BHARTI	Mr.NITYANAND TIWARY (APP)
36.	CR. MISC./37411/2012 QUASHING(379/34,32 QSH COMPLAIN FOR C	7	ANNU DEVI vs STATE OF BIHAR & ANR	Mr.PRAVEEN KUMAR Mr.ARUN KUMAR AGRAWAL	Mr.AJAY KUMAR JHA (APP) Mr.VIKRAM SINGH
37.	CR. MISC./37431/2012 QUASHING(197 CR.P. QSH COMPLAIN FOR O	10	NARENDRA KUMAR SINGH vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.PARMANAND KUMAR (APP)
38.	CR. MISC./37445/2012 QUASHING(420,406,5 QSH F.I.R. FOR CON	7	DR. KALYAN KUMAR MITRA & ANR. vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.RAJIVE NAYAN (APP)
39.	CR. MISC./37528/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR DIR	4	UMESH SAH vs THE STATE OF BIHAR	Mr.SATISH KUMAR SINGH	Mr.VINOD SHANKAR MODI (APP)
40.	CR. MISC./37561/2012 QUASHING(30/342/14 QSH F.I.R. FOR CON	5	MANJU DEVI & ORS. vs THE STATE OF BIHAR	Mr.RANJIT KUMAR YADAV	Mr.A.H.M.RAHMAN (APP) Mr.AJAY KUMAR
41.	CR. MISC./37565/2012 QUASHING(239 CR.P. QSH F.I.R. FOR OTH	6	SUNIL KUMAR SHARMA vs THE STATE OF BIHAR	Mr.AMRENDRA KR @ DR. AMRENDRA KR Mr.RAVI SHANKER PANKAJ	Mr.T.N.THAKUR (APP)

FOR HEARING

1.	CR. MISC./31594/2008 QUASHING	7	KAMTA CHAUBEY vs THE STATE OF BIHAR & ANR	Mr.DIGVIJAY KUMAR OJHA Mr.PRAMOD KUMAR	Mr.S.DAYAL (APP) Mr.RANG NATH CHOUBUY
2.	CR. MISC./31763/2008 QUASHING	19	MANJU RANJAN & ORS vs THE STATE OF BIHAR & ANR	Mr.KAMAL KISHORE JHA Mr.DIWAKAR SINHA Mr.RAJESH RANJAN TRIPATHY	Mr.R.B.S.PAHEPURI (APP) Mr.MITHILESH KUMAR GUPTA Mr.UDAY KUMAR
3.	CR. MISC./32023/2008 QUASHING	18	INDRAJEET SINGH vs STATE OF BIHAR & ANR	Mr.ASHUTOSH KUMAR	Mr.RABINDRA PD. (APP)
4.	CR. MISC./32518/2008 QUASHING	7	JAGDISH YADAV vs STATE OF BIHAR	Mr.GOPAL GOVIND MISHRA Mr.VIJAY KUMAR MISHRA	Mr.R.B.S.PAHEPURI (APP) Mr.PRABHU NARAYAN SHARMA Smt.ANITA KUMARI SINGH
5.	CR. MISC./32620/2008 QUASHING	10	SUNIL KUMAR VERMA @ SUNIL KUMAR SHARMA & ORS vs STATE OF BIHAR & ANR	Mr.PRAMOD KR.SINGH Mr.BINOD KUMAR-2	Mr.VED PRAKASH (APP) Mr.ARVIND KUMAR Mr.BISHWA BHUSHAN SAHAY
6.	CR. MISC./33476/2008 QUASHING	7	SMT.SURENDRA KAUR vs STATE OF BIHAR	Mr.KUMAR HARSHBARDHAN	Mr.M.N.JHA (APP)
7.	CR. MISC./33837/2008 QUASHING	8	CHANDESHWAR RAI & ORS vs THE STATE OF BIHAR & ANR	Mr.PRABHAKAR SINGH @ ANIL	Mr.UMESH PD.SINGH (APP) Mr.SANJAY KUMAR SINHA Mr.RAJIB RANJAN JHA
8.	CR. MISC./34165/2008 QUASHING	7	PROF.SURESH CHANDRA LAL vs STATE OF BIHAR & ORS	Mr.AJAY KUMAR KUMAR Mr.SHAILENDRA KUMAR Mr.VIKASH JAIN	Mr.R.B.RAY RAMAN (APP) Mr.ARCHANA SINHA Mr.HARSHWARDHAN PRASAD
9.	CR. MISC./34341/2008 QUASHING	7	GANESH YADAV vs STATE OF BIHAR & ANR	Mr.ARUN	Mr.PRONOTI SINGH(APP)
10.	CR. MISC./34727/2008 QUASHING	7	SACHIDANAND MISHRA @ S.N.AZAD & ANR vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR Mr.YOGENDRA KUMAR Mr./DR.MRITYUNJAY KR.GAUTAM Mr.RAM NARESH ROY	Mr.M.N.JHA (APP) Mr.PRASHANT KUMAR

Thursday the 9th April 2015
Court No. 22 (AT 2:15 P.M.)
Mr. Justice Gopal Prasad

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./38032/2014 A.BAIL	1 JAGESHWAR YADAV & ANR vs THE STATE OF BIHAR	Mr.AMIYA KUNAL Mr.AMIT KUMAR	Mr.RANA RANDHIR SINGH (APP)	
2.	CR. MISC./38045/2014 A.BAIL	1 AMRENDRA SINGH @ AMRENDRA NARAYAN SINGH & ORS vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD	Mr.S.M.RAHMAN(APP)	
3.	CR. MISC./38099/2014 A.BAIL	1 AWADHESH KUMAR MISHRA @ AWADHESH MISHRA vs THE STATE OF BIHAR	Mr.RAJESH KUMAR JHA Mr.PREM KUMAR JHA	Mr.C.SEN PD.SINGH(APP) Ms.NITU KUMARI Mr.YOGENDRA KUMAR SINGH Mr.RATNESHWAR PRASAD	
4.	CR. MISC./38140/2014 A.BAIL	1 SHAMBHU PRASAD vs THE STATE OF BIHAR	Mr.MUKUND MOHAN JHA	Mr.ASHOK KUMAR(APP)	
5.	CR. MISC./38141/2014 A.BAIL	1 AJIT KUMAR @ AJIT KUMAR YADAV vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.ASHOK KUMAR	Mr.RITA VERMA (APP)	
6.	CR. MISC./38143/2014 A.BAIL	1 MUKESH SHARMA vs THE STATE OF BIHAR	Mr.HANSRAJ Mr.BIJAY BHANU	Mr.BINOD KUMAR NO. 3(APP)	
7.	CR. MISC./38145/2014 A.BAIL	1 KRISHNA KUMAR JHA vs THE STATE OF BIHAR	Mr.SAMEER RANJAN Mr.DR. MAHTAB AHMAD	Mr.RAM CHANDRA SINGH(APP)	
8.	CR. MISC./38161/2014 A.BAIL	3 SONU KUMAR vs THE STATE OF BIHAR	Mr.CHANDRA BHUSHAN SINGH	Mr.TARUN PD.MANDAL(APP)	
9.	CR. MISC./38182/2014 A.BAIL	1 SARVENDRA SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.AMIT KUMAR MISHRA	Mr.M.RAB (APP)	
10.	CR. MISC./38206/2014 A.BAIL	1 PRAMOD KUMAR SINGH & ORS vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.AMIT KUMAR MISHRA	Mr.ANIL KUMAR(APP)	
11.	CR. MISC./38207/2014 A.BAIL	1 PUTPUT SINGH @ ASHWANI KUMAR SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.AMIT KUMAR MISHRA	Mr.M.RAB (APP)	
12.	CR. MISC./38208/2014 A.BAIL	1 RAUSHAN KUMAR vs STATE OF BIHAR & ANR	Mr.KUMAR VIKRAM Mr.APURVA KUMAR	Mr.S.M.RAHMAN(APP)	
13.	CR. MISC./38210/2014 A.BAIL	1 NAZAM QURAISHI & ORS vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.SANGEETA SHARMA(APP)	
14.	CR. MISC./38211/2014 A.BAIL	1 SATISH KUMAR GUPTA @ PINTU vs STATE OF BIHAR & ANR	Mr.ADITYA NARAYAN SINGH-1	Mr.ANIL KUMAR (APP)	
15.	CR. MISC./38213/2014 A.BAIL	1 SULEKHA DEVI & ORS vs THE STATE OF BIHAR	Mr.NAFISUZZOHA	Mr.AJAY KR. 2(APP)	
16.	CR. MISC./38216/2014 A.BAIL	1 SALAHUDDIN KHAN @ SALAUDDIN KHAN & ORS vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.PREM KR.JHA(APP)	
17.	CR. MISC./38222/2014 A.BAIL	1 RAJU PRASAD @ RAJIV KUMAR RAJU vs THE STATE OF BIHAR	Mr.RADHA KRISHNA SINGH Mr.GANJENDRA KUMAR SINGH	Mr.R.B.ROY RAMAN (APP)	
18.	CR. MISC./38225/2014 A.BAIL	1 SAVITRI DEVI vs THE STATE OF BIHAR	Mr.UMESH KUMAR	Mr.M.DAYAL(APP)	
19.	CR. MISC./38243/2014 A.BAIL	3 NEHI SINGH @ RAMNEHI SHARMA vs THE STATE OF BIHAR	Mr.BIPIN KUMAR	Mr.SUMAN KUMARI SINGH (APP)	
20.	CR. MISC./38261/2014 A.BAIL	1 RATAN SINGH vs THE STATE OF BIHAR	Mr.HANSRAJ	Mr.PRAMOD KR.PANDEY(APP)	
21.	CR. MISC./38281/2014 A.BAIL	1 MUKESH PRASAD @ MUKESH KUMAR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.AMITESH KUMAR(APP)	
22.	CR. MISC./38282/2014 A.BAIL	1 NARESH YADAV & ANR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.MD.FAHIMUDDIN(APP)	
23.	CR. MISC./38285/2014 A.BAIL	1 PAPPU MANDAL vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA	Mr.INDU KUMARI SRIVASTAVA(APP)	
24.	CR. MISC./38286/2014 A.BAIL	1 RAM CHANDRA DAS vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.ANUJ KR.SRIVASTAV(APP)	
25.	CR. MISC./38302/2014 A.BAIL	1 HARE RAM YADAV & ORS vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.UMA NATH MISHRA(APP)	
26.	CR. MISC./38303/2014 A.BAIL	1 BIR BAHADUR RAI & ORS vs THE STATE OF BIHAR	Mr.CHANDAN Mr.ANITA KUMARI	Mr.S.EHTESHAMUDDIN(APP) Mr.MADHAW PRASAD YADAW	
27.	CR. MISC./38304/2014 A.BAIL	1 DILSHER KHAN vs THE STATE OF BIHAR	Mr.AMIT KUMAR RAKESH	Mr.DAMODAR PD. TIWARY (APP)	
28.	CR. MISC./38306/2014 A.BAIL	1 SADHU SHARAN YADAV & ANR. vs THE STATE OF BIHAR	Mr.PURUSHOTAM SHARMA	Mr.AJAY KUMAR NO.2(APP)	
29.	CR. MISC./38307/2014 A.BAIL	1 SANJAY KUMAR RAM vs THE STATE OF BIHAR	Mr.RAMASHRAY ROY Mr.RANG NATH DWIWEDI	Mr.DR. INDIWAR KUMARI (APP)	
30.	CR. MISC./38309/2014 A.BAIL	1 MADHUSUDAN CHAUDHARY vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.SATYAVRAT VERMA (APP)	
31.	CR. MISC./38315/2014 A.BAIL	1 KUNDAN MANDAL vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.ARUN KUMAR (APP)	
32.	CR. MISC./38330/2014 A.BAIL	1 MD. SHAHANWAZ ANWAR @ MD. SHAHNAWAZ vs THE STATE OF BIHAR	Mr.RASHID RAIS	Mr.KHURSHID ANWAR(APP)	
33.	CR. MISC./38370/2014 A.BAIL	1 NAGESHWAR SINGH & ORS vs THE STATE OF BIHAR	Mr.VIPIN KUMAR SINGH Mr.BINDHYACHAL SINGH Mr.SUSHIL KUMAR SINGH Mr.SACHIN KUMAR	Mr.AKBAR ALI(APP)	

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Mr. Justice Gopal Prasad					
34.	CR. MISC./38396/2014 A.BAIL	1	SUNIL KUMAR PANDEY vs THE STATE OF BIHAR & ORS	Mr.YUGAL KISHORE Mr.PRABHASH RANJAN THAKUR	Mr.KANHAIYA KISHORE(APP) Mr.AJAY KUMAR VERMA Mr.MADHUBALA VEMA
35.	CR. MISC./38401/2014 A.BAIL	1	RAJAN KUMAR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY Mr.BRAJESH KUMAR	Mr.BINOD KUMAR NO. 3(APP)
36.	CR. MISC./38406/2014 A.BAIL	1	SUGAM DEVI & ORS vs THE STATE OF BIHAR	Mr.BALESHWAR KAMAT Mr.MANOJ KUMAR JHA Mr.ARUN KUMAR JHA	Mr.DAMODAR TIWARI(APP)
37.	CR. MISC./38421/2014 A.BAIL	1	ANIL BISWAS vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.G.S.GUPTA(APP)
38.	CR. MISC./38503/2014 A.BAIL	1	CHOTU YADAV @ CHHOTU YADAV vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.G.S.GUPTA(APP)
39.	CR. MISC./38504/2014 A.BAIL	1	MUNNA PANDEY @ BINDESHWARI SHARAN PANDEY & ANR vs THE STATE OF BIHAR	Mr.RADHE SHYAM KUMAR Mr.RANJEET KUMAR PANDEY	Mr.AJEET KUMAR(APP)
40.	CR. MISC./38556/2014 A.BAIL	1	CHANDRIKA BIN & ORS vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD Mr.MAHESHWAR PRASAD	Mr.S.M.RAHMAN(APP)
41.	CR. MISC./38565/2014 A.BAIL	1	VASKIT SAH & ORS vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.NITYANAND(APP) Mr.PRABHAT KUMAR Mr.UDAI SHANKAR SINGH
42.	CR. MISC./38567/2014 A.BAIL	1	KRISHNA MOHLI vs STATE OF BIHAR & ANR	Mr.RAGHVENDRA KUMAR SINGH	Mr.RAM CHANDRA SINGH(APP) Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD
43.	CR. MISC./38568/2014 A.BAIL	1	RAJU YADAV vs THE STATE OF BIHAR	Mr.ANIL KUMAR TIWARY	Mr.BHANU PRATAP SINGH(APP)
44.	CR. MISC./38571/2014 A.BAIL	1	RAJU SINGH @ RAJU KUMAR SINGH vs THE STATE OF BIHAR	Mr.LOKESH KUMAR SINGH	Mr.M.RAB(APP)
45.	CR. MISC./38572/2014 A.BAIL	1	MD. SAHID ANSARI vs THE STATE OF BIHAR	Mr.VINOD GAUTAM	Mr.KR. RANJIT RANJAN(APP) Mr.BIMLESH KUMAR PANDEY
46.	CR. MISC./38575/2014 A.BAIL	1	KHUTI YADAV @ HARI NARAYAN YADAV & ANR vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.SADANAND PASWAN(SPL.P.P.)
47.	CR. MISC./38579/2014 A.BAIL	1	RAJU RANA & ORS vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.BHARAT LAL (APP) Mr.PANKAJ KUMAR SINHA
48.	CR. MISC./38587/2014 A.BAIL	1	ACHHEYLAL BHAGAT @ ACHHEY KUMAR BHAGAT & ORS vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD Mr.MAHESHWAR PRASAD	Mr.SHAHIN BEGUM(APP)
49.	CR. MISC./38588/2014 A.BAIL	1	RAJGIR YADAV vs THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA	Mr.MADHURANAND JHA(APP)
50.	CR. MISC./38590/2014 A.BAIL	1	BABAN DEVI vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.RAMSHANKAR DAS(SPL.PP)

Thursday the 9th April 2015
Court No. 39 (AT 2:15 P.M.)
Mr. Justice Mungeshwar Sahoo

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./37568/2012 QUASHING(36,8 N.D. QUASHING	6 MD. YUSUF HANFI @ MOHD. YUNUS HONFI vs THE UNION OF INDIA THROUGH COMMISSIONER OF CUSTOMS, BIHAR	Mr.OM PRAKASH	Mr.N. A. SHAMSI (A.S.G.) Mr.SHIV KUMAR Mr.DR. PANKAJ	
2.	CR. MISC./37596/2012 QUASHING(498A,4 D/ QSH COMPLAIN FOR C	7 RAMESH NARAYAN SINGH & ANR vs STATE OF BIHAR & ANR	Mr.TEJ PRATAP SINGH	Mr.J. UPADHYAY(APP) Mr.AVANISH KUMAR SINGH	
3.	CR. MISC./37619/2012 QUASHING(464,469,4 QSH COMPLAIN FOR C	7 PANKAJ KUMAR vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH	Mr.RAMAKANT SHARMA	
4.	CR. MISC./37650/2012 QUASHING(363,366A) QSH F.I.R. FOR DIS	6 GOPAL RAM vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.J.UPADHAYA (APP)	
5.	CR. MISC./37661/2012 QUASHING(420)-IPC QSH F.I.R. FOR CON	4 MD. KALIM UDDIN vs STATE OF BIHAR & ANR	Mr.SANDEEP KUMAR Mr.MUKESH Mr.AJIT KUMAR	Mr.RAM CHANDRA SINGH (APP)	
6.	CR. MISC./37692/2012 QUASHING(376,504,3 QSH F.I.R. FOR CON	7 AMRITA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.MD.IMTEYAZ AHMAD Mr.RAVI RANJAN	Mr.KHURSHID ANWAR(APP) Mr.RAKESH SINGH Mr.SEEMA Mr.BHASKAR SHANKAR Mr.RANJAN KUMAR SINHA Mr.RAM CHANDRA SAHAIN (APP) Mr.SANTOSH KUMAR MISHRA Mr.NIKHIL KUMAR AGRAWAL	
7.	CR. MISC./37697/2012 QUASHING(323,3(1) QUASHING	5 AJAY KUMAR RAI vs STATE OF BIHAR & ANR	Mr.RANJAN KUMAR SRIVASTAVA	Mr.RAM CHANDRA SAHAIN (APP) Mr.SANTOSH KUMAR MISHRA Mr.NIKHIL KUMAR AGRAWAL	
8.	CR. MISC./37700/2012 QUASHING(498A)-IPC QSH F.I.R. FOR CON	7 ROSHAN SINGH @ ROSHAN KUMAR & ORS vs THE STATE OF BIHAR	Mr.NAJMUL HODA	Mr.P.K.JHA (APP) Mr.NIRAJ KUMAR	
9.	CR. MISC./37739/2012 QUASHING(302,201)- QUASHING	8 TURO YADAV @ SUBODH YADAV vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.ARUN KUMAR PANDEY Mr.RAJESH KUMAR	Mr.ANITA KUMARI SINGH (APP)	
10.	CR. MISC./37752/2012 QUASHING(420,467,4 QSH COMPLAIN FOR C	7 SANJAY KUMAR @ KAPOOR & ORS. vs STATE OF BIHAR & ANR	Mr.JAI PRAKASH VERMA	Mr.AKBAR ALI(APP)	
11.	CR. MISC./37758/2012 QUASHING(420,120B) QSH F.I.R. FOR CON	9 JAGDEEP PRASAD SINGH vs THE STATE OF BIHAR	Mr.NIRAJ KUMAR	Mr.ABHAY KUMAR 1(APP)	
12.	CR. MISC./37772/2012 QUASHING(406,420)- QSH COMPLAIN FOR C	7 MAHADEV PRASAD SINHA @ MAHADEV PRASAD SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.SURENDRA KUMAR MISHRA Mr.RAJANI KANT SINGH	Mr.RAJENDRA NATH JHA(APP) Mr.ANURADHA KUMARI Mr.DEOVIND KUMAR SINGH	
13.	CR. MISC./37816/2012 with QUASHING(366(A)/34 QSH F.I.R. FOR DIR	9 JAYA KUMARI @ BULBUL vs THE STATE OF BIHAR & ORS	Mr.MAHENDRA THAKUR Mr.AJAY KUMAR SINHA	Mr.AJAY KUMAR 2(APP) Mr.SHAKIL AHMAD KHAN Mr.SATISH CHANDRA MISHRA Mr.RAMA KANT JHA Mr.MD. NURUL HODA	
14.	CR. MISC./31424/2013 QUASHING(366A/34)- QSH F.I.R. FOR DIR	4 UMESH MISHRA vs STATE OF BIHAR & ANR	Mr.MAHENDRA THAKUR	Mr.VEENA KUMARI JAISWAL (APP) Mr.RAJENDRA KUMAR JAIN	
15.	CR. MISC./37923/2012 QUASHING(3 SC/ST A QUASHING	5 SUDARSHAN SIGNH & ORS. vs STATE OF BIHAR & ANR	Mr.RAJANI KANT SINGH	Mr.G.S.GUPTA (APP) Mr.PODDAR SURESH GANDHI Mr.MURLI DHAR	
16.	CR. MISC./38102/2012 QUASHING(341,353)- QSH F.I.R. FOR CON	9 ATAL BIHARI @ ATAL BIHARI RAI vs STATE OF BIHAR & ANR	Mr.BIRENDRA KUMAR SINGH Mr.DR. RAJESH KUMAR SINGH	Mr.B.N.PANDEY(APP)	
17.	CR. MISC./38158/2012 QUASHING(33 INDIAN QSH COMPLAIN FOR C	8 NAGENDRA KUMAR @ NAGENDRA PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.HEMANT KUMAR	Mr.RENUKA RATNAKAR (APP)	
18.	CR. MISC./38223/2012 QUASHING(420,406)- QSH F.I.R. FOR CON	5 BISHWANATH SAH vs THE STATE OF BIHAR & ORS	Mr.RAGHVENDRA KUMAR SINGH	Mr.CHANDRA BHUSHAN PRASAD (APP)	
19.	CR. MISC./38749/2012 QUASHING(504)-IPC QSH COMPLAIN FOR C	6 SHIV KUMAR SINGH @ SHEO KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.ANIRBAN KUNDU Mr.KRISHNA NARAYAN JHA	Mr.MANI MADHUKAR(APP) Mr.SANJEET KUMAR Mr.DHANANJAY KUMAR	
20.	CR. MISC./38754/2012 QUASHING(406,409,4 QSH F.I.R. FOR DIR	6 MADHVENDRA KUMAR MISHRA @ MADHVENDRA MISHRA vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR	Mr.ANIL KUMAR SINGH(APP)	
21.	CR. MISC./38756/2012 QUASHING(379,323,3 QSH F.I.R. FOR DIS	5 MD. SAHUD ANSARI @ MD. SAHUD @ MD. SAUD ANSARI & ORS vs STATE OF BIHAR & ANR	Mr.TEJ NARAYAN SINGH	Mr.RAJ KISHORE SINGH (APP)	
22.	CR. MISC./38760/2012 QUASHING(467,420,4 QSH F.I.R. FOR OTH	6 NARESH SAH vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR Mr.BIMAL KUMAR	Mr.ABHAY KR. ROY (APP)	
23.	CR. MISC./38770/2012 QUASHING(420,468,4 QUASHING	6 BINOD BAITHA vs STATE OF BIHAR & ANR	Mr.RADHA KRISHNA SINGH	Mr.HRIDAY PD. SINGH (APP) Mr.VINAY MISTRY	
24.	CR. MISC./38777/2012 QUASHING(409,467,4 QSH F.I.R. FOR CON	5 DURGA PRASAD GUPTA & ANR. vs STATE OF BIHAR & ANR	Mr.BIJAY BIHARI SINHA	Mr.MANOJ KUMAR (APP)	

PATNA HIGH COURT	201	Thursday 9th April, 2015 Mr. Justice Mungeshwar Sahoo	
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25.	CR. MISC./38927/2012 QUASHING(500,120B) QSH COMPLAIN FOR C	5	VIVECH GOENKA vs THE STATE OF BIHAR THROUGH HOME SECRETARY & ANR	Mr.TUHIN SHANKAR Mr.ANUJ DILBAR KRISHNA	Mr.D.K.SINHA(APP)
26.	CR. MISC./38953/2012 QUASHING(323/341/5 QSH F.I.R. FOR CON	8	SIYA RAM MISHRA & ORS vs STATE OF BIHAR & ANR	Mr.NAND KISHORE PRASAD SINHA	Mr.PRADEEP NARAYAN KUMAR (APP) Mr.SHYAM SUNDER PANDEY
27.	CR. MISC./38966/2012 QUASHING(323,354)- QSH S.T	6	MEENA DEVI vs STATE OF BIHAR & ANR	Mr.RANA SANJAY KUMAR SINGH	Mr.RAM CHANDRA SINGH(APP)
28.	CR. MISC./39036/2012 QUASHING(467/468/4 QSH F.I.R. FOR CON	5	MD. SHAHID & ANR. vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.RAJIVE NAYAN (APP)
29.	CR. MISC./39095/2012 QUASHING(307/324/1 QSH F.I.R. FOR CON	7	BISHAMBHAR NARAYAN SINGH @ BISHWAMBHAR NARAYAN SINGH vs STATE OF BIHAR & ANR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.BIPIN KUMAR (APP)
30.	CR. MISC./39113/2012 QUASHING(379)-IPC QSH F.I.R. FOR OTH	6	MD. RIZWAN @ RIZWAN AHMAD vs STATE OF BIHAR & ANR	Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.ANITA KUMARI SINGH Mr.DEEPAK KUMAR	Mr.SURAJ PD.SINGH (APP)
31.	CR. MISC./39120/2012 QUASHING(33,41,42, QSH F.I.R. FOR DIR	6	SATENDRA PRATAP SINGH vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR SINGH	Mr.MURLIDHAR(APP) Mr.JHARKHANDI UPADHYAY
32.	CR. MISC./39125/2012 QUASHING(498A,307, QSH COMPLAIN FOR O	5	MD. JABIULLAH @ MASROOR vs STATE OF BIHAR & ANR	Mr.MD. NAJMUL HODDA	Mr.ANITA KUMARI (APP) Mr.RANJAN KUMAR JHA
33.	CR. MISC./39131/2012 QUASHING(379)-IPC QSH COMPLAIN FOR C	4	ANIL KUMAR SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SINGH Mr.BELA SINGH	Mr.ASHA DEVI(APP) Mr.MD. FAIZ AHMAD Ms.SURYA NILAMBARI
34.	CR. MISC./39197/2012 QUASHING(302,307)- QSH S.T	8	RAVI YADAV vs THE STATE OF BIHAR	Mr.SANJEEV NIKESH Mr.RANJEET CHOUBEY	Mr.SANJAY KR.SHARMA(APP)
35.	CR. MISC./39203/2012 QUASHING(304B,120B QSH F.I.R. FOR DIR	5	SASHI BHUASHAN SINGH @ SHASHI KUMAR SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SINGH	Mr.AHMAD ALI(APP) Mr.SUSHANT KUMAR Mr.JAVED ASLAM Mr.AMARENDRA KUMAR Mr.PRASHANT KUMAR
36.	CR. MISC./39235/2012 QUASHING(467/468/1 QSH COMPLAIN FOR C	4	SRI TRIDIB BORAH vs STATE OF BIHAR & ANR	Mr.DR. BINAY KUMAR SINGH	Mr.PUSHPA SINHA (APP) Mr.RUDAL PRASAD
37.	CR. MISC./39244/2012 QUASHING(342,380)- QUASHING	3	SHEIKH MD. HUSSAIN & ORS. vs STATE OF BIHAR & ANR	Mr.KRISHNA PRASAD SINGH	Mr.MD. SUFIYAN(APP)
38.	CR. MISC./39247/2012 QUASHING(323/427/5 QSH F.I.R. FOR CON	5	SUDHIR KUMAR VERMA & ORS. vs THE STATE OF BIHAR & ORS	Mr.SHYAMESHWAR KUMAR SINGH Mr.RAVI VERMA	Mr.AMITESH KUMAR (APP)
39.	CR. MISC./39261/2012 QUASHING(307,447,1 QSH F.I.R. FOR CON	3	KRISHNA YADAV @ MANDAL JEE & ORS. vs THE STATE OF BIHAR	Mr.BINAYAK KUMAR SHRIVASTAV	Mr.H.A.KHAN (APP)
40.	CR. MISC./39274/2012 QUASHING(498(A),37 QSH F.I.R. FOR CON	5	ANJANA MISHRA & ANR. vs STATE OF BIHAR & ANR	Mr.GIRISH CHANDRA JHA Mr.SACHINDRA KUMAR TIWARY	Mr.MAYANAND JHA (APP) Mr.SUMAN KUMAR MISHRA
41.	CR. MISC./39276/2012 QUASHING(406/323/5 QSH COMPLAIN FOR C	5	SANJAY KUMAR SRIVASTAVA vs STATE OF BIHAR & ANR	Mr.RAJEEV RANJAN PRASAD Mr.PRAKASH CHANDRA JHA	Mr.SANJAY KR.PANDEY (APP) Mr.LAL BABU SINGH

FOR HEARING

1.	CR. MISC./34871/2008 QUASHING	7	MANOJ KUMAR YADAV & ANR vs THE STATE OF BIHAR & ANR	Mr.P.K.JAIPURIYAR Mr.ANSHUMAN JAIPURIYAR Mr.ANUKRITI JAIPURIYAR	Mr.AJAY KUMAR I(APP)
2.	CR. MISC./35083/2008 QUASHING	15	YADUBIR SHRIVASTAVA @ YADUBIR PRASAD SRIVASTAVA vs THE STATE OF BIHAR & ORS	Mr.PRABHAKAR JHA Mr.VINOD KUMAR SETH	Mr.B.P.SINGH (APP) Mr.BINOD KUMAR MISHRA
3.	CR. MISC./35582/2008 QUASHING	7	THE UNIT TRUST OF INDIA,PATNA BRANCH & ANR vs THE STATE OF BIHAR & ORS	Mr.GOURANGA CHATTERJEE Mr.DHIRENDRA KUMAR	Mr.AJAY KR.SINGH (APP)
4.	CR. MISC./36359/2008 QUASHING	7	LALIT NARAYAN MISHRA vs STATE OF BIHAR & ANR	Mr.ANIL PRASAD SINGH Mr.OJASWEE KR.	Mr.RAM SUMIRAN RAI (APP) Mr.RAMESH KUMAR SINGH
5.	CR. MISC./36385/2008 QUASHING	7	ARUN SINGH & ORS vs STATE OF BIHAR & ORS	Mr.LAKSHMI KANT SHARMA Mr.SAYED HUSSAIN MAJEED Mr.RAJESH KUMAR	Mr.I.B.PANDEY (APP) Mr.MADAN PD.SINGH -2 Mr.ARUN KUMAR SINGH
6.	CR. MISC./37383/2008 QUASHING	9	RAM SWAROOP PRASAD & ORS vs THE STATE OF BIHAR & ANR	Mr.MRIGENDRA KUMAR	Mr.M.PD.SINGH (APP) Mr.ANIRUDH KUMAR VERMA
7.	CR. MISC./37585/2008 QUASHING	9	RAMAGYA RAI vs THE STATE OF BIHAR & ANR	Mr.TEJ PRATAP SINGH Mr.PRABHAKAR SINGH @ ANIL	Mr.MD.MUSTAQUE ALAM (APP) Mr.RAJENDRA KUMAR SIRI Mr.KINKAR KUMAR
8.	CR. MISC./37908/2008 QUASHING	10	BIPIN KUMAR CHAUDHARY & ANR vs STATE OF BIHAR & ANR	Mr.V.K.SINGH Mr.PANKAJ KR.SINGH-1	Mr.M.N.JHA (APP) Mr.RAJEEV RANJAN Mr.BELA SINGH Mr.BELA SINGH Mr.RAJEEV RANJAN
9.	CR. MISC./37992/2008 QUASHING	7	KARMENDRA NATH & ORS vs STATE OF BIHAR	Mr.JAI PRAKASH SINGH Mr.MADANJEET KUMAR	Mr.M.N.JHA(APP) Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA

Thursday the 9th April 2015
Court No. 4 (AT 2:15 P.M.)
Mr. Justice V. Nath

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
FOR HEARING					
1.	CWJC/4639/2000 PROMOTION , BOARD	10 SHITAL JHA vs INDIAN OIL CORPORATION LTD.&OR	Mr.KAMAL KISHORE MISHRA	Mr.K.N.GUPTA Mr.SATYENDRA KRISHNA PRASAD	
2.	CWJC/4647/2000 COMP.GRND. , NON G	6 KUBER MANJHI vs THE STATE OF BIHAR & ORS	Mr.AMINUDDIN AHMED KHAN Mr.NITYANAND MISHRA	Mr.(GP4) Mr.SYED SHAH SHABBAR HUSSAIN	
3.	CWJC/4867/2000 SELECTION , NON GA	6 REWATI RAMAN PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.VEENA RANI PRASAD Mr.R.K.SHARMA	Mr.(GP2) Mr.ASHOK KUMAR CHOUDHARY Mr.ASHOK KUMAR (SC11)	
4.	CWJC/4886/2000 REVERSION, BOARD/C	10 KISHORE KUMAR vs THE STATE OF BIHAR & ORS	Mr.JYOTI SARAN Mr.SANJAY KUMAR GIRI	Mr.(GP2) Mr.P.K.SHAHI Mr.DHIRENDRA KUMAR JHA-1 Mr.MUKESH KUMAR THAKUR Mr.RAM CHANDRA PD BHARTI Mr.ASHOK KUMAR (SC11) Mr.AJESH KUMAR CHOUDHARY Mr.ANIL KUMAR DWIVEDI Mr.SIYA RAM SHAHI	
5.	CWJC/5243/2000 COMP.RETIR., BANK	10 BADRI NATH CHOUDHARY vs THE PUNJAB NATIONAL BANK & ORS	Mr.RANJAN KUMAR JHA	Mr.SUNIL KUMAR SINGH I Mr.RAVI RANJAN Mr.MANISH KUMAR Mr.MITHILESH KUMAR JHA Mr.SUNIL KUMAR SINGH	
6.	CWJC/5427/2000 PROMOTION , BOARD	10 UMA SHANKAR CHOUDHARY vs THE BIHAR STATE ELEC.BOARD &OR	Mr.RUDRA DEO KUMAR SINHA Mr.UTTAM KUMAR MISHRA		
7.	CWJC/5470/2000 DISCP.PROC., BANK	10 HARI KISHORE MANDAL vs THE BHAGALPUR BANKA KHETRIYA &	Mr.PURUSHOTTAM KUMAR JHA Mr.CHOUDHARY SHYAM NANDAN Mr.CHAKRAPANI	Mr.R.N.MUKHOPADHYAY Mr.DHRUBA MUKHERJEE Mr.CHANDRA NAWAL KISHORE Mr.VISHWANATH RAM	
8.	CWJC/5479/2000 SALARY, NON GAZETT	6 GUPTESHWAR OJHA vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR UPADHYAY 2	Mr.(AAG1)	
9.	CWJC/5553/2000 RGL.AD-HOC., GAZET	6 SALIL KUMAR DAS vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR Mr.VIKAS KUMAR Mr.MANOJ KUMAR Mr.ARVIND KUMAR	Mr.A.K.K.KESHARI (AAG11) Mr.(SC9) Mr.MANINDRA KISHORE SINGH (SC6) Mr.PRASOON SINHA (GA2)	
10.	CWJC/5582/2000 DISCP.PROC., GAZET	6 SHUKDEO SUBODH GANDHI vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR TEWARY Mr.SUNIL SINGH Mr.SUBHASH KUMAR	Mr.(GP5) Mr.SANJAY KR.-II (GA5)	
11.	CWJC/5609/2000 REM/DIS/TER, POLIC	6 KAMLESH KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.JAGDANAND Mr.PARTHA SARTHY	Mr.(SC6) Mr.MANINDRA KISHORE SINGH (SC6)	
12.	CWJC/6178/2000 with REM/DIS/TER, NON G	6 LALSA DEVI ORS vs THE STATE OF BIHAR & ORS	Mr.ASHWANI KUMAR SINHA Mr.MRIGANK MAULI Mr.VINAY MISTRY Mr.ANIL KUMAR	Mr.(AAG1)	
13.	CWJC/5129/2000 REM/DIS/TER, NON G	6 HARENDRA KUMAR vs THE STATE OF BIHAR & ORS	Mr.UDIT NR.SINGH Mr.AJAY KUMAR SINGH	Mr.S.J.RAHMAN (GP7)	
14.	CWJC/6717/2000 REM/DIS/TER, POLIC	6 RAM KUMAR RAJAK vs THE STATE OF BIHAR & ORS	Mr.TEG BAHADUR SINGH Mr.RAM HRIDAY PRASAD Mr.ALOK KUMAR -1	Mr.(SC9) Mr.MANINDRA KISHORE SINGH (SC6) Mr.PRASOON SINHA (GA2)	
15.	CWJC/6793/2000 SALARY, BOARD/CORP	10 RAJIB SINHA vs THE M.D.,BIHAR RAJYA POOL NIRM	Mr.DEVENDRA KUMAR SINGH Mr.RAVINDRA KUMAR SINHA	Mr.GANGA PRASAD RAI Mr.BINOD KUMAR Mr.SACHCHIDA NAND SINGH	
16.	CWJC/6813/2000 DISCP.PROC., BANK	10 MANORANJAN SAHAY vs THE NALANDA GRAMIN BANK & ORS	Mr.S.R.SHARAN	Mr.SUNIL KUMAR SINGH I Mr.R.R.UPADHYAYA Mr.DEVI DAS SRIVASTAVA	
17.	CWJC/7155/2000 PROMOTION , NON G	6 REETA DEVI vs THE STATE OF BIHAR & ORS	Mr.BHUBANESHWAR PRASAD Mr.MD.S.KHAN Mr.SAURABH KUMAR	Mr.(SC10) Mr.KRISHNA MURARI RAUT Mr.ARVIND UJJWAL (SC25) Mr.ARVIND PRASAD SINGH Mr.RAJ BALLABH SINGH	
18.	CWJC/7275/2000 REM/DIS/TER, NON G	6 KAILASH THAKUR vs THE STATE OF BIHAR & ORS	Mr.VISHWA NATH RAM Mr.DHRUBA MUKHERJEE	Mr.(GP5) Mr.SANJAY KR.-II (GA5)	
19.	CWJC/7386/2000 DISCP.PROC., GAZET	6 RABINDRA PRASAD vs THE STATE OF BIHAR & ORS	Mr.SUBODH KUMAR JHA Mr.MANI MADHUKAR Mr.ARVIND KUMAR CHOUDHARY Mr.RAJESH KUMAR	Mr.(AAG3)	
20.	CWJC/7541/2000 PROMOTION , BANK	10 SUBODH PRASAD KUMAR & ORS vs PUNJAB NATIONAL BANK & ORS	Mr.VISHWA NATH RAM Mr.DHRUBA MUKHERJEE Mr.MD.NAZIR ANSARI	Mr.SUNIL KUMAR SINGH Mr.AMIT KUMAR ANAND Mr.SHARAD KUMAR SINHA	
21.	CWJC/8364/2000 REM/DIS/TER, NON G	6 SMT. SIMA SHRIVASTAVA & ANR vs THE STATE OF BIHAR & ORS	Mr.S.P.SINHA Mr.SHANTI PRATAP	Mr.(GP6) Mr.SHASHI BHUSHAN KR.(SC-7) Mr.(SC16)	

PATNA HIGH COURT	203	Thursday 9th April, 2015 Mr. Justice V. Nath
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22.	CWJC/8365/2000 DISCP.PROC., BANK	10 RAMESHWAR PRASAD vs THE BIHAR STATE ELEC.BOARD & OR	Mr. AMBER NAHT BANERJI Mr. BIMLENDU SHEKHER THAKUR Mr. BINAY KUMAR	
23.	CWJC/8367/2000 RGL.AD-HOC., NON G	6 RAM DAS THAKUR vs THE STATE OF BIHAR & ORS	Mr. VISHWA NATH RAM Mr. PRASHANT SINHA Mr. RAJU GIRI Mr. VIKAS RATAN BHARTI Mr. PRABHAKAR KUMAR	Mr. (GP6) Mr. SHASHI BHUSHAN KR. (SC-7) Mr. MANINDRA KISHORE SINGH (SC6) Mr. (SC16)
24.	CWJC/8469/2000 RGL.AD-HOC., NON G	6 SARYU RAM & ORS vs THE STATE OF BIHAR & ORS	Mr. TEG BAHADUR SINGH Mr. SIYA RAM SHAHI Mr. RAM GANESH Mr. BINAY KUMAR SINGH	Mr. (AAG3) Mr. ASHOK KR. CHOUDHARY (AAG13)
25.	CWJC/8539/2000 PROMOTION, POLIC	6 DEO KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr. TEG BAHADUR SINGH Mr. RAM HRIDAY PRASAD Mr. EBRAHIM KABIR Mr. BINAY KUMAR SINGH Mr. PRANAV KUMAR	Mr. (SC9) Mr. MANINDRA KISHORE SINGH (SC6) Mr. PRASOON SINHA (GA2)
26.	CWJC/8725/2000 OTHERS, BOARD/CORP	10 DASHRATH PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr. ARUN KUMAR	Mr. (GP4) Mr. MOHAMMAD SUFYAN Mr. MAQBOOL AHMAD
27.	CWJC/8745/2000 DATE BIRTH, POLIC	6 RAMASHRAY PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr. GYANAND ROY Mr. JIBENDRA MISHRA	Mr. (SC10) Mr. ARVIND UJJWAL (SC25)
28.	CWJC/8759/2000 with PROMOTION, NON G	6 BINDESHWAR SINGH vs THE STATE OF BIHAR & ORS	Mr. VISHWA NATH RAM Mr. MD. NAZIR ANSARI Mr. AJAY KUMAR	Mr. (AAG3)
29.	CWJC/8751/2000 PROMOTION, NON G	6 RAM SINGH vs THE STATE OF BIHAR & ORS	Mr. VISHWA NATH RAM Mr. AJAY KUMAR	(AAG3)
30.	CWJC/8779/2000 REM/DIS/TER, BOARD	10 SRI JAINANDAN PRASAD SINGH vs THE BIHAR STATE ELEC. BOARD & OR	Mr. JANARDAN SINGH Mr. AKHILESH KUMAR	
31.	CWJC/8901/2000 DISCP.PROC., NON G	6 KESHAV PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr. SANJEEV KUMAR MISHRA Mr. SANJIV SHARAN	Mr. (AAG1) Mr. SAROJ KUMAR SHARMA Mr. ARBIND KUMAR SHARMA Mr. AMRESH KUMAR Mr. AMAL KUMAR Mr. RAVI RANJAN (ACGSC) Mr. K.P. YADAV Mr. A.K. KESHARI (AAG11) Mr. SURESH KUMAR Mr. J.P. KARN (SCGSC)
32.	CWJC/8920/2000 CONTIN.SER, BANK	10 SRI RAM JANAM PRASAD & ANR vs THE STATE OF BIHAR & ORS	Mr. SURAJ PRASAD SINGH	Mr. (AAG1) Mr. ASHOK KR. KESHARI (AAG11)
33.	CWJC/8976/2000 SELECTION, POLIC	6 JAY KUMAR vs THE STATE OF BIHAR & ORS	Mr. MD. IMTEYAZ AHMAD Mr. NILESH KUMAR Mr. DR. ANJANI PD. SINGH	Mr. (SC9) Mr. MAHENDRA THAKUR Mr. PARTHA SARTHY Mr. SANJEEV KUMAR Mr. RAM HRIDAY PRASAD Mr. PRAMOD KUMAR Mr. JAGDANAND Mr. ASHOK KUMAR SINHA-10 Mr. PRANAV KUMAR Mr. PRASOON SINHA (GA2) Mr. SUDHIR KUMAR SINHA Mr. MANINDRA KISHORE SINGH (SC6)
34.	CWJC/9041/2000 DISCP.PROC., NON G	6 RAM SAGAR PRASAD SRIVASTAVA vs THE STATE OF BIHAR & ORS	Mr. CHAKRAPANI Mr. SHIW KUMAR JHA Mr. PURUSHOTTAM KUMAR JHA	Mr. (GP9)
35.	CWJC/9252/2000 DISCP.PROC., GAZET	6 RAVINDRA THAKUR vs THE STATE OF BIHAR & ORS	Mr. SIYA RAM SHAHI Mr. SANJIV KUMAR	Mr. (AAG3)
36.	CWJC/9343/2000 with PROMOTION, GAZETT	6 RAM BABU CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr. SHIVENDRA KISHORE Mr. GYANENDRA KUMAR SINGH	Mr. (SC7) Mr. MD. NADIM SERAJ Mr. RAJU GIRI Mr. DHANANJAY KUMAR Mr. MANINDRA KISHORE SINGH (SC6) Mr. ANJANI KR. SHARAN (SC9) Mr. RAJESH KUMAR Mr. A.K. CHOUDHARY Mr. JYOTI SARAN
37.	CWJC/5719/2000 PROMOTION, GAZETT	6 RAM BABU CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr. SHIVENDRA KISHORE Mr. GYANENDRA KUMAR SINGH	Mr. (SC7) Mr. RAJEEV RANJAN PRASAD Mr. MANINDRA KISHORE SINGH (SC6) Mr. MUKTESHWAR SINGH Mr. ANJANI KR. SHARAN (SC9)
38.	CWJC/9474/2000 PROMOTION, NON G	6 BIPIN KUMAR SINHA & ORS vs THE STATE OF BIHAR & ORS	Mr. AMBARNATH BANERJEE Mr. BIMLENDU SHEKHER THAKUR	Mr. (GP2) Mr. DIN BANDHU SINGH Mr. ASHOK KUMAR (SC11)
39.	CWJC/9679/2000 POST RETIRE, H.C.	6 RAM SEWAK PANDIT vs THE STATE OF BIHAR & ORS	Mr. INDRAJEET JHA Mr. RANJAN KUMAR JHA	Mr. (AAG2) Mr. RAKESH KUMAR SINGH Mr. KAUSHAL KUMAR JHA Mr. J.P. KARN (SCGSC) Mr. B.K. PRASAD
40.	CWJC/9696/2000 PROMOTION, GAZETT	6 PARMESHWAR DAYAL SINHA vs THE STATE OF BIHAR & ORS	Mr. MUKESHWAR DAYAL Mr. JITENDRA KUMAR	Mr. (AAG1) Mr. ANIL KUMAR JHA Mr. J.P. KARN (SCGSC)
41.	CWJC/9771/2000 DATE BIRTH, POLIC	6 BAIKUNTH NATH KHARE vs THE STATE OF BIHAR & ORS	Mr. TEG BAHADUR SINGH Mr. BINAY KUMAR SINGH Mr. EBRAHIM KABIR	Mr. (SC10)

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| 42. | CWJC/9838/2000
SALARY, NON GAZETT | 6 | SATYADEO SINGH
vs THE STATE OF BIHAR & ORS | Mr.HEMANT KUMAR JHA | Mr.(AAG3) |
| 43. | CWJC/9955/2000
SELECTION, NON GA | 6 | KAMLESH NARAYAN SINGH & ANR
vs THE STATE OF BIHAR & ORS | Mr.UPENDRA KUMAR
CHOUBEY | Mr.(AAG1)
Mr.ASHOK KUMAR
CHOUDHARY
Mr.A.K.KESHARI (AAG11) |
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Thursday the 9th April 2015
Court No. 25 (AT 2:15 P.M.)
Mr. Justice Shivaji Pandey

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./39291/2012 QUASHING(418)-IPC QSH COMPLAIN FOR C	6 QUTUBUDDIN KHAN & ORS. vs STATE OF BIHAR & ANR	Mr.MD. NAJMUL HODDA Mr.BINAY KUMAR	Mr.PANCHANAND PANDIT (APP)	
2.	CR. MISC./39296/2012 QUASHING(302/109)- QSH F.I.R. FOR CON	5 MANOJ KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.RAJ KISHORE SINGH (APP)	
3.	CR. MISC./39336/2012 with QUASHING(227 CR.P. QSH S.T	6 VISHWAMOHAN SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.PRABHAKAR SINGH Mr.RANJAY KUMAR PATEL	Mr.KUMAR PRIYA RANJAN (APP)	
4.	CR. MISC./18564/2012 QSH S.T	4 VISHAL @ VEENU SINGH & ANR. vs THE STATE OF BIHAR	Mr.PRABHAKAR SINGH	Mr.KUMAR SUNIL	
5.	CR. MISC./39356/2012 QUASHING(324,323,3 QSH COMPLAIN FOR C	5 ANJANI KUMAR PANDEY & ORS vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR SINGH Mr.SURENDRA KUMAR PANDEY	Mr.I.B.PANDEY(APP) Mr.CHANDRA SHEKHAR PRASAD Mr.BARUN PRASAD Mr.AJAY KR.JHA (APP)	
6.	CR. MISC./39397/2012 QUASHING(302/20/34 QSH S.T	5 JAGAN SINGH vs STATE OF BIHAR & ANR	Mr.AJAY NANDAN SAHAY	Mr.AJAY KR.JHA (APP)	
7.	CR. MISC./39421/2012 QUASHING(245 CR.P. QSH COMPLAIN FOR C	8 MANIYA DEVI vs STATE OF BIHAR & ANR	Mr.ARABIND NATH PANDEY	Mr.SMT.GULNAR BEGUM (APP) Mr.RAKESH SINGH Mr.BHASKAR SHANKAR Mr.PARMANAND PRASAD (APP) Mr.SUNIL KUMAR SINGH Mr.J.UPADHYAY(APP) Mr.ABHAY KUMAR SINHA	
8.	CR. MISC./39422/2012 QUASHING(302,307,1 QSH S.T	5 RAM NARAIN MEHTA @ NARAIN MEHTA & ORS. vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR AGRAWAL	Mr.PARMANAND PRASAD (APP) Mr.SUNIL KUMAR SINGH Mr.J.UPADHYAY(APP) Mr.ABHAY KUMAR SINHA	
9.	CR. MISC./39498/2012 QUASHING(420,323,5 QUASHING	9 HINDUSTAN COCA COLA BEVERAGE PVT. LTD. & ORS vs STATE OF BIHAR & ANR	Mr.KUMAR MANISH Mr.ANJANI KUMAR JHA	Mr.ASHA KUMARI(APP) Mr.ARUN KUMAR Mr.BIPIN KUMAR Mr.M.K.KHARE(APP)	
10.	CR. MISC./39542/2012 QUASHING(307,498A, QSH COMPLAIN FOR C	5 GOPAL KUMAR JHA & ORS. vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR JHA	Mr.ASHA KUMARI(APP) Mr.ARUN KUMAR Mr.BIPIN KUMAR Mr.M.K.KHARE(APP)	
11.	CR. MISC./39553/2012 QUASHING(420)-IPC QUASHING	4 VIJAY KUMAR GUPTA @ VIJAY CHAND GUPTA vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH	Mr.M.K.KHARE(APP)	
12.	CR. MISC./39570/2012 QUASHING(498A,34)- QSH COMPLAIN FOR C	7 UTTAM KUMAR vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR SINGH	Mr.CHANDRA BHUSHAN PD.(APP)	
13.	CR. MISC./39573/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	5 JAY PRAKASH MAHTO vs STATE OF BIHAR & ANR	Mr.KRISHNA KUMAR YADAV Mr.RAVI SHANKER PANKAJ	Mr.UPENDRA KUMAR(APP) Smt.CHHATESHWARI KUMARI Mr.DEEPAK KUMAR Mr.RANANJAY KUMAR Mr.DHANANJAY KUMAR GUPTA	
14.	CR. MISC./39584/2012 QUASHING(307/34,39 QSH S.T	5 SURAJ PRAKASH SINGH @ VIJAY SINGH vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.ANANT KUMAR BHASKAR	Mr.MADAN KUMAR (APP)	
15.	CR. MISC./39591/2012 QUASHING(498A)-IPC QUASHING	7 KIRAN DEVI & ANR. vs STATE OF BIHAR & ANR	Mr.SATISH CHANDRA JHA Mr.PUSHPA RANI	Mr.H.A.KHAN(APP) Mr.GYANAND ROY Mr.SHEO NANDAN MISHRA Mr.D.NANDAN(APP)	
16.	CR. MISC./39611/2012 QUASHING(302,307,3 QSH F.I.R. FOR CON	5 SHILENDRA KUMAR JHA vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR JHA	Mr.D.NANDAN(APP)	
17.	CR. MISC./39646/2012 QUASHING(420/469/4 QSH F.I.R. FOR DIR	5 URMILA DEVI & ORS vs STATE OF BIHAR & ANR	Mr.PRAVEEN KUMAR AGRAWAL	Mr.RENUKA RATNAKAR (APP) Mr.RAMA NAND PODDAR	
18.	CR. MISC./39669/2012 QUASHING(420/406/1 QSH COMPLAIN FOR C	5 ARBIND KUMAR @ ARBIND KUMAR CHOUHARY & ANR. vs STATE OF BIHAR & ANR	Mr.DINESH MAHARAJ Mr.SATISH KUMAR SINGH	Mr.MADHURANAND JHA (APP) Mr.SANJAY KUMAR SINGH Mr.DIPAK KUMAR Mr.AJAY KUMAR PANDEY Mr.NAWAL KISHORE PD.(APP)	
19.	CR. MISC./39690/2012 QUASHING(409,34)-I QUASHING	6 KHURSHID ALAM vs STATE OF BIHAR & ANR	Mr.RADHA MOHAN SINGH	Mr.NAWAL KISHORE PD.(APP)	
20.	CR. MISC./39715/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	7 ASHUTOSH KUMAR NIRAJ & ORS vs STATE OF BIHAR & ANR	Mr.RAVI RANJAN	Mr.SMT.RENU KUMARI (APP) Mr.SANJEET KUMAR SINGH Mr.MRITUNJAY KUMAR Mr.J.UPADHYAY(APP)	
21.	CR. MISC./39729/2012 QUASHING(107 CR.P. QSH COMPLAIN FOR O	3 SANJAY SHARMA & ORS. vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR	Mr.J.UPADHYAY(APP)	
22.	CR. MISC./39732/2012 QUASHING(366A,448, QSH F.I.R. FOR OTH	4 MD. LAKHI @ MD. WAQUAR AHMAD & ORS. vs STATE OF BIHAR & ANR	Mr.ANAMUL HAQUE	Mr.SUCHETA YADAV(APP) Mr.DEBESH KUMAR PODDAR Mr.VIVEKANAND VIVEK Mr.TARUN PD.MANDAL (APP) Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR Mr.PRAMOD MISHRA	
23.	CR. MISC./39736/2012 QUASHING(498A)-IPC QSH F.I.R. FOR CON	6 ATMA DEVI & ORS. vs MANJU KUMARI & ANR.	Mr.SITA RAM YADAV Mr.PRAVEEN KUMAR AGRAWAL Mr.BIPIN KUMAR Mr.AMRESH KUMAR (IN PERSON)	Mr.TARUN PD.MANDAL (APP) Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR Mr.PRAMOD MISHRA	
24.	CR. MISC./39739/2012 QUASHING(414)-IPC QSH F.I.R. FOR DIR IN (CR. WJC/472/2012)	7 PAPPU SAH vs THE STATE OF BIHAR & ORS	Mr.AMIT KUMAR Mr.DUDH NATH SINGH Mr.RAVI RANJAN	Mr.PARMANAND PRASAD (APP) Mr.AJAY-SC11	

PATNA HIGH COURT	206	Thursday 9th April, 2015	
		Mr. Justice Shivaji Pandey	

25.	CR. MISC./39756/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	7	SURYA NARAYAN YADAV & ORS. vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR JHA	Mr.KR.RANJEET RANJAN (APP) Mr.SUNIL KUMAR SINGH Mr.ASHA DEVI (APP)
26.	CR. MISC./39792/2012 QUASHING(498A,516, QSH F.I.R. FOR CON	4	OM PRAKASH JHA & ORS. vs STATE OF BIHAR & ANR	Mr.RANJAN KUMAR JHA Mr.KUMAR KAMAL NAYAN	
27.	CR. MISC./37956/2011 QSH F.I.R. FOR CON	10	PRITAM KUMAR JHA @ PRITAM JHA vs THE STATE OF BIHAR & ANR	Mr.RANJAN KUMAR JHA Mr.KUMAR KAMAL NAYAN	Mr.AHMAD ALI(APP) Mr.RAJIB RANJAN JHA
28.	CR. MISC./39822/2012 QUASHING(138 N.I.A QUASHING	6	CHANDAN KUMAR VERMA vs STATE OF BIHAR & ANR	Mr.SHAKTI SUMAN KUMAR Mr.VARUN KUMAR TRIVEDI Mr.JAI PRAKASH Mr.CHANDRA KANT	Mr.ASHA DEVI (APP) Mr.AJIT RANJAN KUMAR Mr.HARENDRA KUMAR SINGH
29.	CR. MISC./39862/2012 QUASHING(323/504)- QSH COMPLAIN FOR C	3	RABINDRA KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.RADHA KRISHNA SINGH	Mr.SMT.GULNAR BEGUM (APP) Mr.MANISH KUMAR NO-2 Mr.AKSHAY LAL PRASAD Mr.MAYANAND JHA(APP)
30.	CR. MISC./39867/2012 QUASHING(419,420,46 QUASHING	4	GURUDEO PASWAN vs STATE OF BIHAR & ANR	Mr.DHANANJAY KUMAR PANDEY	Mr.MAYANAND JHA(APP)
31.	CR. MISC./39874/2012 QUASHING(304B,323, QSH F.I.R. FOR DIR	4	SANJAY THAKUR @ SHIV CHANDRA THAKUR & ORS. vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR	Mr.RAJESH KUMAR(APP)
32.	CR. MISC./39886/2012 QUASHING(380)-IPC QSH COMPLAIN FOR C	3	JUGAL KISHORE PRASAD & ORS. vs THE STATE OF BIHAR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.PRIYA GUPTA	Mr.B.LAL(APP) Mr.SWARN KIRAN
33.	CR. MISC./39994/2012 QUASHING(420,406,3 QSH F.I.R. FOR CON	3	DEVENDRA THAKUR@ NARENDRA THAKUR vs STATE OF BIHAR & ANR	Mr.UMA SHANKAR SHARMA Mr.UMA SHANKAR SHARMA	Mr.A.DAYAL (APP)
34.	CR. MISC./40038/2012 QUASHING(227,228 C QSH F.I.R. FOR DIS	3	RAM DULAR YADAV & ANR vs THE STATE OF BIHAR	Mr.IMRAN Mr.SANJAY KUMAR	Mr.S.EHTESHAMUDDIN(APP)
35.	CR. MISC./40091/2012 QUASHING(420/406/1 QSH COMPLAIN FOR C	4	NAGINA RAI & ORS. vs THE STATE OF BIHAR	Mr.PREMCHANDRA YADAV	Mr.MD.SUFYAN (APP)
36.	CR. MISC./40093/2012 QUASHING(420/414/4 QSH F.I.R. FOR CON	3	ASHOK KUMAR AGRAWAL vs THE STATE OF BIHAR & ORS	Mr.RADHA MOHAN SINGH	Mr.MAYANAND JHA (APP)
37.	CR. MISC./40143/2012 QUASHING(498A,379, QSH F.I.R. FOR DIR	3	HARENDRA SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.DIGVIJAY KUMAR OJHA	Mr.DR.INDIWAR KUMARI(APP) Mr.SATYENDRA PRASAD SINGH Mr.RAJEEV RANJAN NO.II Mr.BINOD KUMAR SINGH
38.	CR. MISC./40165/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR O	3	DILIP KUMAR CHOUDHARY vs STATE OF BIHAR & ANR	Mr.ROUNAK KUMAR SINGH "PANKAJ" Mr.ANIRUDH MISHRA	Mr.AJIT KUMAR(APP)
39.	CR. MISC./40183/2012 QUASHING(379,323,1 QSH COMPLAIN FOR C	3	BIJAY MAHTO & ORS. vs STATE OF BIHAR & ANR	Mr.HRIDAY NARAYAN HARSHIT	Mr.J.K.SINGH-I(APP)
40.	CR. MISC./40209/2012 QUASHING(137,138 I QSH S.T	3	JAI SHANKAR PASWAN vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.RAJ BALLABH SINGH(APP)
41.	CR. MISC./40232/2012 QUASHING(125 CR.P. QSH COMPLAIN FOR O	3	PRAKASH YADAV vs THE STATE OF BIHAR & ORS	Mr.MRITUNJAY PRASAD SINGH	Mr.TARUN PD.MANDAL (APP)
42.	CR. MISC./40235/2012 QUASHING(339 CR.P. QSH F.I.R. FOR OTH	3	RAJU MAHTO & ORS. vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR TIWARY	Mr.J.N.THAKUR(APP)

FOR HEARING

1.	CR. MISC./38860/2008 QUASHING	4	MD.HARUN vs THE STATE OF BIHAR & ANR	Mr.AMINUDDIN AHMAD KHAN Mr.RAJ DULAR SAH	Mr.NAWAL KISHORE PD.(APP) Mr.RAJ NANDAN PRASAD Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD Mr.OBAIDUR RAHMAN
2.	CR. MISC./39119/2008 QUASHING	5	KRISHNA KUMAR vs STATE OF BIHAR & ANR	Mr.B.B.KUMAR Mr.DURGESH NANDAN	Mr.A.A.KHAN (APP) Mr.VIJAY KUMAR @ VIJAY KR. SINGH
3.	CR. MISC./41140/2008 QUASHING	7	MANORMA KUMARI & ANR vs STAE OF BIHAR & ANR	Mr.ANAND K.OJHA Mr.ASHOK KUMAR KARNA	Mr.R.P.S.SINGH(APP) Mr.PRABHAT RANJAN -1
4.	CR. MISC./41168/2008 QUASHING	7	DURGA NAND MISHRA vs UNION OF INDIA THRU.REG.BIH JH	Mr.GOPAL JHA Mr.RAJESH KUMAR VERMA	Mr.SUDHIR SINGH (ASST.SG.) Mr.KALIKA NAND JHA Mr.R.AHSAN (ASGI)
5.	CR. MISC./41169/2008 QUASHING	7	DURGA NAND MISHRA vs UNION OF INDIA THRU.REG.BIH JH	Mr.GOPAL JHA Mr.RAJESH KUMAR VERMA	Mr.SUDHIR SINGH (ASST.SG.) Mr.BINAY KR.PANDEY
6.	CR. MISC./41508/2008 QUASHING	7	BINOD KUMAR vs STATE OF BIHAR & ORS	Mr.AMINUDDIN AHMAD KHAN Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA Mr.RAJ DULAR SAH Mr.NAGENDRA RAI	Mr.R.B.S.PAHAPURI(APP) Mr.DINESHWAR MISHRA Mr.RAJEEVA RANJAN SAHAYA
7.	CR. MISC./41513/2008 QUASHING	9	SANGITA PANDEY & ORS vs STATE OF BIHAR & ANR	Mr.RANJAN KUMAR SINHA Mr.SEEMA	Mr.R.N.JHA (APP) Mr.MADHAW PRASAD YADAV

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| 8. | CR. MISC./41609/2008 | 7 BABAN YADAV @ BABAN SINGH
with QUASHING vs STATE OF BIHAR & ANR | Mr.GOPESH PRASAD ROY | Mr.S.EHTESHAMUDDIN (APP) |
| 9. | CR. MISC./41631/2008 | 7 JAI MANDAL YADAV @ JAI MANGAL SINGH YADAV
QUASHING vs STATE OF BIHAR & ANR | Mr.GOPAL PRASAD ROY | S.EHTESHAMUDDIN (APP) |
| 10. | CR. MISC./42317/2008 | 9 MD.MANOWAR ALAM @ MD.MUNABBAR ALAM & ORS
QUASHING vs STATE OF BIHAR & ANR | Mr.BIMAL KUMAR
Mr.BIRENDRA KUMAR | Mr.M.N.JHA (APP)
Mr.RAJENDRA KUMAR
Mr.UMA KANT VERMA |
| 11. | CR. MISC./42374/2008 | 9 SMT.MEENA DEVI & ORS
QUASHING vs STATE OF BIHAR & ANR | Mr.LAXMI NR.SINGH
Mr.S.DAS
Mr.RANJIT SHARMA
Mr.S.DE | Mr.RAM SUMIRAN RAI (APP)
Mr.SHAIENDRA KR. JHA
Mr.NAGESWAR SINGH |
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Thursday the 9th April 2015
Court No. 23 (AT 2:15 P.M.)
Mr. Justice Ashwani Kumar Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./40287/2012 QUASHING(498(A))-I QSH F.I.R. FOR CON	4 HARERAM PASI & ORS. vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR DUBEY	Mr.C.JAWAHAR (APP)	
2.	CR. MISC./40289/2012 QUASHING(447/323/4 QSH COMPLAIN FOR C	4 DR. SUDHAKAR THAKUR vs THE STATE OF BIHAR	Mr.RAJESH PRASAD CHOUDHARY	Mr.SURAJ PD.SINGH (APP) Mr.DIWAKAR PRASAD SINGH	
3.	CR. MISC./40305/2012 QUASHING(323,379)- QUASHING	8 SURESH PANDIT & ORS. vs STATE OF BIHAR & ANR	Mr.KAMAL KUMAR SINHA	Mr.MD.FAHIMUDDIN(APP)	
4.	CR. MISC./40325/2012 QUASHING(144,145 C QUASHING	3 JAI NARAIN RAI @ JAI NARAIN RAM& ANR. vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.MAYANAND JHA (APP)	
5.	CR. MISC./40327/2012 QUASHING(467/468/4 QSH COMPLAIN FOR C	3 AJAY KUMAR vs STATE OF BIHAR & ANR	Mr.ANANT KUMAR BHASKAR Mr.ABHAY KUMAR ROY	Mr.RAM NARESH ROY (APP)	
6.	CR. MISC./40331/2012 QUASHING(403,406.4 QSH COMPLAIN FOR C	3 SUBHASH CHAND AGGARWAL & ANR vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR Mr.MUKESH	Mr.NARENDRA KUMAR SINGH(APP) Mr.VIKASH KUMAR	
7.	CR. MISC./40343/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	3 MD. ASIF ALI @ NANHE & ORS. vs STATE OF BIHAR & ANR	Mr.ANAMUL HAQUE	Mr.SUCHETA YADAV(APP)	
8.	CR. MISC./40347/2012 QUASHING(323,379,1 QSH COMPLAIN FOR C	3 SUNIL KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.RAM DAS SINGH Mr.VINOD KUMAR	Mr.VINOD SHANKAR MODI(APP) Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	
9.	CR. MISC./40350/2012 QUASHING(420,464,4 QSH COMPLAIN FOR C	3 SUBASH CHANDRA PANDEY vs STATE OF BIHAR & ANR	Mr.RAJIVE RANJAN SINGH	Mr.C.SEN PD.SINGH(APP)	
10.	CR. MISC./40355/2012 QUASHING(239 CR.P. QSH COMPLAIN FOR O	6 UPENDRA YADAV & ORS. vs STATE OF BIHAR & ANR	Mr.RAMADHAR SHEKHAR	Mr.MANI MADHUKAR(APP)	
11.	CR. MISC./40381/2012 QUASHING(307,498A, QSH F.I.R. FOR CON	4 KAMRUDDIN ANSARI & ORS. vs STATE OF BIHAR & ANR	Mr.GAURI SHANKAR THAKUR	Mr.ANAND KISHORE CHOUDHARY (APP) Mr.UMESH CHANDRA VERMA	
12.	CR. MISC./40386/2012 QUASHING(307,498(A QSH COMPLAIN FOR C	3 HARDEEP SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.SARVAN KUMAR	Mr.A.HAQUI SAHARA (APP) Mr.CHANDRA MOHAN JHA	
13.	CR. MISC./40391/2012 QUASHING(498A,307, QSH S.T	3 SANJAY KUMAR SRIVASTAVA & ORS. vs STATE OF BIHAR & ANR	Mr.AKHILESHWAR KUMAR SHRIVASTVA	Mr.SAHEEN BEGAM (APP) Mr.AKHILESHWAR KUMAR Mr.SUSHIL KUMAR JHA	
14.	CR. MISC./40414/2012 QUASHING(353)-IPC QSH F.I.R. FOR CON	3 VIJAY KUMAR MEHTA @ VIJAY KUMAR vs STATE OF BIHAR & ANR	Mr.RAM PRAWESH KUMAR	Mr.BINOD SHANKAR MODI(APP)	
15.	CR. MISC./40417/2012 QUASHING(409)-IPC QSH COMPLAIN FOR C	3 RAJIV RANJAN SINHA vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.SHAILENDRA KR.SINGH (APP)	
16.	CR. MISC./40427/2012 QUASHING(498A)-IPC QSH F.I.R. FOR CON	3 SANJAY KUMAR SINHA @ SANJAY SRIVASTAVA @ SANJAY KR.SRIVASTAVA & ANR. vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.PANCHANAND PANDIT (APP) Mr.KAPIL DEO SINGH	
17.	CR. MISC./40429/2012 QUASHING(376)-IPC QSH COMPLAIN FOR C	2 RAJ NARAYAN SINGH vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR VERMA	Mr.ASHA KUMARI (APP)	
18.	CR. MISC./40474/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	3 BIJAY PRASAD SINGH @ VIJAY PRASAD vs THE STATE OF BIHAR	Mr.CHITRANJAN SINHA Mr.CHITRANJAN SINHA Mr.PRASHANT SINHA	Mr.ASHOK KUMAR(APP)	
19.	CR. MISC./40481/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR DIR	3 SUDHIR KUMAR @ SUDHIR SINGH & ANR. vs THE STATE OF BIHAR	Mr.SUSHMITA MISHRA	Mr.DR.KR.UDAY PRATAP (APP)	
20.	CR. MISC./40490/2012 QUASHING(217 CR.P. QSH F.I.R. FOR OTH	13 SUSHILA DEVI vs STATE OF BIHAR & ANR	Mr.UMA SHANKAR	Mr.RAM NARESH RAI (APP) Mr.JANARDAN PRASAD SINGH	
21.	CR. MISC./40493/2012 QUASHING(269/338)- QSH COMPLAIN FOR C	3 DR. RAKESH KUMAR SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR JHA Mr.PREM KUMAR JHA Mr.SHIV NARAYAN JHA	Mr.SMT.RITA VERMA (APP) Mr.KUMARI JYOTI	
22.	CR. MISC./40503/2012 QUASHING(406)-IPC QSH COMPLAIN FOR C	2 PRASHANT KUMAR PRABHAKAR vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR	Mr.PARMOD KUMAR (APP)	
23.	CR. MISC./40508/2012 QUASHING(406)-IPC QSH COMPLAIN FOR O	2 ARUNAVA MITRA @ ARUNABHA MITRA vs STATE OF BIHAR & ANR	Ms.RATNA DAS Mr.VIKASH JHA	Mr.YOGENDRA KR.SINGH(APP) Mr.BIRENDRA KUMAR Mr.BIMAL KUMAR	
24.	CR. MISC./40509/2012 QUASHING(467/468/4 QSH COMPLAIN FOR C	2 DIWAKAR PRASAD vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR	Mr.SHYAM KR.SINGH (APP)	
25.	CR. MISC./40585/2012 QUASHING(379,323,3 QSH F.I.R. FOR CON	3 SHASHI BHUSHAN PRASAD YADAV & ANR vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD SINGH Mr.AMARDEEP LOKPRIYA	Mr.NAND KUMAR (APP) Mr.BIJAY KUMAR PANDEY	

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26.	CR. MISC./40655/2012 QUASHING(406,120B) QUASHING	2	SUMANT HARSHWARDHAN & ORS vs STATE OF BIHAR & ANR	Mr.AARUNI SINGH	Mr.UDAY CHAND PRASAD (APP) Mr.JAGANNATH SINGH
27.	CR. MISC./40712/2012 QUASHING(304A,420, QUASHING	3	DR. ASHOK KUMAR SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA	Mr.S.DAYAL(APP) Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA
28.	CR. MISC./40763/2012 QUASHING(498A,307) QUASHING	2	TARAK SAU & ANR. vs STATE OF BIHAR & ANR	Mr.DR. SHRADDHANAND PASWAN	Mr.PRANAV KUMAR (APP) Mr.SANJAY KUMAR JHA Mr.SATYA VEER
29.	CR. MISC./40769/2012 QUASHING(319 CR.P. QSH S.T	2	DILIP SAHNI & ORS. vs STATE OF BIHAR & ANR	Mr.GIRISH CHANDRA JHA	Mr.RAM CHANDRA SINGH(APP)
30.	CR. MISC./40822/2012 QUASHING(406,420,4 QSH COMPLAIN FOR C	2	AWADHESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.AJIT KUMAR(APP)
31.	CR. MISC./40880/2012 QUASHING(379)-IPC QUASHING	2	MURSHID ALAM vs THE STATE OF BIHAR & ORS	Mr.JAI PRAKASH SINGH Mr.PANKAJ KUMAR DAS	Mr.DR. RABINDRA KUMAR(APP)
32.	CR. MISC./40891/2012 QUASHING(144,145 C QSH COMPLAIN FOR O	2	MD. GYASUDDIN & ANR. vs THE STATE OF BIHAR & ORS	Mr.MD. NAJMUL HODDA	Mr.S.DAYAL(APP)
33.	CR. MISC./40896/2012 QUASHING(384,323,5 QSH COMPLAIN FOR O	3	PARMESHWAR SAH vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA & ORS.	Mr.CHANDRA BHUSHAN DAS	Mr.GAJENDRA PD.YADAV(APP)
34.	CR. MISC./40955/2012 QUASHING(302/307/1 QSH S.T	2	MD. AKHTAR vs THE STATE OF BIHAR	Mr.MD. KAMRAN Mr.MOJIB AHMED	Mr.MADAN KUMAR (APP)
35.	CR. MISC./40997/2012 QUASHING(379,447,3 QSH COMPLAIN FOR C	2	DR. SANJIB KUMAR vs STATE OF BIHAR & ANR	Mr.BIPIN BIHARI SINGH	Mr.M.K.KHARE(APP)
36.	CR. MISC./41019/2012 QUASHING(323/324/3 QSH F.I.R. FOR CON	2	RAJIV KUMAR JHA @ SHYAM JHA & ORS. vs THE STATE OF BIHAR	Mr.BINODANAND MISHRA Mr.ALOK KUMAR	Mr.MAYANAND JHA (APP)
37.	CR. MISC./41029/2012 QUASHING(504/34,32 QUASHING	2	RAM JINISH RAI & ORS. vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR SINGH Mr.KUMARI RASHMI	Mr.SUBHASH CHANDRA MISHRA(APP)
38.	CR. MISC./41036/2012 QUASHING(498A,323, QSH COMPLAIN FOR O	5	RABINDRA KUMAR vs STATE OF BIHAR & ANR	Mr.RAVI BHUSHAN VERMA Mr.SANJAY KUMAR Mr.SHEO KUMAR PRASAD	Mr.SANJAY KR.PANDEY(APP)
39.	CR. MISC./41039/2012 QUASHING(302,323,3 QUASHING	2	AJAI RABIDAS @ AJAI DAS & ANR. vs STATE OF BIHAR & ANR	Mr.AMAR PRAKASH	Mr.VINOD SHANKAR MODI(APP) Mr.RAKESH KUMAR SINHA
40.	CR. MISC./41044/2012 QUASHING(323,341,5 QSH F.I.R. FOR CON	2	AMAR KUMAR THAKUR & ORS. vs STATE OF BIHAR & ANR	Mr.SHEKHAR KUMAR SINGH	Mr.ARUN KUMAR(APP)

FOR HEARING

1.	CR. MISC./42393/2008 QUASHING	7	BHARENDRA NARAYAN SINGH @ BHABENDRA NARAYAN SINGH vs STATE OF BIHAR & ANR	Mr.RAGHVENDRA KR.SINGH	Mr.D.MEHTA (APP) Mr.BIRENDRA KUMAR Mr.BIMAL KUMAR
2.	CR. MISC./43450/2008 QUASHING	7	MD.MEHDUD & ORS vs STTAE OF BIHAR & ANR	Mr.VINAY RANJAN	Mr.N.PD.YADAV (APP)
3.	CR. MISC./43493/2008 with QUASHING	7	AJIT KUMAR @ AJEET KUMAR vs THE STATE OF BIHAR & ANR	Mr.ARUN KUMAR PANDEY Mr.RAGHVENDRA KR.SINGH	Mr.MANISH KR.-2 (APP) Mr.BIRENDRA KUMAR Mr.BIMAL KUMAR
4.	CR. MISC./52558/2008 QUASHING	10	JANARDHAN SAH vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR SINGH 2 Mr.PIYUSH KUMAR PODDAR	BINOD KUMAR(APP))
5.	CR. MISC./43906/2008 QUASHING	9	MR.SUMAN CHAKRAVORTY vs STATE OF BIHAR & ORS	Mr.SHEELA SHARMA	Mr.S.C.MISHRA(APP)
6.	CR. MISC./44905/2008 QUASHING	7	REETA DEVI vs STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.S.K.BHATNAGAR	Mr.R.S.RAI(APP)
7.	CR. MISC./45837/2008 with QUASHING	8	RAM KRISHNA PRASAD @ VAKIL SAHEB & ORS vs STATE OF BIHAR & ANR	Mr.SURENDRA KISHORE THAKUR	Mr.N.N.TIWARY (APP) Mr.BAL BHUSHAN CHOUDHARY Mr.MANISH KISHORE Mr.R.K.P.SINGH
8.	CR. MISC./24459/2009 QUASHING	10	SHYAM KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.SURENDRA KISHORE THAKUR Mr.ANISH KUMAR	Mr.BIPIN KUMAR(APP) Mr.BAL BHUSHAN CHOUDHARY Mr.MANISH KISHORE Mr.R.K.P.SINGH
9.	CR. MISC./46722/2008 QUASHING	7	KAPIL RAI @ KAPILDEO YADAV & ORS vs STATE OF BIHAR	Mr.MURARI NARAIN CHOUDHARY Mr.VIJAY KUMAR	Mr.S.B.RAI(APP) Mr.SHEKHAR SINGH Mr.SHREE NIWAS MADHUVAN
10.	CR. MISC./46871/2008 QUASHING	7	GOPAL KUMAR AGARWAL vs THE STATE OF BIHAR & ANR	Mr.RAJU GIRI Mr.VIKAS RATAN BHARTI	Mr.M.N.JHA (APP) Mr.TARUN PRASAD MANDAL Mr.BHOLA PRASAD Mr.SWAPNIL KUMAR SINGH
11.	CR. MISC./47359/2008 QUASHING	9	PARASHURAM RAM vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR	Mr.R.S.CHOUDHARY(APP) Mr.PAWAN KUMAR SINGH Mr.RANJEET KUMAR SINGH -2
12.	CR. MISC./47373/2008 QUASHING	7	AMRENDRA KUMAR @ DABLU KUMAR & ANR vs STATE OF BIHAR	Mr.AJIT KUMAR SINGH Mr.SHAMBHUNATH'SUMAN' Mr.AVINASH	Mr.ANANT PD.SINGH(APP) Mr.RAJESH KUMAR SINGH Mr.LAL BABU SINGH

Thursday the 9th April 2015
Court No. 9 (AT 2:15 P.M.)
Mr. Justice Vikash Jain

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./38606/2014 A.BAIL	1 NAGMANI YADAV vs THE STATE OF BIHAR	Mr.BIPIN KUMAR	Mr.PARMANAND PD.(APP) Mr.SATYENDRA PRASAD SINGH	
2.	CR. MISC./38613/2014 A.BAIL	1 SHAHZAD ALAM. vs THE STATE OF BIHAR	Mr.S. JAMIL AKHTAR	Mr.RENUKA RATNAKAR(APP)	
3.	CR. MISC./38616/2014 A.BAIL	3 RAMAKANT TIWARY & ANR. vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.T.N. THAKUR (APP) Smt.NISHA VERMA Mr.PRAVIN KUMAR	
4.	CR. MISC./38795/2014 A.BAIL	1 UMESH KUMAR SINGH @ UMESH SINGH vs THE STATE OF BIHAR	Mr.KAILASH NATH DIWAKAR	Mr.PARMESHWAR MEHTA(APP)	
5.	CR. MISC./38802/2014 A.BAIL	1 GUDDU KUMAR @ OM PRAKASH KUMAR & ANR. vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY Mr.BRAJESH KUMAR	Mr.BINOD KR. 2(APP)	
6.	CR. MISC./38838/2014 A.BAIL	3 PARAM HANSH RAI & ORS. vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.DR. INDIWAR KUMARI(APP) Smt.SMT. ANURADHA SINGH Mr.SURESH PD. SINGH (APP)	
7.	CR. MISC./38897/2014 A.BAIL	1 ANANDI SAH vs THE STATE OF BIHAR	Mr.ANIL KUMAR	Mr.NITYANAND TIWARY(APP) Mr.KRISHNA KUMAR SINGH Mr.BINOD JEE VERMA	
8.	CR. MISC./38910/2014 with A.BAIL	5 AMAR KR. SHUKLA @ AMAR SHUKLA @ GUDDU SHUKLA & ANR vs THE STATE OF BIHAR	Mr.ARUN KUMAR MANDAL	Mr.INDU BALA PANDEY (APP) Mr.KRISHNA KUMAR SINGH Mr.BINOD JEE VERMA	
9.	CR. MISC./40403/2014 A.BAIL	1 CHANDAN MANDAL vs THE STATE OF BIHAR	Mr.ARUN KUMAR MANDAL	Mr.BHARAT BHUSHAN(APP) Mr.DILEEP KUMAR SINGH Mr.RAKESH KUMAR	
10.	CR. MISC./38918/2014 A.BAIL	1 RAVI RAM @ RAVI KR. RAM vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.SHAIENDRA KUMAR 1 (APP) Mr.AMIT KR.RAKESH(APP)	
11.	CR. MISC./38983/2014 A.BAIL	1 GULO MANDAL vs THE STATE OF BIHAR	Mr.JANKI NANDAN PRASAD	Mr.ANURADHA SINGH(APP)	
12.	CR. MISC./39006/2014 with A.BAIL	3 DEVAKI NANDAN SINGH vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU Mr.PARWEJ KHAN	Mr.DAMODAR PD.TIWARY(APP)	
13.	CR. MISC./39114/2014 A.BAIL	1 RAJENDRA SINGH vs THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN	Mr.ABHAY KUMAR RAI (APP)	
14.	CR. MISC./39029/2014 with A.BAIL	1 MUKESH CHOUDHARY & ANR vs THE STATE OF BIHAR	Mr.AMIT KUMAR RAKESH Mr.SUSHANT KUMAR Mr.VISHWA RANJAN CHOUDHARY	Mr.PARMANAND KUMAR (APP) Mr.MADHURANAND JHA (APP)	
15.	CR. MISC./39464/2014 A.BAIL	1 ARJUN CHOUDHARY & ANR vs THE STATE OF BIHAR	Mr.RAVI RANJAN Mr.PANKAJ KUMAR	Mr.S.DAYAL(APP)	
16.	CR. MISC./39038/2014 A.BAIL	1 LALAN YADAV & ANR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.SHANTANU KUMAR (APP)	
17.	CR. MISC./39045/2014 A.BAIL	1 UMARAWATI KUNWAR @ MOST. UMARAWATI KUNWAR & ORS. vs THE STATE OF BIHAR	Mr.UMESH KUMAR SINGH Mr.NAWNIT KUMAR TIWARY	Mr.VEENA KRI.JAISWAL(APP) Mr.MD. HARUN QUARESHI Mr.ANIL KUMAR(APP) Mr.SATYA PRAKASH	
18.	CR. MISC./39046/2014 with A.BAIL	1 CHHOTAY BAITHA @ CHHOTAY LAL BAITHA & ORS vs THE STATE OF BIHAR	Mr.AJAY MISHRA	Mr.PRANAV KUMAR(APP) Mr.SATYA PRAKASH Mr.A.L.PANDIT (APP)	
19.	CR. MISC./44381/2014 A.BAIL	1 SITARAM SINGH vs THE STATE OF BIHAR	Mr.AJAY MISHRA	Mr.HARENDRA PRASAD (APP)	
20.	CR. MISC./39048/2014 A.BAIL	3 MD. YAQUB & ORS vs STATE OF BIHAR & ANR	Mr.PRIYANK SAMDARSHI	Mr.J.N.THAKUR(APP)	
21.	CR. MISC./39099/2014 with A.BAIL	1 KAUSHAL KUMAR SINGH vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.P.N.PANDIT (APP)	
22.	CR. MISC./39308/2014 A.BAIL	1 VIKASH KUMAR SINGH & ANR. vs THE STATE OF BIHAR	Mr.DEWENDRA NARAYAN SINGH	Mr.SANJAY KUMAR TIWARY 1 (APP)	
23.	CR. MISC./39103/2014 A.BAIL	1 AJAY KUMAR vs THE STATE OF BIHAR	Mr.ANIL CHANDRA	Mr.SHARDA KUMARI (APP)	
24.	CR. MISC./39105/2014 A.BAIL	1 SANJU JHA @ SONU JHA @ MANGAL KANT JHA & ANR vs THE STATE OF BIHAR	Mr.RITESH KUMAR NARAIN SINGH Mr.PANKAJ KUMAR SINGH	Mr.R.P.S SINGH (APP)	
25.	CR. MISC./39109/2014 A.BAIL	1 SUBODH RAI @ SUBODH KUMAR vs THE STATE OF BIHAR	Mr.SUDISH KUMAR	Mr.PARMESHWAR MEHTA (APP) Mr.RAJEEV KUMAR SINGH Mr.MANOJ KUMAR	
26.	CR. MISC./39110/2014 A.BAIL	1 BACHCHE LAL SHARMA & ANR vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA	Mr.ANUSAIYA JAISWAL(APP)	
27.	CR. MISC./39132/2014 A.BAIL	1 RAHUL KUMAR vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.SUDHIR KUMAR UPADHYAY		
28.	CR. MISC./39136/2014 A.BAIL	1 REKHA DEVI vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK		
29.	CR. MISC./39139/2014 A.BAIL	1 NANDU vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR Mr.VIJAY KUMAR		
30.	CR. MISC./39150/2014 with A.BAIL	1 SUDHIR SINGH @ SUDHIR KUMAR & ANR. vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.JAI PRAKASH SINGH		
31.	CR. MISC./40083/2014 with A.BAIL	1 BIRENDRA SINGH & ANR vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.JAI PRAKASH SINGH		

PATNA HIGH COURT	211	Thursday 9th April, 2015 Mr. Justice Vikash Jain
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32.	CR. MISC./50922/2014 A.BAIL	1	RANDHIR PRATAP SINGH @ PINTU vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.ANIL KUMAR SINGH	Mr.PUSHPA SINHA NO.2(APP)
33.	CR. MISC./39159/2014 A.BAIL	1	SHANKAR ROY vs THE STATE OF BIHAR	Mr.AJIT KUMAR Mr.SHAIENDRA KUMAR Mr.KRISHNA MURARI RAWT	Mr.SURESH PRASAD SINGH (APP)
34.	CR. MISC./39192/2014 A.BAIL	1	AJIT KUMAR vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH SINHA	Mr.ASHOK KUMAR SINGH 1 (APP)
35.	CR. MISC./39217/2014 A.BAIL	1	CHANDRADEO PASWAN @ CHANARDEO PASWAN & ORS. vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.ANIL KUMAR(APP)
36.	CR. MISC./39236/2014 A.BAIL	1	LALDEO MOCHI @ LALJEE MOCHI vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.RAVI BHARDWAJ	Mr.YOGENDRA KR. SINGH(APP)
37.	CR. MISC./39280/2014 A.BAIL	1	JAGDISH RAI & ORS. vs THE STATE OF BIHAR	Mr.SUBHASH CHANDRA BOSE	Mr.NINOD SHANKAR MODI (APP)
38.	CR. MISC./39321/2014 A.BAIL	1	SITA DEVI vs THE STATE OF BIHAR	Mr.SHIVENDRA KUMAR SINHA	Mr.ANISH CHANDRA (APP)
39.	CR. MISC./39330/2014 A.BAIL	1	SUBODH RAI @ SUBODH KUMAR & ANR. vs THE STATE OF BIHAR	Mr.RAVINDER KUMAR SHARMA Mr.VISHAL SAURABH	Mr.M.K.NIRALA(APP)
40.	CR. MISC./39338/2014 A.BAIL	1	ZAHIR ALAM vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.GANESH PRASAD SINGH (APP)
41.	CR. MISC./39344/2014 A.BAIL	1	NOORUL HODA vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.NIRMAL KUMAR SINHA (APP)
42.	CR. MISC./39349/2014 A.BAIL	1	SUBHASH CHANDRA & ORS. vs THE STATE OF BIHAR	Mr.RAKESH KUMAR TIWARY	Mr.KUMAR VIRENDRA NARAYAN (APP)
43.	CR. MISC./39365/2014 with A.BAIL	1	RAIHAN AHMAD @ MD. RAIHAN AHMAD vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.ANUJ KR.SRIVASTAV(APP) Mr.AMIT KUMAR ANAND
44.	CR. MISC./39616/2014 with A.BAIL	1	MD. TANBIR vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.DR.INDIWAR KUMARI(APP) Mr.AMIT KUMAR ANAND
45.	CR. MISC./12510/2015 A.BAIL	1	MD. TAIYAB ALI vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.YOGENDRA KUMAR(APP) Mr.DAYAN SHANKER PRASAD Mr.MADHUSUDAN PRASAD GUPTA
46.	CR. MISC./39366/2014 A.BAIL	1	PRAVIN KUMAR MISHRA @ PRAVEEN MISHRA @ PRAVIN KUMAR vs STATE OF BIHAR & ANR	Mr.BIMLESH KUMAR PANDEY	Mr.RITA VERMA (APP) Mr.NIRMAL KUMAR SINHA-3
47.	CR. MISC./39367/2014 A.BAIL	1	MD. HIRA vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR SINGH Mr.ASHOK KUMAR KARNA	Mr.S.D.SINGH YADAV (APP) Mr.MD. SOBAN ASGHAR
48.	CR. MISC./39372/2014 A.BAIL	1	PANKAJ KUMAR vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.ASHOK KR.SINGH (APP)
49.	CR. MISC./39374/2014 A.BAIL	1	MANOJ SAO & ANR. vs THE STATE OF BIHAR	Mr.RAJESH MOHAN	Mr.ASHOK KR.SINGH NO.1(APP)
50.	CR. MISC./39384/2014 A.BAIL	1	KISHORE KUMAR JHA vs THE STATE OF BIHAR	Mr.AMITABH BHARDWAJ Mr.PRAMOD KUMAR SINGH	Mr.IFTEKHAR MAHMOOD(APP)
51.	CR. MISC./39397/2014 A.BAIL	1	RAMU BIND @ RAMU KUMAR vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.SUNIL KR.PANDAY(APP)
52.	CR. MISC./39402/2014 A.BAIL	1	RANJAN SUMAN YADAV @ RANJAY KUMAR SUMAN vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.A.DAYAL(APP)
53.	CR. MISC./39432/2014 with A.BAIL	1	DURGAWATI DEVI vs THE STATE OF BIHAR	Mr.JAVED ASLAM	Mr.SUBHASH CHANDRA MISHRA(APP)
54.	CR. MISC./42505/2014 A.BAIL	1	RAJARAM BIND & ANR vs THE STATE OF BIHAR	Mr.JAVED ASLAM	Mr.RAM CHANDRA SAHNI(APP)
55.	CR. MISC./39433/2014 A.BAIL	1	RAJU SINGH & ANR vs THE STATE OF BIHAR	Mr.GANJENDRA KUMAR SINGH Mr.RAJIV KUMAR	Mr.ADITYA NR.SINGH 1(APP)
56.	CR. MISC./39437/2014 A.BAIL	1	SHAIENDRA RAM @ SHAIENDRA KUMAR vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR TIWARY Mr.SHANTI KUMAR	Mr.DAMODAR PD. TIWARY (APP)
57.	CR. MISC./39443/2014 A.BAIL	1	SANTOSH ANAND vs THE STATE OF BIHAR	Mr.NARENDRA KUMAR MISHRA Mr.ASHOK KUMAR	Mr.ANIL KUMAR(APP)
58.	CR. MISC./39450/2014 A.BAIL	1	SHATRUGHAN SAH vs STATE OF BIHAR & ANR	Mr.UMESH KUMAR SINGH Mr.NAWNIT KUMAR TIWARY	Mr.MADHURANAND JHA(APP) Mr.JAVED ASLAM
59.	CR. MISC./39452/2014 A.BAIL	1	DARUDAN KHATOON vs THE STATE OF BIHAR	Mr.RAJAN Mr.MRITYUNJAY KUMAR Mr.VAIDEHI RAMAN PRASAD SINGH Mr.MADHU	Mr.ANISH CHANDRA (APP)
60.	CR. MISC./39543/2014 A.BAIL	1	PREM RAM @ PREM KUMAR RAM vs THE STATE OF BIHAR	Mr.RATANAKAR JHA	Mr.JITENDRA KUMAR RAI 1 (APP)

Thursday the 9th April 2015
Court No. 10 (AT 2:15 P.M.)
Mr. Justice Ahsanuddin Amanullah

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./41074/2012 QUASHING(323,341,1 QSH COMPLAIN FOR C	2 YOGENDRA MANDAL & ORS. vs STATE OF BIHAR & ANR	Mr.DHARMENDRA JHA	Mr.SANJAY KR. SINGH (APP)	
2.	CR. MISC./41078/2012 QUASHING(467,420,4 QSH F.I.R. FOR CON	2 HARVANSH ROY vs THE STATE OF BIHAR	Mr.RASHID IZHAR	Mr.A.DAYAL (APP)	
3.	CR. MISC./41153/2012 QUASHING(376,379)- QSH S.T	2 RAJIV KUMAR ROY @ JHUNA ROY vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR SINGH	Mr.MADHURI LATA (APP)	
4.	CR. MISC./41167/2012 QUASHING(47 EXCISE QUASHING	2 DINESH RAI @ DINESH KUMAR RAI vs THE STATE OF BIHAR	Mr.JAGDISH PRASAD	Mr.AKBAR ALI(APP)	
5.	CR. MISC./41168/2012 QUASHING(323/341/5 QSH F.I.R. FOR CON	2 VIJAY SHANKAR TIWARI & ORS vs STATE OF BIHAR & ANR	Mr.DHARMENDRA KUMAR SINGH	Mr.ABHAY KR.ROY (APP)	
6.	CR. MISC./41175/2012 QUASHING(323/34,38 QSH COMPLAIN FOR C	3 SHATRUGHAN KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.DEVENDRA KUMAR Mr.PRAMOD KUMAR VERMA	Mr.AMITESH KUMAR (APP) Mr.SUNIL PRASAD SINGH	
7.	CR. MISC./41176/2012 QUASHING(498A)-IPC QUASHING	2 SATENDRA PRASAD vs STATE OF BIHAR & ANR	Mr.ARBIND NATH PANDEY Mr.RANG NATH PANDEY	Mr.KR.RANJEET RANJAN(APP)	
8.	CR. MISC./41179/2012 QUASHING(307)-IPC QSH S.T	2 BINDEHSWARI YADAV @ BINO YADAV vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR	Mr.KUMAR RANJIT RANJAN (APP)	
9.	CR. MISC./41183/2012 QUASHING(498A/494) QSH COMPLAIN FOR C	2 BASANT KUMAR RAJAK vs STATE OF BIHAR & ANR	Mr.AMRIT ABHIJAT Mr.UPENDRA YADAV Mr.MANOJ KUMAR GUPTA	Mr.TARUN PD.MANDAL (APP) Mr.ANIL KUMAR Mr.SURESH PRASAD BHAKTA Mr.PANKAJ KUMAR DAS	
10.	CR. MISC./41184/2012 QUASHING(138 N.I.A QSH COMPLAIN FOR C	3 MD. IDRIS KHAN vs STATE OF BIHAR & ANR	Mr.KAMAL KISHORE SINGH Mr.ARSHAD JAMEEL HASHMI	Mr.MANI MADHUKAR (APP)	
11.	CR. MISC./41199/2012 QUASHING(311 CR.P. QSH F.I.R. FOR OTH	1 MATUKI YADAV & ORS vs THE STATE OF BIHAR	Mr.AMRENDRA KUMAR	Mr./SMT. ANURADHA SINGH(APP)	
12.	CR. MISC./41235/2012 QUASHING(379)-IPC QUASHING	1 MARKANDEY UPADHYAY vs THE STATE OF BIHAR & ORS	Mr.NITYA NAND TIWARY	Mr.DR. AJIT KUMAR (APP)	
13.	CR. MISC./41248/2012 QUASHING(420,409,4 QSH F.I.R. FOR DIS	2 SANJAY KUMAR vs THE STATE OF BIHAR	Mr.SHYAMAL PRAKASH Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.RAM ANURAG SINGH(APP)	
14.	CR. MISC./41249/2012 QUASHING(239)-IPC QSH F.I.R. FOR DIS	3 SHYAM KISHORE SINGH vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR SINHA- I Mr.BHOLA KUMAR	Mr.NARSINGH TANTI (APP)	
15.	CR. MISC./41260/2012 QUASHING(133)-IPC QSH COMPLAIN FOR O	1 SUNIL KUMAR MISHRA & ORS. vs THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA JHA-3	Mr.SHARDA KUMARI (APP)	
16.	CR. MISC./41265/2012 QUASHING(302)-IPC QSH F.I.R. FOR CON	1 CHOTI PRASAD vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR Mr.PANKAJ KUMAR SINGH	Mr.ABHAY KUMAR 1(APP)	
17.	CR. MISC./41361/2012 QUASHING(406,120B) QUASHING	2 AJAY KUMAR PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.AARUNI SINGH	Mr.ABHAY KR. ROY(APP) Mr.JAGNNATH SINGH	
18.	CR. MISC./41364/2012 QUASHING(323,379,4 QUASHING	2 BARUN KUMAR SINHA & ORS vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.MAYANAND JHA (APP) Mr.MD. NAJMUL HODDA	
19.	CR. MISC./41370/2012 QUASHING(498A,494, QUASHING	1 SHANKAR SHARAN PATHAK vs THE STATE OF BIHAR & ORS	Mr.MIRA KUMARI	Mr.KR.UDAY PRATAP (APP) Mr.SEEMA Mr.RANJAN KUMAR SINHA	
20.	CR. MISC./41372/2012 QUASHING(448/147/3 QSH F.I.R. FOR CON	2 MANISH KUMAR MISHRA @ MANISH KUMAR vs STATE OF BIHAR & ANR	Mr.SURENDRA KISHORE THAKUR	Mr.PRAMOD KUMAR PANDEY (APP)	
21.	CR. MISC./41380/2012 QUASHING(380,387)- QSH COMPLAIN FOR C	2 KUMAR INDRATEO & ORS. vs STATE OF BIHAR & ANR	Mr.SIDDHARTHA PRASAD	Mr.PRONOTI SINGH(APP)	
22.	CR. MISC./41405/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR DIR	2 PARAS NATH SINGH vs THE STATE OF BIHAR	Mr.ADITYA NARAYAN	Mr.ARBIND KUMAR PANDEY(APP)	
23.	CR. MISC./41428/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 MD. JAWED HUSSAIN vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO-2	Mr.J.UPADHAYAY (APP)	
24.	CR. MISC./41461/2012 QUASHING(406)-IPC QUASHING	2 BIJAY KUMAR BANKA vs STATE OF BIHAR & ANR	Mr.AMAL KUMAR SINHA	Mr.NAWAL KISHORE PD.(APP)	
25.	CR. MISC./41477/2012 QUASHING(467/468/4 QSH F.I.R. FOR DIS	2 RAVINDRA SINGH & ORS vs STATE OF BIHAR & ANR	Mr.SATYENDRA PRASAD SINGH Mr.BINOD KUMAR SINGH	Mr.SURESH PD.SINGH (APP)	
26.	CR. MISC./41487/2012 QUASHING(498A/323) QSH COMPLAIN FOR C	3 MD. AKBAR QURESHI & ANR. vs STATE OF BIHAR & ANR	Mr.BRAJESH KUMAR Mr.MANOJ KUMAR PANDEY	Mr.ANIL PD.SINGH (APP) Mr.SUDHIR KUMAR SINHA Mr.ASHOK KUMAR SINHA	

27.	CR. MISC./41494/2012 QUASHING(498A/34/3 QSH COMPLAIN FOR C	2 MD. MUSTAFA vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR ALOK Mr.MAN MOHAN KUMAR	Mr.MAYANAND JHA (APP) Smt.SMT. ANURADHA SINGH
28.	CR. MISC./41516/2012 QUASHING(3(2)(E) P QSH F.I.R. FOR CON	2 MANOJ KUMAR GUPTA vs STATE OF BIHAR & ANR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.DR.INDIWAR KUMARI(APP)
29.	CR. MISC./41536/2012 QUASHING(467,420,4 QUASHING	2 ANANT KUMAR vs THE STATE OF BIHAR	Mr.SUCHETA YADAV	Mr.NAWAL KISHORE PRASAD (APP)
30.	CR. MISC./41537/2012 QUASHING(414,411)- QSH F.I.R. FOR DIS	2 PANNALAL SAH & ORS. vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.JHARKHANDI UPADHYAY (APP)
31.	CR. MISC./41562/2012 QUASHING(420/406)- QSH F.I.R. FOR DIR	2 JAY CHANDRA YADAV vs THE STATE OF BIHAR	Mr.KUMAR VISHOKA NAND	Mr.MATLOOB RAB (APP)
32.	CR. MISC./41566/2012 QUASHING(379/323/3 QSH COMPLAIN FOR C	2 NEERAJ KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.BINOY KUMAR	Mr.TAPESHWAR SHARMA (APP)
33.	CR. MISC./41562/2012 QUASHING(385,323,5 QSH COMPLAIN. FOR	2 SMT. LALITA RAI & ORS. vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR SINGH Mr.ASHOK KUMAR	Mr./SMT.SUMAN KUMARI SINGH(APP)
34.	CR. MISC./41565/2012 QUASHING(7 E/C ACT QUASHING	2 BAIJNATH SAH vs THE STATE OF BIHAR	Mr.RAHUL NATH	Mr.MAYANAND JHA (APP)
35.	CR. MISC./41572/2012 QUASHING(379/323/3 QSH F.I.R. FOR CON	2 SHEOSHANKAR PATHAK & ORS vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR	Mr.A.M.P.MEHTA (APP)
36.	CR. MISC./41585/2012 QUASHING(409,420)- QSH F.I.R. FOR DIR	2 LAL BABU YADAV vs STATE OF BIHAR & ANR	Mr.ABHAY KUMAR THAKUR	Mr.JAGDHAR PRASAD(APP)
37.	CR. MISC./41599/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	5 VENEET SIRPAUL vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SINHA	Mr.SHAILENDRA KUMAR(APP)
38.	CR. MISC./41602/2012 QUASHING(323,354,3 QSH F.I.R. FOR CON	2 MD. ALAMGIR vs THE STATE OF BIHAR	Mr.SAKET TIWARY	Mr.RAMESH CHANDRA(APP)
39.	CR. MISC./41604/2012 QUASHING(302,379,3 QSH S.T	2 SATISH PRASAD SINGH vs STATE OF BIHAR & ANR	Mr.GOPAL GOVIND MISHRA	Mr.SANGEETA SHARMA(APP)
40.	CR. MISC./41657/2012 QUASHING(145 CR.P. QSH COMPLAIN FOR O	2 SANJAY KUMAR GUPTA vs THE STATE OF BIHAR & ORS	Mr.NIKESH KUMAR	Mr.IFTEKHAR MAHMOOD (APP)

FOR HEARING

1.	CR. MISC./47572/2008 with QUASHING	9 UDAI NATH TIWARY & ORS vs STATE OF BIHAR & ANR	Mr.PRAMOD MISHRA Mr.VIVEK KUMAR Mr.PRAFULL CHANDRA THAKUR	Mr.ACHHAIBAR SINGH(APP) Mr.SAMEER RANJAN
2.	CR. MISC./24533/2008 QUASHING	12 TRILOK KUMAR MISHRA @ TRILOK NATH MISHRA vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR MUKUND Mr.RAKHA MUKUND	Mr.M.N.JHA(APP) Mr.SAMEER RANJAN
3.	CR. MISC./47711/2008 QUASHING	12 URMILA ARORA @ URMILA vs STATE OF BIHAR & ANR	Mr.CHOUDHARY SHYAM NANDAN Mr.CHANDRAMANI KUMAR	Mr.RAM BACHAN SINGH (APP) Mr.BIPIN KUMAR
4.	CR. MISC./48384/2008 QUASHING	7 MANOJ KUMAR GUPTA vs STATE OF BIHAR & ANR	Mr.RUPAK KUMAR	Mr.M.PD.SINGH (APP) Mr.BIJAY BHUSHAN PRASAD
5.	CR. MISC./49007/2008 QUASHING	7 KAILASIYA DEVI & ORS vs STATE OF BIHAR & ANR	Mr.BIRENDRA KUMAR Mr.BIMAL KUMAR	Mr.S.EHTESHAMUDDIN (APP) Mr.NIRMAL KUMAR SINHA-3 Mr.BINDESHWAR PD. SINGH
6.	CR. MISC./49047/2008 QUASHING	7 SINGHASAN MAHTO vs THE STATE OF BIHAR & ANR	Mr.SATYAVRAT VARMA	Mr.ATUL CHANDRA (APP) Mr.MADHUKAR PANDEY Mr.RAJENDRA KISHORE PRASAD Mr.RATAN KUMAR SINHA Mr.MANOJESHWAR PD.SINHA
7.	CR. MISC./49158/2008 QUASHING	7 UMESH THAKUR & ORS vs STATE OF BIHAR & ANR	Mr.ANJU JHA	Mr.D.MEHTA(APP) Mr.MAHENDRA PATHAK Mr.NAGENDRA UPADHYAY Mr.MAYA SHANKAR MISHRA Mr.NASIM YAHYA (APP)
8.	CR. MISC./49464/2008 QUASHING	7 M/S SOL PHARMACEUTICALS LTD. THRU. C.CHANDRASEKARA & ANR vs STATE OF BIHAR & ANR	Mr.RAJEEV KR.SINGH Mr.ALOK KUMAR SINGH Mr.SHASHI BHUSHAN KUMAR	
9.	CR. MISC./49485/2008 QUASHING	9 MD.AKBAR & ORS vs THE STATE OF BIHAR & ANR	Mr.AMIR ALAM Mr.MD.IMTEYAZ AHMAD	Mr.MATLOOB RAB (APP) Mr.GIRISH CHANDRA JHA Mr.KUMAR GOUTAM
10.	CR. MISC./49643/2008 QUASHING	9 RABINDRA NATH PANDEY & ORS vs STATE OF BIHAR & ANR	Mr.A.K.SHARMA	Mr.ANANT PD.SINGH (APP) Mr.IRSHAD AHMAD KHAN
11.	CR. MISC./49674/2008 QUASHING	7 MADHURI PRASAD & ANR vs STATE OF BIHAR & ANR	Mr.DHANNJAY KUMAR 2 Mr.MANOJ KUMAR PANDEY	Mr.BINOD KR. (APP) Mr.S.R.SHARAN Mr.PRABHAT KUMAR SHARAN

Thursday the 9th April 2015
Court No. 28 (AT 2:15 P.M.)
Mr. Justice Rajendra Kumar Mishra

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./39579/2014 A.BAIL	1 DEVENDRA SINGH & ORS vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE	Mr.DURGESH NANDAN(APP)	
2.	CR. MISC./39586/2014 A.BAIL	1 RAM BISWAS RAI vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.INDU KUMARI SRIVASTAVA (APP)	
3.	CR. MISC./39594/2014 A.BAIL	1 BIJALI PASWAN vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.KANHAIYA KISHORE(APP)	
4.	CR. MISC./39632/2014 A.BAIL	1 VIJAY KUMAR vs THE STATE OF BIHAR	Mr.RAJIVA RANJAN Mr.JAY RAM PRASAD	Mr.ANIL KR. SINGH NO.1 (APP) Mr.ANGAD SINGH	
5.	CR. MISC./39634/2014 A.BAIL	1 KAMAL YADAV vs THE STATE OF BIHAR	Mr.DHARMENDRA JHA	Mr.RAM SUMIRAN RAI(APP)	
6.	CR. MISC./39638/2014 A.BAIL	1 MD. MUSTAFA vs THE STATE OF BIHAR	Mr.NAFISUZZOHA	Mr.INDU KUMARI SRIVASTAVA (APP)	
7.	CR. MISC./49463/2014 A.BAIL	1 MD. NAZAM & ORS vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.JITENDRA KUMAR ROY- I(APP)	
8.	CR. MISC./49466/2014 A.BAIL	1 MD. MISTER KAZI @ MD. MISTER vs THE STATE OF BIHAR	Mr.DR. MANOJ KUMAR Mr.SWEETY SINHA	Mr.AMIT KR.RAKESH(APP)	
9.	CR. MISC./49472/2014 A.BAIL	1 SAJJAD & ANR vs THE STATE OF BIHAR	Mr.RASHID IZHAR	Mr.AJAY KUMAR JHA(APP)	
10.	CR. MISC./49476/2014 A.BAIL	1 ASHOK GOSWAMI vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.DR.INDIWAR KUMARI (APP)	
11.	CR. MISC./49480/2014 with A.BAIL	1 BIMAL YADAV & ANR vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.NAGENDRA PD.(APP)	
12.	CR. MISC./50954/2014 A.BAIL	1 KAMLESH PRASAD & ANR vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.KALAYAN SHANKAR(APP)	
13.	CR. MISC./49483/2014 A.BAIL	1 DHANBARTI DEVI & ORS vs THE STATE OF BIHAR	Mr.GAJANAN MISHRA	Mr.RAM SHANKAR DAS(SPL.P.P.)	
14.	CR. MISC./49485/2014 with A.BAIL	1 ASHOK KUMAR vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA	Mr.A.L. PANDIT (APP)	
15.	CR. MISC./51692/2014 A.BAIL	4 DR. MD. QUAYOOM AZAM @ MD. KAYUM AZAM vs THE STATE OF BIHAR	Mr.NAWAL KISHOR PRASAD	Mr.NITYANAND(APP)	
16.	CR. MISC./49486/2014 A.BAIL	1 SANTOSH PATEL @ SANTOSH KUMAR PATEL vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR Mr.RAJANI KUMARI	Mr.MD.SUFIYAN(APP)	
17.	CR. MISC./49488/2014 A.BAIL	1 MUNNA RAM vs THE STATE OF BIHAR	Mr.SHAMBHU SHARAN SINGH	Mr.PRAMOD KUMAR PANDEY(APP)	
18.	CR. MISC./49489/2014 A.BAIL	1 KRISHNA KUMAR SINGH @ KRISHNA KUMAR KRISHNA vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH Mr.SANJEET KUMAR TIWARI	Mr.ANSUAIYA JAISWAL (APP)	
19.	CR. MISC./49494/2014 with A.BAIL	1 HORIL SAH & ORS vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.MUSTAQ ALAM(APP)	
20.	CR. MISC./2760/2015 A.BAIL	3 CHANDAN SAH @ CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.ANIL KUMAR SINGH-I(APP)	
21.	CR. MISC./49496/2014 A.BAIL	1 RAM RATAN KAPAR & ANR. vs THE STATE OF BIHAR	Mr.MRITYUNJAY KUMAR Mr.RAJAN Mr.VAIDEHI RAMAN PRASAD SINGH	Mr.SUNIL KUMAR PANDEY(APP)	
22.	CR. MISC./49497/2014 A.BAIL	1 VICTOR SOLEMON @ VICTOR SOLEMN vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH Mr.SUDHIR KUMAR SINGH	Mr.RAJIV NAYAN(APP)	
23.	CR. MISC./49498/2014 A.BAIL	1 SATYA NARAYAN MISHRA & ORS vs THE STATE OF BIHAR	Mr.SATYENDRA NARAYAN SINGH Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.MANOJ KUMAR-I(APP)	
24.	CR. MISC./49499/2014 A.BAIL	1 MD. JUBAID SAH @ MD. JABED @ MD. JUBAIR & ORS. vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINHA	Mr.L.K.SHARMA(APP)	
25.	CR. MISC./49504/2014 A.BAIL	1 MD. TANWEER vs THE STATE OF BIHAR	Mr.PRITHVI NATH MISHRA	Mr.SHANTANU KUMAR (APP)	
26.	CR. MISC./49511/2014 A.BAIL	1 AMIT KUMAR YADAV @ AMIT YADAV & ANR. vs THE STATE OF BIHAR	Mr.SAROJ KUMAR SHARMA Mr.ARBIND KUMAR SHARMA	Mr.PUSHPA SINHA 2 (APP)	
27.	CR. MISC./49513/2014 A.BAIL	1 BIRBAL SAW vs THE STATE OF BIHAR	Mr.SANJAY KUMAR NO.-7	Mr.RAM CHANDRA SINGH (APP)	
28.	CR. MISC./49515/2014 A.BAIL	1 MITHILESH YADAV vs THE STATE OF BIHAR	Mr.RATAN KUMAR	Mr.PREM KUMAR JHA (APP)	
29.	CR. MISC./49516/2014 A.BAIL	1 SHAILENDRA CHAUDHARY vs THE STATE OF BIHAR	Mr.MUKESH KUMAR Mr.VIPIN KUMAR	Mr.PRAMOD KUMAR PANDEY(APP)	
30.	CR. MISC./49519/2014 A.BAIL	1 MUKESH CHANDRA KISHORE & ORS vs THE STATE OF BIHAR	Mr.LAL BAHADUR SINGH Mr.RAJ KISHOR PRASAD	Mr.U.S.P.SINGH(APP)	
31.	CR. MISC./49521/2014 A.BAIL	1 SUNIL KUMAR SINGH @ GANNU @ SUNIL SINGH vs THE STATE OF BIHAR	Mr.BASANT KUMAR SINGH	Mr.ZAINUL ABEDIN(APP)	
32.	CR. MISC./49524/2014 A.BAIL	1 NATHUNI SAH & ORS vs THE STATE OF BIHAR	Mr.MAN MOHAN KUMAR Mr.ALOK KUMAR ALOK	Mr.MANOJ KUMAR (APP)	
33.	CR. MISC./49527/2014 A.BAIL	1 PANKAJ KUMAR vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH SINHA	Mr.AKBAR ALI (APP)	
34.	CR. MISC./49528/2014 A.BAIL	1 PARMANAND THAKUR & ORS vs THE STATE OF BIHAR	Mr.NILESH KUMAR	Mr.MADHURILATA (APP)	

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35.	CR. MISC./49529/2014 A.BAIL	1	MD. TAJ vs THE STATE OF BIHAR	Mr.MOHAMMED ABU HAIDAR	Mr.ARUN KUMAR(APP)
36.	CR. MISC./49531/2014 A.BAIL	1	RAVI KUMAR @ RAVI SHANKAR RAI vs STATE OF BIHAR & ANR	Mr.MADAN JEET KUMAR	Mr.RANA RANDHIR SINGH(APP)
37.	CR. MISC./49541/2014 A.BAIL	1	GUDDU BAITHA vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR NO.-7	Mr.ASHA KUMARI (APP) Mr.ANAND KISHORE CHOUDHARY
38.	CR. MISC./49542/2014 A.BAIL	1	PANKAJ KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.AJAY MISHRA	Mr.SUBHASH CHANDRA MISHRA (APP)
39.	CR. MISC./49544/2014 with A.BAIL	1	SONU KUMAR SHARMA vs THE STATE OF BIHAR	Mr.RAVI PRAKASH	Mr.SATYENDRA PRASAD (APP)
40.	CR. MISC./50573/2014 A.BAIL	1	RABINDRA NATH TIWARY vs THE STATE OF BIHAR	Mr.AJEY KUMAR Mr.BINAY KUMAR THAKUR	Mr.ABHAY KUMAR NO. 1 (APP) Mr.HARISH KUMAR
41.	CR. MISC./49545/2014 A.BAIL	1	UPENDRA MAHTO & ORS vs THE STATE OF BIHAR	Mr.PARMOD KUMAR	Mr.RANA RANDHIR SINGH(APP)
42.	CR. MISC./49547/2014 A.BAIL	1	DEEPAK KUMAR @ DEEPAK PASWAN vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR SINGH	Mr.PRADIP NR. KUMAR (APP)
43.	CR. MISC./49555/2014 with A.BAIL	1	HEMA DEVI vs THE STATE OF BIHAR	Mr.JANKI NANDAN PRASAD Mr.BRIJ NANDAD PRASAD	Mr.ANIL PD. SINGH(APP)
44.	CR. MISC./50412/2014 A.BAIL	1	DIWAKAR MANDAL vs THE STATE OF BIHAR	Mr.JANKI NANDAN PRASAD Mr.BRIJ NANDAD PRASAD	Mr.ANIL PD.SINGH(APP)
45.	CR. MISC./49556/2014 A.BAIL	1	SUNIL SAHANI vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR SINGH	Mr.HIRDAY PRASAD SINGH (APP)
46.	CR. MISC./49557/2014 A.BAIL	1	JITENDRA KUMAR GUPTA vs STATE OF BIHAR & ANR	Mr.RAGHVENDRA KUMAR SINGH	Mr.INDRA KUMAR SINGH (APP)
47.	CR. MISC./49558/2014 A.BAIL	1	RAM KISHORE DAS & ORS vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.NIRMAL KR. SINHA(APP)
48.	CR. MISC./49559/2014 A.BAIL	1	VIJAY RAI vs THE STATE OF BIHAR	Mr.LOKESH KUMAR SINGH	Mr.ANIL KR. SINGH(APP) Mr.JAVED ASLAM
49.	CR. MISC./49561/2014 A.BAIL	1	RUDAL RAI & ORS vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.KR. RANJIT RANJAN(APP)
50.	CR. MISC./49565/2014 A.BAIL	3	DEEP NARAYAN RAI & ANR vs THE STATE OF BIHAR	Smt.SMT. ANURADHA SINGH	Mr.BINOD KUMAR (APP)
51.	CR. MISC./49567/2014 A.BAIL	1	MANGAL RAM vs THE STATE OF BIHAR	Mr.CHANDRA HAS MISHRA	Mr.SHANTANU KUMAR (APP)
52.	CR. MISC./49589/2014 A.BAIL	1	AMERIKA SAHANI @ AMERIKA KUMAR @ PRINCE KUMAR & ANR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.ABHAY KUMAR 1 (APP)
53.	CR. MISC./49603/2014 A.BAIL	1	RAM ISHWAR DAS vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.NIRMAL KUMAR SINHA(APP) Ms.GURIYA NISHA
54.	CR. MISC./49616/2014 with A.BAIL	1	AKRI RAM & ORS vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.SHAHIN BEGUM(APP) Mr.SANJEEV KUMAR SHRIVASTAVA
55.	CR. MISC./2512/2015 A.BAIL	3	RAJU RAM vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.M.K. KHARE(APP) Mr.SANJEEV KUMAR SHRIVASTAVA
56.	CR. MISC./49634/2014 A.BAIL	1	BINOD KUMAR TANTI @ BINOD TANTI vs THE STATE OF BIHAR	Mr.DHIRENDRA NATH JHA	Mr.ASHRAF ANSARI(APP)

Thursday the 9th April 2015
Court No. 34 (AT 2:15 P.M.)
Mr. Justice Amaresh Kumar Lal

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./41660/2012 QUASHING(302/120B/ QSH F.I.R. FOR CON	2 RAM CHANDRA PRASAD YADAV & ANR. vs THE STATE OF BIHAR	Mr.SATYA RANJAN SINHA Mr.SEEMA KUMARI	Mr.ZAINUL ABEDIN (APP)	
2.	CR. MISC./41667/2012 QUASHING(307,326,5 QSH F.I.R. FOR CON	2 GOPAL PRASAD GUPTA & ANR. vs THE STATE OF BIHAR	Mr.RAJANI KANT SINGH Mr.SHAMSHER BAHADUR PANDEY	Mr.UMESHANAND PANDIT(APP)	
3.	CR. MISC./41668/2012 QUASHING(420)-IPC QUASHING	3 NASREEN KHATOON & ANR. vs STATE OF BIHAR & ANR	Mr.KAMAL KISHORE SINGH Mr.ARSHAD JAMEEL HASHMI	Mr.MANI MADHUKAR (APP)	
4.	CR. MISC./41717/2012 QUASHING(323/153/1 QSH F.I.R. FOR CON	3 ASHU LAL @ SHUTOSH LAL & ANR. vs THE STATE OF BIHAR	Mr.INDESHWARI PRASAD MANDAL	Mr.AJIT KUMAR (APP)	
5.	CR. MISC./41800/2012 QUASHING(92 FACTOR QUASHING	3 RAJESH GUPTA & ANR vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.ANIL PRASAD SINGH (APP)	
6.	CR. MISC./41740/2012 QUASHING(420)-IPC QSH COMPLAIN. FOR	3 KIRAN SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.MIRA KUMARI	Mr.SURESH PD.SINGH(APP)	
7.	CR. MISC./41800/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	3 RINKU @ CHANDAN KUMAR MANDAL vs THE STATE OF BIHAR	Mr.KUMARI RITAMBHARA	Mr.U.S.PD.SINGH(APP)	
8.	CR. MISC./41869/2012 QUASHING(7 E/C ACT QSH F.I.R. FOR CON	2 YOGENDRA SAH & ANR vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.JAGDHAR PD. (APP)	
9.	CR. MISC./41874/2012 QUASHING(13 P/C AC QSH F.I.R. FOR DIR	2 RANJANA DEVI & ANR vs THE STATE OF BIHAR & ORS	Mr.MANISH KUMAR	Mr.ANIL KR.SINGH-1 (APP) Mr.RAMAKANT SHARMA	
10.	CR. MISC./41880/2012 QUASHING(379//427/ QSH F.I.R. FOR DIS	4 SURESH SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.PRABHAT KUMAR	Mr.DAMODAR PD.TIWARY(APP)	
11.	CR. MISC./41935/2012 QUASHING(379,452,1 QSH COMPLAIN FOR O	2 CHANDRA SHEKHAR SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.RAJIVA RANJAN Mr.JAY RAM PRASAD	Mr.SANGEETA SHARMA(APP)	
12.	CR. MISC./41938/2012 QUASHING(467,420,4 QUASHING	1 SUNNY KUMAR @ SANNI KUMAR vs THE STATE OF BIHAR	Mr.RASHID IZHAR	Mr.KR.RANJEET RANJAN (APP)	
13.	CR. MISC./41953/2012 QUASHING(135 ELECT QSH F.I.R. FOR CON	2 SURENDRA PRASAD vs THE STATE OF BIHAR & ORS	Mr.NIRMAL KUMAR	Mr.BINOD KUMAR (APP)	
14.	CR. MISC./41954/2012 QUASHING(409,467,40 QSH F.I.R. FOR OTH	1 OM PRAKASH CHOUDHARY vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR SINHA	Mr.B.M.P.SINHA (APP)	
15.	CR. MISC./41959/2012 QUASHING(307,325,3 QUASHING	1 MAHENDRA RAM vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.SHAILENDRA KUMAR 2 (APP)	
16.	CR. MISC./41960/2012 QUASHING(420)-IPC QUASHING	2 RANJAN KUMAR vs STATE OF BIHAR & ANR	Mr.JAYRAM SHARMA	Mr.NAND KUMAR(APP)	
17.	CR. MISC./41961/2012 QUASHING(406)-IPC QSH COMPLAIN FOR C	1 INDIA BULLS FINANCIAL SERVICES LTD. THROUGH SHARAD CHANDRA, TRIPATHI , MANAGER vs STATE OF BIHAR & ANR	Smt.ARCHANA SINHA @ ARCHANA SHAHI Mr.ALOK KUMAR @ ALOK KR SHAHI	Mr.MINA SINGH (APP)	
18.	CR. MISC./41962/2012 QUASHING(319 CR.P. QSH F.I.R. FOR OTH	1 JHULAN PD. SINGH @JHULAN SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.VINAY MISTRY	Mr.AJAY KR. JHA (APP)	
19.	CR. MISC./42010/2012 QUASHING(406,420)- QSH F.I.R. FOR CON	2 ALOK KUMAR SINGH @ ALOK KUMAR vs THE STATE OF BIHAR	Mr.JITENDRA NATH TIWARY Mr.NAWAL KISHORE SINGH Mr.SANJEEB KUMAR SANJU	Mr.BRAJENDRA NATH PANDEY(APP)	
20.	CR. MISC./42041/2012 QUASHING(20,25,27, QUASHING	2 BISHUNDEO SINGH @ BISHNUDEO SINGH & ORS. vs THE STATE OF BIHAR	Mr.RAHUL NATH	Mr.MD.ANSARUL HAQUE(APP)	
21.	CR. MISC./42081/2012 QUASHING(406/120B) QSH COMPLAIN FOR C	3 RAJIV RANJAN GUPTA & ORS. vs STATE OF BIHAR & ANR	Mr.AARUNI SINGH	Mr.UDAY CHAND PRASAD (APP) Mr.JAGNNATH SINGH	
22.	CR. MISC./42236/2012 QUASHING(406,120B) QSH COMPLAIN FOR C	2 BIBHUTI KUMAR @ ANIL KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.AARUNI SINGH	Mr.ABHAY KR. ROY (APP) Mr.JAGNNATH SINGH	
23.	CR. MISC./42281/2012 QUASHING(448,379/3 QSH F.I.R. FOR DIR	2 DANI SINGH & ORS vs STATE OF BIHAR & ANR	Mr.MANORANJAN KUMAR Mr.PRAKASH KUMAR	Mr.NARSINGH TANTI (APP)	
24.	CR. MISC./42285/2012 QUASHING(420/403)- QSH COMPLAIN FOR C	5 OM PRAKASH GUPTA vs STATE OF BIHAR & ANR	Mr.VAIDEHI RAMAN PRASAD SINGH Mr.MRITYUNJAY KUMAR Mr.MADHU Mr.RAJAN	Mr.DR.M.K.GAUTAM (APP)	
25.	CR. MISC./42295/2012 QUASHING(353,427)- QSH F.I.R. FOR CON	3 SANJAY KUMAR vs THE STATE OF BIHAR	Mr.INDU BHUSHAN Mr.SUNIL KUMAR	Mr.MAYANAND JHA (APP)	

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26.	CR. MISC./42296/2012 QUASHING(307/435/4 QSH F.I.R. FOR CON	2	PRAMOD KUMAR vs THE STATE OF BIHAR	Mr.DURGESH KUMAR	Mr.A.M.P.MEHTA (APP)
27.	CR. MISC./42301/2012 QUASHING(138 N.I.A QSH COMPLAIN FOR C	6	AMARNATH GUPTA vs STATE OF BIHAR & ANR	Mr.DHIRENDRA SINGH	Mr.MAYANAND JHA (APP) Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA Mr.ARVIND KUMAR MOUAR
28.	CR. MISC./42305/2012 QUASHING(304A)-IPC QSH F.I.R. FOR CON	2	VIJAY KUMAR VERMA vs THE STATE OF BIHAR	Mr.HEMANT KUMAR KARAN Mr.PRAMOD KUMAR PANDEY	Mr.AHMAD ALI (APP)
29.	CR. MISC./42317/2012 QUASHING(205 CR.P. QSH F.I.R. FOR OTH	2	RITA DEVI vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA	Mr.J.UPADHAYAY (APP)
30.	CR. MISC./42336/2012 QUASHING(420/406/4 QSH F.I.R. FOR CON	2	BALRAM BIHARI LAL & ORS. vs STATE OF BIHAR & ANR	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.PARMANAND PRASAD (APP)
31.	CR. MISC./42337/2012 QUASHING(228A CR.P QSH S.T	2	LAKHO THAKUR & ORS vs STATE OF BIHAR & ANR	Mr.MADHAV JHA	Mr.SATYANAND SHUKLA (APP)
32.	CR. MISC./42389/2012 QUASHING(302/34)-I QSH COMPLAIN FOR C	2	SURENDRA PANDIT @ SOREN PANDIT & ORS. vs STATE OF BIHAR & ANR	Mr.MD. NURUL HODA	Mr.NIRMAL KR. SINHA (APP)
33.	CR. MISC./42390/2012 QUASHING(467,420,4 QSH F.I.R. FOR DIS	2	SUBODH KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH SINHA	Mr.MD.A.HAQUE SAHARA (APP)
34.	CR. MISC./42396/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	3	KYAMUDDIN & ORS vs STATE OF BIHAR & ANR	Mr.MAHENDRA THAKUR	Mr.DR.M.K.GAUTAM (APP)
35.	CR. MISC./42410/2012 QUASHING(319 CR.P. QSH S.T	2	DEV NATH SHARMA vs THE STATE OF BIHAR & ORS	Mr.HARERAM SINGH Mr.BRAJ NANDAN KUMAR TIWARY	Mr.TAPESHWAR SHARMA (APP) Mr.VANDANA SINGH Mr.RADHA KRISHNA SINGH Mr.GANJENDRA KUMAR SINGH
36.	CR. MISC./42418/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2	AJIT KUMAR KESHARI vs STATE OF BIHAR & ANR	Mr.DHANANJAYA NATH TIWARI	Mr.SURENDRA PD.SINGH (APP)
37.	CR. MISC./42426/2012 QUASHING(498A,34)- QSH COMPLAIN FOR C	2	RAJANI DEVI @ RAJANI PRABHA vs STATE OF BIHAR & ANR	Mr.RAJ KISHORE PRASAD SINGH Mr.BAL BHUSHAN CHOUDHARY	Mr.MD.SUFIIYAN (APP)
38.	CR. MISC./42430/2012 QUASHING(467,420,4 QSH F.I.R. FOR CON	2	LALAN PRASAD RAI @ LALAN YADAV vs STATE OF BIHAR & ANR	Mr.JAGDISH PRASAD SINGH	Mr.PARMANAND PRASAD (APP)
39.	CR. MISC./42451/2012 QUASHING(420)-IPC QSH F.I.R. FOR DIR	3	DIL BHAL SINGH @ DIL BAHAR SINGH vs STATE OF BIHAR & ANR	Mr.DEV KUMAR PANDEY	Mr.HIRDAY PD.SINGH(APP)
40.	CR. MISC./42453/2012 QUASHING(125 CR.P. QSH COMPLAIN FOR O	2	PRITI KUMARI vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.MD.NAZIR ANSARI (APP)

FOR HEARING

1.	CR. MISC./49715/2008 QUASHING	7	MD.DUKHAN & ORS vs STATE OF BIHAR	Mr.AMIR ALAM	Mr.AHMAD ALI (APP)
2.	CR. MISC./49728/2008 QUASHING	7	RINU SHANKAR @ SHIVARTH SHANKAR vs STATE OF BIHAR	Mr.KALYAN SHANKAR Mr.MANOJ KUMAR	Mr.B.P.SINGH (APP) Mr.BINITA SINGH
3.	CR. MISC./49923/2008 QUASHING	8	FEKAN SAHANI & ORS vs STATE OF BIHAR	Mr.SURYA NARAYAN ROY	Mr.DR.INDU K.SRIVASTAVA(APP) Mr.SHAMBHU SN.SINGH
4.	CR. MISC./50036/2008 QUASHING	7	AJIT KUMAR DUBEY vs THE STATE OF BIHAR & ANR	Mr.MANOJ KUMAR JHA	Mr.M.RAB (APP) Mr.PANKAJ KR. SINHA Mr.DHARMENDRA KR. PASWAN
5.	CR. MISC./50113/2008 QUASHING	11	BABU SAHEB SINGH & ORS vs STATE OF BIHAR & ANR	Mr.DIWAKAR PRASAD SINGH	Mr.UMESH PD.SINGH(APP) Mr.UDAY CHAND PRASAD
6.	CR. MISC./50377/2008 QUASHING	7	BAID NATH SHARMA @ BAIJNATH SHARMA vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.G.C.SHARMA (APP)
7.	CR. MISC./50593/2008 QUASHING	9	DEEPAK KUMAR PARASHAR @ DEEPAK PARASHAR & ANR vs THE STATE OF BIHAR & ANR	Mr.DIWAKAR SINHA Mr.KAMAL KISHORE JHA	Mr.R.C.SINGH (APP)
8.	CR. MISC./50595/2008 with QUASHING	8	KANCHAN DEVI & ORS vs THE STATE OF BIHAR	Mr.ANJU NARAIN Mr.SANJAY KR.SRIVASTAVA	Mr.M.CHATERJEE (APP) Mr.SARVESH KUMAR SINGH Mr.KUMARI JYOTI
9.	CR. MISC./51372/2008 QUASHING	3	CHANDRA KISHORE KUMAR & ORS vs STATE OF BIHAR	Mr.ANJU NARAIN Mr.SANJAY KR.SRIVASTAVA	Mr.M.CHATERJEE (APP) Mr.SARVESH KUMAR SINGH Mr.KUMARI JYOTI
10.	CR. MISC./51040/2008 QUASHING	8	DR.RANJAN KUMAR @ LALU vs STATE OF BIHAR	Mr.ANAMUL HAQUE Mr.MD.RAHMATULAH	Mr.P.MEHTA (APP) Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA

Thursday the 9th April 2015
Court No. 16 (AT 2:15 P.M.)
Mr. Justice Chakradhari Sharan Singh

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./49641/2014 A.BAIL	1 BHOLU PASWAN @ BHOLA PASWAN vs THE STATE OF BIHAR	Mr.AJIT KUMAR	Mr.VEENA KUMARI JAISWAL (APP)	
2.	CR. MISC./49642/2014 A.BAIL	1 RAMESH KUMAR MAHTO vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR SINGH Mr.PRAMOD KUMAR	Mr.RAM CHANDRA SAHNI (APP) Mr.ATUL CHANDRA	Mr.ASHA KUMARI (APP)
3.	CR. MISC./49643/2014 A.BAIL	1 MEENA DEVI & ORS. vs THE STATE OF BIHAR	Mr.KAILASH NATH DIWAKAR	Mr.ASHA KUMARI (APP)	
4.	CR. MISC./49644/2014 A.BAIL	1 CHAMPA DEVI & ANR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.RAMESH CHANDRA (APP)	
5.	CR. MISC./49647/2014 A.BAIL	1 VIJAY KUMAR @ KAPIL KUMAR & ANR. vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.RITA VERMA (APP) Mr.RAJESH ROY Mr.RAGHWENDRA KUMAR	Mr.NARENDRA KUMAR SINGH (APP)
6.	CR. MISC./49648/2014 A.BAIL	1 MOTI ASHRAF @ MD. MOTI ASHARAF vs THE STATE OF BIHAR	Mr.MANOJ KUMAR JHA Mr.KUMAR CHANDRA SHEKHAR	Mr.D.P. TIWARY (APP)	
7.	CR. MISC./49649/2014 A.BAIL	1 NAUSHAD ALAM vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.MUSTAQUE ALAM(APP)	
8.	CR. MISC./49668/2014 A.BAIL	1 AMARNATH RAI @ AMARNATH RAY vs THE STATE OF BIHAR	Mr.RAM NARESH SINGH	Mr.NAGENDRA PRASAD (APP)	
9.	CR. MISC./49670/2014 A.BAIL	1 GHOGHARI DEVI & ANR. vs THE STATE OF BIHAR	Mr.RAM KISHUN PRASAD Mr.BINOD KUMAR	Mr.A.K.CHAUDHARY(APP)	
10.	CR. MISC./49671/2014 A.BAIL	1 BINOD KUMAR THAKUR vs THE STATE OF BIHAR	Mr.KAMAL KISHORE SINGH	Mr.PUSHPA SINHA 2 (APP)	
11.	CR. MISC./49673/2014 A.BAIL	1 BINOD SAH @ VINOD SAH & ORS. vs THE STATE OF BIHAR	Mr.ANAMUL HAQUE	Mr.SURENDRA KUMAR(APP)	
12.	CR. MISC./49678/2014 A.BAIL	1 MD. ZAFIR @ MD. ZAFIR ALAM vs STATE OF BIHAR & ANR	Mr.BIDHAN CHANDRA JHA	Mr.ABHAY KR. ROY(APP)	
13.	CR. MISC./49679/2014 A.BAIL	1 MD. ANARUL vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR PANDEY	Mr.SHAILENDRA KUMAR- II(APP)	
14.	CR. MISC./49680/2014 A.BAIL	1 DILBAS MIAN & ANR vs THE STATE OF BIHAR	Mr.AJIT KUMAR	Mr.L.K.SHARMA(APP)	
15.	CR. MISC./49682/2014 A.BAIL	1 MD. MEHMOOD ALAM @ MAHMOOD ALAM @ MEHMOOD MIAN vs THE STATE OF BIHAR	Mr.VINAY MISTRY	Mr.S.D.SINGH YADAV(APP)	
16.	CR. MISC./49684/2014 A.BAIL	1 BINOD MISTRY vs THE STATE OF BIHAR	Mr.RAJANI KANT SINGH	Mr.SURENDRA KUMAR(APP)	
17.	CR. MISC./49690/2014 A.BAIL	1 BIRENDRA CHOUDHARY & ORS vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.PRAVIN KUMAR	Mr.S.DAYAL(APP) Mr.SHYAMAL PRAKASH Mr.UDAY PRATAP SINGH	
18.	CR. MISC./49691/2014 A.BAIL	1 SHIV MANI DEVI vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.RAM SEWAK CHOUDHARY (APP)	Mr.S. EHETESHMUDDIN (APP)
19.	CR. MISC./49694/2014 A.BAIL	1 MADAN JEE @ MADAN MOHAN PRASAD vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH	Mr.AMBIKA BHAGAT(APP)	
20.	CR. MISC./49695/2014 A.BAIL	1 ASHOK THAKUR vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH Mr.ANIL KUMAR SINGH	Mr.TAPESHWAR SHARMA(APP)	
21.	CR. MISC./49700/2014 A.BAIL	1 LAXMI DEVI & ANR vs THE STATE OF BIHAR	Mr.RAKESH AMBASTHA Mr.SANJAY KUMAR VERMA Mr.BIJAY BIHARI SINHA	Mr.RAMA KANT SHARMA(L.O,I/C VIGI)	
22.	CR. MISC./49702/2014 A.BAIL	1 HARENDRA RAM vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL , VIGILANCE INVESTIGATION, BUREAU , BIHAR, PATNA	Mr.MANOJ KUMAR SINGH Mr.OM PRAKASH UPADHYAY	Mr.MADHURI LATA(APP)	
23.	CR. MISC./49704/2014 A.BAIL	1 RAJESH SINGH KUSHWAHA vs THE STATE OF BIHAR	Mr.BINIT KUMAR	Mr.SATYENDRA NR. SINGH(APP)	
24.	CR. MISC./49708/2014 A.BAIL	1 DHARAMVEER YADAV @ ANAND YADAV & ORS. vs THE STATE OF BIHAR	Mr.AJAY KR SINGH NO.1	Mr.RAJESH KUMAR (APP) Mr.ABHINAY RAJ	
25.	CR. MISC./49710/2014 A.BAIL	1 BHUNESHWAR MAHTO & ANR vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.ANAND KISHOR CHOUDHARY(APP)	
26.	CR. MISC./49713/2014 A.BAIL	1 CHAND SAH & ANR vs THE STATE OF BIHAR	Mr.RAMAKANT YADAV Mr.RAKESH KUMAR NO.1	Mr.AMBIKA BHAGAT(APP)	
27.	CR. MISC./49714/2014 A.BAIL	1 KAMLESHWAR SINGH @ KAMESHWAR SINGH & ORS. vs THE STATE OF BIHAR	Mr.BINOD KUMAR LABH Mr.SHYAMA KANT SINGH	Mr.RENU KUMARI (APP)	
28.	CR. MISC./49715/2014 A.BAIL	1 BIJOY KUMAR SINHA @ BIJAY KUMAR KARN & ORS vs THE STATE OF BIHAR	Mr.LOKESH KUMAR SINGH	Mr.ANIL KR. SINGH(APP)	
29.	CR. MISC./49716/2014 A.BAIL	1 SHAHID KHAN @ MD. SHAHID KHAN & ANR vs THE STATE OF BIHAR	Mr.RAJENDRA KISHORE PRASAD Mr.ROHIT KISHORE PRASAD	Mr.SHARDA KUMARI (APP)	
30.	CR. MISC./49718/2014 A.BAIL	1 SUBASH PASWAN vs THE STATE OF BIHAR			

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32.	CR. MISC./49719/2014 A.BAIL	1	RAM BACHAN YADAV @ RAM BACHAN SINGH vs THE STATE OF BIHAR	Mr.RANG NATH CHOUBEY	Mr.RANA RANDHIR SINGH(APP)
33.	CR. MISC./49722/2014 A.BAIL	1	BIPIN GIRI & ORS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR NO-1	Mr.AJAY KUMAR NO.2(APP)
34.	CR. MISC./49723/2014 A.BAIL	1	VIMLESH RAI vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.NIRMAL KUMAR SINHA (APP)
35.	CR. MISC./49724/2014 A.BAIL	1	JAHURI YADAV & ORS. vs THE STATE OF BIHAR	Mr.AMBIKA BHAGAT	Mr.ADITYA NARAYAN SINGH-I(APP)
36.	CR. MISC./49727/2014 A.BAIL	1	DABLU KUMAR @ DABLU YADAV vs THE STATE OF BIHAR	Mr.INDESHWARI PRASAD MANDAL	Mr.ANIL KUMAR SINGH-I(APP)
37.	CR. MISC./49728/2014 A.BAIL	1	MAHENDRA SINGH & ANR. vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.VEENA RANI PRASAD (APP) Mr.RANJEET KUMAR Mr.SUNIL KUMAR
38.	CR. MISC./49729/2014 A.BAIL	1	ARJUN PRASAD SONAR & ANR vs THE STATE OF BIHAR	Mr.PARAS NATH	Mr.MD.FAHIMUDDIN(APP)
39.	CR. MISC./49731/2014 A.BAIL	1	MAHADEO SINGH @ MAHADEOJI SINGH vs THE STATE OF BIHAR	Mr.BRAJ KISHORE SINGH Mr.MOHAN KUMAR SINGH	Mr.SURESH PD.SINGH(APP)
40.	CR. MISC./49732/2014 A.BAIL	1	VARUN KUMAR CHAUDHARY vs THE STATE OF BIHAR	Mr.NAFISUZZOHA	Mr.RAM SUMIRAN RAI(APP)
41.	CR. MISC./49734/2014 A.BAIL	1	CHOTU PASWAN @ MINNI vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA	Mr.UMA NATH MISHRA(APP)
42.	CR. MISC./49738/2014 A.BAIL	1	GUDDU RAI @ MRITYUNJAY KUMAR vs THE STATE OF BIHAR	Mr.DEWENDRA NARAYAN SINGH	Mr.A.K. CHOUDHARY (APP)
43.	CR. MISC./49739/2014 A.BAIL	1	SARVESH KUMAR & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.LALAN KUMAR(APP) Mr.SURENDRA KUMAR
44.	CR. MISC./49742/2014 A.BAIL	1	MAHESH KUMAR & ANR vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.RAJIV NAYAN(APP) Mr.ALOK KUMAR ALOK
45.	CR. MISC./49749/2014 A.BAIL	1	DEEPAK RAJAK @ DEEPAK KUMAR vs STATE OF BIHAR & ANR	Mr.ARJUN PD. KESHRI	Mr.S.N.SHUKLA(APP)
46.	CR. MISC./49753/2014 A.BAIL	1	JAMADAR SAHNI vs THE STATE OF BIHAR	Mr.RANJEET KUMAR Mr.SUNIL KUMAR	Mr.AWADHESH KUMAR SINGH(APP)
47.	CR. MISC./49758/2014 A.BAIL	1	BABLOO CHOUHAN & ORS vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.RAM ANURAG SINGH(APP)
48.	CR. MISC./49760/2014 A.BAIL	1	TARANNUM KHATOON vs THE STATE OF BIHAR	Mr.PRANESH KUMAR ARYA Mr.AMRESH KUMAR SINHA	Mr.U.S.P.SINGH(APP)
49.	CR. MISC./49763/2014 A.BAIL	1	NISHIKANT SAH @ NISHIKANT SAW vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.U.L.VERMA(APP)
50.	CR. MISC./49765/2014 A.BAIL	1	PRADEEP KUMAR KARN vs THE STATE OF BIHAR	Mr.AMARENDRA NARAYAN Mr.DEEPAK KUMAR	Mr.PUSHPA SINHA-II(APP)

Thursday the 9th April 2015
Court No. 32 (AT 2:15 P.M.)
Mr. Justice Jitendra Mohan Sharma

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./49766/2014 A.BAIL	1 KAMINI DEVI & ANR. vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.M.K.NIRALA(APP)	
2.	CR. MISC./49770/2014 A.BAIL	1 SITA DEVI & ANR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.JAGDHAR PD.(APP)	
3.	CR. MISC./49775/2014 A.BAIL	1 MD. ARSI vs STATE OF BIHAR & ANR	Mr.ACHAL KUMAR SINHA	Mr.ANIL KUMAR SINGH(APP)	
4.	CR. MISC./49783/2014 A.BAIL	1 SIKANDER RAI @ SIKANDER KUMAR vs STATE OF BIHAR & ANR	Mr.VANDANA SINGH Mr.RAJIV KUMAR Mr.GANJENDRA KUMAR SINGH	Mr.ZAINUL ABEDIN (APP)	
5.	CR. MISC./49788/2014 A.BAIL	1 SURESH PANDIT & ANR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU	Mr.ASHA DEVI (APP)	
6.	CR. MISC./49791/2014 A.BAIL	1 ALI AKHTAR vs THE STATE OF BIHAR	Mr.RAKESH KUMAR NO.1 Mr.RAMAKANT YADAV	Mr.JAGDHAR PRASAD (APP) Mr.DHURENDRA KUMAR	
7.	CR. MISC./49792/2014 A.BAIL	1 SUNITA KUMARI & ANR. vs THE STATE OF BIHAR	Mr.SAKET TIWARY	Mr.DR. RAVINDRA KUMAR (APP)	
8.	CR. MISC./49795/2014 A.BAIL	1 ANKIT KUMAR SINGH vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.DR.M.K.GAUTAM(APP) Smt.SMT. ANURADHA SINGH	
9.	CR. MISC./49797/2014 with A.BAIL	1 RITESH KUMAR vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR PRASAD SINGH Mr.PUSHPENDRA PRIYEDARSHI	Mr.RAMSHANKAR DAS(SPL.PP)	
10.	CR. MISC./9509/2015 A.BAIL	1 BIMPU KUMAR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.ARUN KUMAR PANDEY Mr.LAKSHMI KANT SHARMA	Mr.RAM SHANKAR DAS (SPL.PP)	
11.	CR. MISC./49799/2014 A.BAIL	1 MEENA DEVI vs STATE OF BIHAR & ANR	Mr.AKHILESHWAR KUMAR SHRIVASTVA	Mr.SANJAY KR. SHARMA (APP) Mr.SANJAY KUMAR Mr.RAM KISHUN PRASAD	Mr.JAGDHAR PRASAD (APP)
12.	CR. MISC./49821/2014 A.BAIL	1 MD. IRFAN vs THE STATE OF BIHAR	Mr.SHANKAR KUMAR	Mr.JAGDHAR PRASAD (APP)	
13.	CR. MISC./49822/2014 A.BAIL	1 NEYAZ ANSARI @ MD. NEYAZ ANSARI vs THE STATE OF BIHAR	Mr.SUNIL PRASAD SINGH	Mr.JAGDHAR PRASAD (APP)	
14.	CR. MISC./49826/2014 A.BAIL	1 RAJESH KUMAR @ RAJA KUMAR vs THE STATE OF BIHAR	Smt.JYOTSNA KUMARI Mr.DR. RAJESH KUMAR SINGH Mr.BIRENDRA KUMAR SINGH	Mr.SHAHIN BEGUM (APP) Mr.SANJAY KUMAR	
15.	CR. MISC./49843/2014 A.BAIL	1 ANJANI KUMAR JHA @ ANJANI JHA & ANR vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA	Mr.RAJENDRA PD. NAT(APP)	
16.	CR. MISC./49844/2014 A.BAIL	1 CHIRANJIVI SINGH & ORS vs THE STATE OF BIHAR	Mr.MRITUNJAY PRASAD SINGH	Mr.JITENDRA KUMAR SINGH- I(APP)	
17.	CR. MISC./49845/2014 A.BAIL	1 PATTI DEVI vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.DINESH SINGH (APP)	
18.	CR. MISC./49847/2014 A.BAIL	1 LAXMI DEVI vs STATE OF BIHAR & ANR	Mr.BIDHAN CHANDRA JHA Mr.KARUNA KANT JHA	Mr.S.DAYAL(APP)	
19.	CR. MISC./49849/2014 A.BAIL	1 RAJ KUMAR vs THE STATE OF BIHAR	Mr.MUKESH PRASAD SINGH Mr.RENU JHA	Mr.CHANDRA BHUSHAN PRASAD(APP)	
20.	CR. MISC./49852/2014 A.BAIL	1 LAL BABU MAHTO vs THE STATE OF BIHAR	Mr.ABHAY KUMAR	Mr.A.K.CHAUDHARY(APP)	
21.	CR. MISC./49855/2014 with A.BAIL	1 LALITA DEVI & ORS vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.GULNAR BEGUM(APP)	
22.	CR. MISC./13634/2015 A.BAIL	1 MUKESH PANDIT & ORS vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR PASWAN	Mr.RAJESH KUMAR(APP)	
23.	CR. MISC./49856/2014 A.BAIL	1 SANJAY RAUT vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJ KUMAR	Mr.DASRATH MEHTA (APP)	
24.	CR. MISC./49857/2014 with A.BAIL	1 SMT. RINA DEVI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.RAHUL NATH	Mr.MANOJ KUMAR 1 (APP)	
25.	CR. MISC./7440/2015 with A.BAIL	1 BABAN PRASAD vs THE STATE OF BIHAR	Mr.RAMA KANT SINGH Mr.RITESH KUMAR NARAIN SINGH	Mr.SATYAVRAT VERMA (APP)	
26.	CR. MISC./12580/2015 A.BAIL	1 SUNIL SHARMA vs THE STATE OF BIHAR	Mr.SUMEET KUMAR SINGH Mr.PRAVIN KUMAR	Mr.ASHOK KUMAR SINGH- 1(APP)	
27.	CR. MISC./49858/2014 A.BAIL	1 USMAN MIAN @ MD. USMAN vs THE STATE OF BIHAR	Mr.DEWENDRA NARAYAN SINGH	Mr.A.K.CHOUDHARY(APP)	
28.	CR. MISC./49859/2014 A.BAIL	1 CHHATHU PASWAN & ORS vs THE STATE OF BIHAR	Mr.MRITUNJAY PRASAD SINGH Mr.BINOD KUMAR	Mr.A.DAYAL(APP) Mr.SHEEL BHADRA JHA Mr.ASHOK KUMAR Mr.RAVI PRAKASH	
29.	CR. MISC./49861/2014 A.BAIL	1 RENU DEVI vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.SHYAM BIHARI SINGH(APP)	
30.	CR. MISC./49862/2014 A.BAIL	1 SARASWATI DEVI & ANR vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD	Mr.T.N.THAKUR (APP)	
31.	CR. MISC./49871/2014 A.BAIL	1 OM PRAKASH & ANR. vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR	Mr.AMIT KR. RAKESH(APP)	
32.	CR. MISC./49875/2014 A.BAIL	1 RAHUL KUMAR & ORS. vs THE STATE OF BIHAR	Mr.RANJIT JHA	Mr.RAM SHANKAR DAS (APP) Mr.VIJAY KUMAR Mrs.RAJANI KUMARI	

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33.	CR. MISC./49885/2014 A.BAIL	1	MD. MUSTAKIM MIAN @ MOSATKIM MIAN & ANR vs THE STATE OF BIHAR	Mr.UMESH KUMAR SINGH	Mr. M.RAB(APP) Mr.M.HAQUE (APP)
34.	CR. MISC./49893/2014 A.BAIL	1	BRAJESH KUMAR vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR PANDEY	Mr.PRADIP NR. KUMAR (APP)
35.	CR. MISC./49895/2014 A.BAIL	1	MD. ALAMGIR & ANR vs THE STATE OF BIHAR	Mr.BAM BAHADUR JHA	Mr.DASRATH MEHTA (APP)
36.	CR. MISC./49910/2014 A.BAIL	1	SURESH YADAV & ANR vs THE STATE OF BIHAR	Mr.RANJEET TIWARY	Mr.ATUL CHANDRA(APP)
37.	CR. MISC./49911/2014 A.BAIL	1	DEVANAND PRASAD vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.GAJENDRA PD. YADAV(APP) Mr.ANIL KUMAR Mr.HANSRAJ Mr.ASHOK KUMAR (APP)
38.	CR. MISC./49912/2014 A.BAIL	1	GANESH MAHTON vs THE STATE OF BIHAR	Mr.BINOD KUMAR	Mr.ASHOK KUMAR (APP)
39.	CR. MISC./49913/2014 A.BAIL	1	KRISHNA YADAV @ KRISHNA PRASAD vs THE STATE OF BIHAR	Mr.DURGESH NANDAN	Mr.NARSING TANTI(APP)
40.	CR. MISC./49914/2014 A.BAIL	1	ASHOK SINGH vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.ASHOK KUMAR (APP)
41.	CR. MISC./49915/2014 A.BAIL	1	BIPUL SINGH vs THE STATE OF BIHAR	Mr.SHIV SHANKAR PRASAD YADAV	Mr.MANISH KUMAR NO.2(APP)
42.	CR. MISC./49916/2014 A.BAIL	1	NOOR HASSAN ANSARI vs THE STATE OF BIHAR	Mr.MRITYUNJAY KUMAR TIWARY	Mr.YOGENDRA KUMAR SINGH (APP)
43.	CR. MISC./49917/2014 A.BAIL	1	SITA DEVI @ MANAKIA DEVI vs THE STATE OF BIHAR	Mr.RAJ KUMAR SINHA	Mr.MD.A.HAQUE SAHARA(APP)
44.	CR. MISC./49919/2014 A.BAIL	1	MOHAN KUMAR & ANR vs THE STATE OF BIHAR	Mr.ABHIMANYU SHARMA	Mr.PARMANAND KUMAR (APP)
45.	CR. MISC./49920/2014 A.BAIL	1	PURAN KUMAR MEHTA @ BINAY KUMAR @ BINAY KUMAR MEHTA & ANR vs THE STATE OF BIHAR	Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD	Mr.AMBIKA BHAGAT (SPL.PP)
46.	CR. MISC./49921/2014 A.BAIL	1	NIRALA JEE @ RAM KRIPAL NIRALA & ANR. vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR	Mr.NAND KISHORE PRASAD (APP) Mr.MANOJ KUMAR Mr.MANOJ KUMAR (APP)
47.	CR. MISC./49923/2014 A.BAIL	1	JAI NARAYAN SAH vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.MANOJ KUMAR (APP)
48.	CR. MISC./49925/2014 with A.BAIL	1	SAHDEO PRASAD YADAV @ SAHDEO PRASAD & ANR vs THE STATE OF BIHAR	Mr.CHAUDHARY PREM KUMAR THAKUR Mr.RANJAN KUMAR JHA	Mr.RAM SUMIRAN ROY (APP)
49.	CR. MISC./49966/2014 A.BAIL	1	ARUN KUMAR @ ARUN KUMAR YADAV vs THE STATE OF BIHAR	Mr.CHAUDHARY PREM KUMAR THAKUR Mr.RANJAN KUMAR JHA	Mr.RAM SUMIRAN RAI(APP)
50.	CR. MISC./49926/2014 A.BAIL	1	KEDAR PASWAN & ORS vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA	Mr.MD.NAZIR ANSARI(APP)
51.	CR. MISC./49928/2014 with A.BAIL	1	RAJESHWAR PASWAN vs THE STATE OF BIHAR	Mr.AMRENDRA NARAYAN RAI	Mr.SANJAY KR.PANDEY(APP)
52.	CR. MISC./8669/2015 with A.BAIL	1	AWADHESH PRASAD vs THE STATE OF BIHAR	Mr.RAMA KANT SINGH Mr.RITESH KUMAR NARAIN SINGH	Mr.MD. ASLAM ANSARI (APP)
53.	CR. MISC./13015/2015 A.BAIL	1	AWADH BIHARI SINGH vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.RAHUL NATH	Mr.BHARAT LAL(APP)
54.	CR. MISC./49930/2014 A.BAIL	1	ASHOK THAKUR & ANR. vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA Mr.PRANESH KUMAR ARYA	Mr.AMBIKA BHAGAT(SPL.PP)
55.	CR. MISC./49932/2014 A.BAIL	1	PARMANAND SINGH & ANR vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR PANDEY	Mr.SHARDA KUMARI (APP)
56.	CR. MISC./49933/2014 A.BAIL	1	AKHILESH GUPTA vs THE STATE OF BIHAR	Mr.AMIT KUMAR RAKESH	Mr.SURESH PRASAD SINGH (APP)
57.	CR. MISC./49934/2014 A.BAIL	1	PAPPU SAFI vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR JHA Mr.KUMAR CHANDRA SHEKHAR	Mr.YOGENDRA KUMAR SINGH(APP)

Thursday the 9th April 2015
Court No. 27 (AT 2:15 P.M.)
Justice Smt. Anjana Mishra

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./49935/2014 A.BAIL	1 NRIPENDRA KUMAR vs THE STATE OF BIHAR	Mr.KAMLESH KUMAR SHARMA	Mr.AMBIKA BHAGAT (A.PP)	
2.	CR. MISC./49944/2014 A.BAIL	1 MOST. NIRMALA DEVI @ NIRMALA DEVI & ANR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.RINA SINHA(APP)	
3.	CR. MISC./49946/2014 A.BAIL	1 ARJUN KUMAR vs THE STATE OF BIHAR	Mr.RANJEET KUMAR Mr.SUNIL KUMAR	Mr.NIRMALA KUMARI(APP)	
4.	CR. MISC./49948/2014 A.BAIL	1 MD. GUDDU vs THE STATE OF BIHAR	Mr.DHARMENDRA JHA Mr.VINAY KUMAR MISHRA	Mr.HARENDRA PD.(APP)	
5.	CR. MISC./49950/2014 A.BAIL	1 MUSTAQUE @ MD. MUSTAQUE ALAM & ORS. vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.DASRATH MEHTA(APP)	
6.	CR. MISC./49952/2014 A.BAIL	1 BHAGWAN RAM vs THE STATE OF BIHAR	Mr.SHAKIL AHMAD KHAN	Mr.JITENDRA KUMAR ROY- I(APP)	
7.	CR. MISC./49956/2014 A.BAIL	1 MAHO CHOUDHARY & ORS vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.RAJ BALLABH SINGH (APP)	
8.	CR. MISC./49959/2014 A.BAIL	1 AWDESH RAI @ AWADHESH RAI & ANR vs THE STATE OF BIHAR	Ms.SONI SHRIVASTAVA Mr.ANJANI KUMAR JHA	Mr.S.DAYAL(APP)	
9.	CR. MISC./49960/2014 A.BAIL	1 EKBAL SAH @ EQUBAL SAH & ANR vs THE STATE OF BIHAR	Mr.RAKESH RANJAN Mr.ASHOK KUMAR	Mr.SATYAVRAT VERMA(APP)	
10.	CR. MISC./49962/2014 A.BAIL	1 BHASKAR PATHAK & ANR vs THE STATE OF BIHAR	Mr.SANJAY SINHA Mr.S.M. SHABBIR ALAM	Mr.MANOJ KUMAR 1 (APP) Mr.DEEPAK KUMAR SINGH	
11.	CR. MISC./49964/2014 A.BAIL	1 BINOD YADAV vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINDESHWAR PRASAD SINGH Mr.SUBODH KUMAR	Mr.SHAIENDRA KUMAR SINGH (APP)	
12.	CR. MISC./49965/2014 A.BAIL	1 MANJU DEVI & ANR vs THE STATE OF BIHAR	Mr.RANJEET KUMAR Mr.SUNIL KUMAR	Mr.NIRMALA KUMARI(APP)	
13.	CR. MISC./49969/2014 with A.BAIL	1 YOGENDRA PRASAD vs THE STATE OF BIHAR	Mr.RAGHWENDRA KUMAR Mr.RAJESH ROY	Mr.SURESH PD.SINGH(APP)	
14.	CR. MISC./51630/2014 A.BAIL	3 SANTOSH KUMAR THAKUR vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.VEENA RANI PD.(APP)	
15.	CR. MISC./49970/2014 A.BAIL	1 SHANKAR DAS vs STATE OF BIHAR & ANR	Mr.SURESH PRASAD SAH @ BARANWAL	Mr.P.K.CHAURASIA(APP)	
16.	CR. MISC./49973/2014 A.BAIL	1 ASHOK CHOUDHARY vs THE STATE OF BIHAR	Mr.PARMANAND PD. NR. SAHI	Mr.AJAY KUMAR JHA(APP)	
17.	CR. MISC./49989/2014 A.BAIL	1 SUMITRA DEVI & ORS vs THE STATE OF BIHAR	Mr.RAJIVE RANJAN SINGH Mr.ANAND KUMAR	Mr.J.N.THAKUR(APP)	
18.	CR. MISC./49996/2014 A.BAIL	1 PUSHPA DEVI vs THE STATE OF BIHAR	Mr.SANJEEV VERMA Mr.MANJARI KUMARI	Mr.G.S.GUPTA(APP)	
19.	CR. MISC./49998/2014 A.BAIL	1 ACHCHUTANAND CHAUDHARY vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.B.M.P.SINHA (APP)	
20.	CR. MISC./49999/2014 A.BAIL	1 SURAJ KUMAR SINGH @ SURAJ SINGH & ANR vs THE STATE OF BIHAR	Mr.BHIM SEN PRASAD Mr.SUNIL KUMAR	Mr.VINOD SHANKAR MODI (APP)	
21.	CR. MISC./50001/2014 A.BAIL	1 PINTU KUMAR MAHTO @ PINTU KUMAR vs THE STATE OF BIHAR	Mr.GAUTAM SHAH	Mr.SANJAY KUMAR (APP)	
22.	CR. MISC./50009/2014 A.BAIL	1 LAHARI DEVI @ LOHARI DEVI vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.A.M.P. MEHTA (APP)	
23.	CR. MISC./50011/2014 A.BAIL	1 MOHAN YADAV vs STATE OF BIHAR & ANR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.DR.INDIWAR KUMARI (APP)	
24.	CR. MISC./50012/2014 A.BAIL	1 BAIDNATH JHA & ANR vs THE STATE OF BIHAR	Mr.RANJEET KUMAR MISHRA	Mr.NITYANAND (APP)	
25.	CR. MISC./50015/2014 A.BAIL	1 SITA RAM YADAV vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.BINOD KUMAR (APP) Mr.MD. IRSHAD	
26.	CR. MISC./50018/2014 A.BAIL	1 SURAJ KUMAR SAH vs THE STATE OF BIHAR	Mr.AJAY KUMAR	Mr.KALYAN SHANKAR (APP)	
27.	CR. MISC./50023/2014 A.BAIL	1 ASHOK PASWAN & ORS vs THE STATE OF BIHAR	Mr.SUNIL KUMAR VERMA Mr.SUMAN KUMAR VERMA	Mr.SURENDRA KUMAR (APP)	
28.	CR. MISC./50025/2014 A.BAIL	1 SANJAY SHARMA vs STATE OF BIHAR & ANR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.B.M.P SINHA (APP)	
29.	CR. MISC./50026/2014 A.BAIL	1 LOHA SINGH & ORS. vs THE STATE OF BIHAR	Mr.AJAY NANDAN SAHAY	Mr.SADANAND PASWAN(APP)	
30.	CR. MISC./50027/2014 A.BAIL	1 SANJIV KUMAR vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH Mr.SATYENDRA PRASAD SINGH	Mr.DURESH NANDAN (APP)	
31.	CR. MISC./50030/2014 A.BAIL	1 KIRAN DEVI & ANR. vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.H.A.KHAN(APP)	
32.	CR. MISC./50031/2014 with A.BAIL	1 DILIP PATEL vs THE STATE OF BIHAR	Mr.SIYA RAM SHAHI Mr.SHALLY KUMARI	Mr.SATYENDRA PRASAD (APP) Mr.BIMLESH KUMAR PANDEY	
33.	CR. MISC./50972/2014 A.BAIL	1 HARIKANT MISHRA @ MURARI MISHRA vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.SHAMSHAD ALAM	Mr.GULNAR BEGUM(APP)	
34.	CR. MISC./50033/2014 A.BAIL	1 EJAZ AHMAD @ MOHAMMAD NEYAZ @ PANDEY JEE @ EJAJ vs THE STATE OF BIHAR	Mr.KHATIM REZA	Mr.SANJAY KR. TIWARY NO.1 (APP)	

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35.	CR. MISC./50036/2014 A.BAIL	1	MD. AHMAD vs THE STATE OF BIHAR	Mr.MD. KHURSHID ALAM	Mr.PRANAV KUMAR (APP)
36.	CR. MISC./50038/2014 A.BAIL	1	MD. LAL BABU & ANR vs THE STATE OF BIHAR	Mr.NAFISUZZOHA	Mr.GOPESH KMAR(APP)
37.	CR. MISC./50040/2014 A.BAIL	1	CHANDRA SHEKHAR YADAV vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.MANOJ KUMAR-I(APP)
38.	CR. MISC./50042/2014 A.BAIL	1	MD. TANVIR vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.LALAN KUMAR(APP)
39.	CR. MISC./50043/2014 A.BAIL	1	SUNIL KUMAR SINGH @ SINGH SUNIL KUMAR (KRISHNA) vs THE STATE OF BIHAR	Mr.SAROJ KUMAR SHARMA Mr.ARBIND KUMAR SHARMA	Mr.KALYAN SHANKAR(APP)
40.	CR. MISC./50044/2014 A.BAIL	1	RAHUL SINHA @ RAHUL KUMAR SINHA & ANR vs THE STATE OF BIHAR	Mr.TARUN PRASAD MANDAL Mr.BHOLA PRASAD	Mr.AMITESH KUMAR(APP)
41.	CR. MISC./50046/2014 A.BAIL	1	MOBIN AZAD vs THE STATE OF BIHAR	Mr.ARUN KUMAR SINHA	Mr.SHAKIR AHMAD(APP) Mr.ASHHAR MUSTAFA
42.	CR. MISC./50047/2014 with A.BAIL	1	SHYAM SAO vs THE STATE OF BIHAR	Mr.VIJAY ANAND Mr.ANUJIT SINHA	Mr.SATYAVERAT VERMA (APP)
43.	CR. MISC./50439/2014 A.BAIL	1	SATENDRA KUMAR vs THE STATE OF BIHAR	Mr.ONKAR NATH	Mr.S.D.SINGH YADAV(APP)
44.	CR. MISC./50048/2014 A.BAIL	1	SHARDA DEVI & ORS vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.GULNAR BEGUM(APP) Mr.RANA PRATAP SINGH
45.	CR. MISC./50057/2014 A.BAIL	1	SUBASH SHARMA vs STATE OF BIHAR & ANR	Mr.RAVI BHUSHAN PRASAD SINHA	Mr.RAMESH CHANDRA (APP)
46.	CR. MISC./50065/2014 A.BAIL	1	BINDESHWAR THAKUR @ BINDESHWARI THAKUR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.PANKAJ KUMAR DUBEY	Mr.ANISH CHANDRA (APP)
47.	CR. MISC./50092/2014 A.BAIL	1	MD. MAZHAR @ MD. MAJHAR vs STATE OF BIHAR & ANR	Mr.KUNDAN KUMAR SINGH	Mr.B.RAM(APP)
48.	CR. MISC./50095/2014 A.BAIL	1	ACHCHUTANAND CHAUDHARY vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.B.N.P.SINHA(APP)
49.	CR. MISC./50108/2014 A.BAIL	1	SHAILENDRA KUMAR MISHRA @ BITTAL MISHRA vs THE STATE OF BIHAR	Mr.VIKAS RATAN BHARTI Mr.PRANAV KUMAR Mr.ASHISH GIRI	Mr.AWADHESH KUMAR SINGH(APP) Mr.BIPIN BIHARI SINGH
50.	CR. MISC./50110/2014 A.BAIL	1	MAHESHWAR PANDEY vs THE STATE OF BIHAR	Mr.PRAMOD BAN BIHARI SINGH	Mr.DINESH SINGH(APP)
51.	CR. MISC./50115/2014 A.BAIL	1	RAJ KUMAR MANDAL & ORS vs THE STATE OF BIHAR	Mr.ARUN KUMAR JHA	Mr.BHANU PRATAP SINGH (APP)
52.	CR. MISC./50124/2014 A.BAIL	1	KANHAY SAH @ KANHAY KUMAR SAH & ORS vs STATE OF BIHAR & ANR	Mr.INDESHWARI PRASAD MANDAL	Mr.SUMAN KUMARI SINGH (APP) Mr.AMIT KUMAR MISHRA
53.	CR. MISC./50130/2014 A.BAIL	1	NIRANJAN SINGH @ NIRAJ KUMAR SINGH vs THE STATE OF BIHAR	Mr.VIBHUTI RANJAN SONVADRA	Mr.MANISH KUMAR NO.2(APP)